

**Committee report on the orders of the Hon'ble National Green Tribunal,
South Zone, vide Item Nos.3 to 11 in OA No.114 of 2020 to OA No.122 of
2020 Dt:10-6-2021**

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It is submitted that in obedience to the orders of the Hon'ble National Green Tribunal, South Zone, Chennai in OA No.114 of 2020 to OA No.122 of 2020 Dt:10-6-2021, on 03-07-2021 under the chairmanship of Sub Collector, Gudur, a meeting has been conducted with the following line departments who are regulators in regulating unauthorized shrimp culture in Pittvanipalli, Ranganadapuram and Padartivarikandriga Villages

1. Fisheries Department
2. Police Department
3. A.P. Pollution Control Board
4. Revenue Department
5. Ground Water Department
6. Agriculture Department
7. Irrigation Department
8. Electricity Department
9. Panchayat Raj Department

In the said meeting directions had been issued to the concerned departments to take necessary steps in order to comply the orders of the Hon'ble National Green Tribunal, South Zone, Chennai and finally directed to file individual action taken report department wise on or before 1-8-2021. In continuation to the above meeting an another meeting was also conducted to review the progress on the action taken by the individual departments on 5-8-2021 as well as on 18-8-2021.

Accordingly all the line departments had submitted their action taken reports on the unauthorized shrimp cultures in Pittvanipalli, Ranganadapuram and Padartivarikandriga Villages of Chittamur Mandal.

The Fisheries Department along with the Police, Revenue, Electricity and Ground Water, Agriculture, Panchayatraj and Irrigation departments inspected the subjected villages and noticed that there are totally 135 farmers are cultivating unauthorized shrimp culture in an extent of 139.96 Hectors in three villages of Chittamur Mandal.

Accordingly notices were issued to the concerned farmers by the regulating departments ie., (Fisheries as well as Electricity) on the unauthorized ponds as well as illegal electrical connections. Aggrieved on the

above notices some of the farmers had approached Hon'ble High Court of Andhra Pradesh with a request to stop the demolition activity.

Since the orders of the Hon'ble High Court are pending on the above Writ Petitions, they were not demolished. After excluding the said court pending cases, unauthorized ponds in an extent of 110.08 Hectors covering 175 ponds belongs to 119 farmers were got demolished by the Fisheries Department under the protection of Police Department by imposing 144 Section in the area. In addition, the unauthorized Electrical service connections of 66 nos. in the said ponds were disconnected by the Electricity department. An abstract showing the status of the demolition of the aqua ponds is submitted below:

ABSTRACT													
Sl.No	Village	Demolished			Court Cases			Authorized			Total		
		No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds
1	Pittivanipalli	80	57.77	102	2	5.02	14	17	15.17	32	99	77.96	148
2	Padarthivarikandriga	10	8.77	12	7	8.98	15	11	9.86	16	28	27.61	43
3	Ranganadhapuram	29	43.54	61	11	27.63	37	0	0	0	40	71.17	98
	Total	119	110.08	175	20	41.63	66	28	25.03	48	167	176.74	289

Abstract showing the disconnected electrical service connections to the unauthorized aqua ponds is submitted below:

Sl.No	Name of the Village	No of services disconnected
1	Pittivanipalli	39
2	Padartivarikandriga	6
3	Ranganadapuram	16
	TOTAL	61

Photos showing the Demolishing Activities are hereunder





Further 96 tube wells which were in said unauthorized aqua ponds were brought in to not useful condition by disconnecting the electrical supply to those tube wells by the Ground Water department. The Government land involved in the said unauthorized ponds were taken possession by the Tahsildar, Chittamur and subsequently sign boards have been erected in the said Government land mentioning the said land is a Government land and necessary action initiated in the trespasses.

It is further submitted that in the above three villages aqua ponds discharges the waste water into Royyalakaluva, Yetigunta Kaluva and Palamadugu Kaluva.

Regarding Royyakaluva is a distributaries of Swarnamukhi river which off takes from Swarnamuki River near Vemuguntapalem Village in Naidupet Mandal and finally merges with salt water creak of Pulicat lake.

Regarding Yetigunta kaluva is a distributoary of Pulikaluva (Mallam tank supply channel) and it feeds the agriculture fields in Pittivanipalli, Padarativarikandriga and Ranganadapuram Villages in Chittamur Mandal.

Regarding Palamaudugu Kaluva is a drain channel that carries excess flood water from Pulikaluva (Mallam Tank supply channel) and it merges with Royyalakaluva. Further Pulikaluva (Mallam Tank Supply Channel) which takes off from Mallam Anicut constructed across Royalakaluva, is the only source to Mallam Minor Irrigation tank.

It is submitted that as per the action take report of the Irrigation Department it has stated that the waste water of aqua ponds are discharging waste water into Pulikaluva (Mallam Tank supply channel) through which entering into the Mallam Tank.

Therefore estimations were prepared for construction of regulator across Pulikaluva (Mallam Tank supply channel) to divert waste water from Aqua ponds into Palamaduguvagu in Chittamur Mandal which is a drainage channel and accordingly proposals amounting for Rs. 30 lakhs was submitted by the Irrigation authorities to the District Collector, SPSR Nellore and the work will be initiated soon after getting the administrative sanction.

It is further submitted that as per the soil sample tests results which were conducted by the Agriculture Department, it has been observed that there are totally 31 soil samples were collected in the agriculture fields which are adjacent to the aqua ponds in Pittivanipalli, Ranganadapuram and Padartivarikandriga Villages of Chittamur Mandal and reported that 29 sample results are in the range of 0.2 to 1.5 EC, only 2 sample results are critical for germination which are having 3.7 and 3.9 (Electrical Conductivity) and only one sample is injures to crop which is having 4.6 (Electrical Conductivity).

It is submitted that as per the recommendations of the scientist, the suitable reclamation to those three samples as application of Farm Yard Mannure (FYM) and growing of new manure crop to the samples containing ECs 3.7 and 3.9 and application of lime @ 135 Kgs per acre to the sample containing EC 4.6

Further as per the action taken report of the Agriculture Authorities, it has been evaluated that as per the crop cutting experiment results for the past 5 years, there is no yield loss to the paddy fields in the subjected areas. By this it is clear that there is no loss to the paddy fields in the subjected villages and regarding the three samples which are having EC above 3.7, awareness will be created among the farmers as per recommendations of scientists.

It is also observed that regarding drinking water there are no open well or borewell water is being used for drinking water purpose in the Pittivanipalli Village and the drinking water is supplied through borewell point situated in Chittamur village to the Pittivanipalli Village and the said pipe line is not passing through the prawn culture ponds. Further it is observed that there is no pollution for drinking water in Padartivarikandriga Village and Ranganadapuram village and further noticed that the aqua ponds are at a distance of the 3km from the habitations which are within norms guided by the Coastal Aqua Culture Authority.

Further as per the report of the Divisional Panchayat Officer there are no allegations received against the contamination of drinking water or quality of drinking water supplied in the said villages of Chittamur Mandal.

Samples were collected from the Mallam tank & its surrounding villages on 25.06.2021. The analysis results are tabulated below:

Point of Samples collection	Parameters	Value
Royyalavagu, Near Thagethamma temple, Mallam (V), Chittamur (M)	PH	6.99
	Total Suspended Solids (TSS) in mg/lit	12
	Total Dissolved Solids (TDS) in mg/lit	14322
	Chemical Oxygen Demand (COD) in mg/lit	44
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	8.4

Palamaduguvagu, Pittuvanipalli (V), Chittamur (M).	PH	6.87
	Total Suspended Solids (TSS) in mg/lit	10
	Total Dissolved Solids (TDS) in mg/lit	13194
	Chemical Oxygen Demand (COD) in mg/lit	36
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	7.0
Mallam tank at Thunadalu, Gd Road, Nidigurthy Road, Mallam (V), Chittamur (M).	PH	7.23
	Total Suspended Solids (TSS) in mg/lit	18
	Total Dissolved Solids (TDS) in mg/lit	5336
	Chemical Oxygen Demand (COD) in mg/lit	40
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	8.2
Mallam tank near Jalagarthipalem(Nagarukomma Temple), Nidigurthy Road, Mallam (V), Chittamur (M).	PH	7.32
	Total Suspended Solids (TSS) in mg/lit	16
	Total Dissolved Solids (TDS) in mg/lit	5487
	Chemical Oxygen Demand (COD) in mg/lit	36
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	7.0
Zomaral tank, Mallam (V), Chittamur (M).	PH	7.65
	Total Suspended Solids (TSS) in mg/lit	20
	Total Dissolved Solids (TDS) in mg/lit	1318
	Chemical Oxygen Demand (COD) in mg/lit	52
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	9.4
Etigattukaluva, PedhavarthivariKandriga (V), Chittamuru (M).	PH	7.76
	Total Suspended Solids (TSS) in mg/lit	16
	Total Dissolved Solids (TDS) in mg/lit	12587
	Chemical Oxygen Demand (COD) in mg/lit	32
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	6.8
Puli kaluva at Muttumbakam (V), Vakadu (M).	PH	7.05
	Total Suspended Solids (TSS) in mg/lit	12
	Total Dissolved Solids (TDS) in mg/lit	4861
	Chemical Oxygen Demand (COD) in mg/lit	28
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	5.2

Samples from Aqua ponds which will be discharged into the channels after completion of the aquaculture activity:

Aqua pond of ParriRavanaiah, Pittuvanipalli (V), Chittamuru (M).	PH	7.09
	Total Suspended Solids (TSS) in mg/lit	12
	Total Dissolved Solids (TDS) in mg/lit	18300
	Chemical Oxygen Demand (COD) in mg/lit	28
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	5.8
Water sample collected at Puli kaluva, Near Pittuvanipalli, Chittamur (M).	PH	7.08
	Total Suspended Solids (TSS) in mg/lit	14
	Total Dissolved Solids (TDS) in mg/lit	4990
	Chemical Oxygen Demand (COD) in mg/lit	32
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	6.6
Aqua pond of Hemanth Reddy, Pittuvanipalli (V), Chittamur (M).	PH	6.91
	Total Suspended Solids (TSS) in mg/lit	10
	Total Dissolved Solids (TDS) in mg/lit	11309
	Chemical Oxygen Demand (COD) in mg/lit	32
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	6.4
Aqua pond adjacent to the Puli kaluva, Pittuvanipalli (V), Chittamur (M).	PH	7.43
	Total Suspended Solids (TSS) in mg/lit	18
	Total Dissolved Solids (TDS) in mg/lit	5569
	Chemical Oxygen Demand (COD) in mg/lit	36
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	6.8
Sample collected from Aqua pond of Mahesh Reddy, Muttumbakam (V), Vakadu (M).	PH	6.71
	Total Suspended Solids (TSS) in mg/lit	16
	Total Dissolved Solids (TDS) in mg/lit	5922
	Chemical Oxygen Demand (COD) in mg/lit	24
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	5.0

Ground water samples:

Bore well water sample collected ZP high school, Mallam (V), Chittamur (M).	PH	7.65
	Total Suspended Solids (TSS) in mg/lit	8
	Total Dissolved Solids (TDS) in mg/lit	1410
	Chemical Oxygen Demand (COD) in mg/lit	16
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	2.4
Bore well water sample collected at Ranganadhapuram Panchayat, Pittuvanipalli (V), Chittamur (M).	PH	6.72
	Total Suspended Solids (TSS) in mg/lit	10
	Total Dissolved Solids (TDS) in mg/lit	880
	Chemical Oxygen Demand (COD) in mg/lit	16
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	2.6
Bore well water sample collected at Muttumbakam (V), Vakadu (M).	PH	7.18
	Total Suspended Solids (TSS) in mg/lit	6
	Total Dissolved Solids (TDS) in mg/lit	4608
	Chemical Oxygen Demand (COD) in mg/lit	16
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	2.4
Bore well water sample collected at Anganwadi primary school, Chittamur (V & M).	PH	7.27
	Total Suspended Solids (TSS) in mg/lit	8
	Total Dissolved Solids (TDS) in mg/lit	1835
	Chemical Oxygen Demand (COD) in mg/lit	12
	Biochemical Oxygen Demand (BOD) for 3 days @ 27°C in mg/lit	2.2

The aqua ponds are located in the Aqua Zone earmarked by the Government of Andhra Pradesh. Hence, the Committee humbly submit the Hon'ble National Green Tribunal that the environmental compensation may not be imposed on the aqua ponds as since there is no yield loss to the agricultural fields.

Further, it is required to stop the discharge of saline water into the fresh water bodies. Accumulated salts if any in the water bodies will get diluted during the rains/ floods. Puli kaluva is the main feeding channel for Mallam tank. The flow in this channel will be high during rains/ floods. In the remaining period, flow will be very less and some of the aqua ponds discharge their wastewaters into the Puli kaluva.

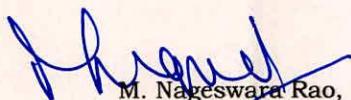
To achieve this, a regulator need to be provided at a suitable location to divert water during non-rainy days to Palamadugu Vagu to facilitate discharge of saline water into Sea. Accordingly, the Irrigation Department already submitted their estimations for construction of the shutters at Puli Kaluva to divert the aqua wastewater to the Palamadugu drainage channel during the non-rainy days.

It is further submitted that regarding the progress of the recommendations

- a) All the electrical connections in unauthorized ponds which are having no court cases were got disconnected.
- b) Regarding the installation of groundwater monitoring wells along the periphery of aqua ponds, the Deputy Director, Ground Water has requested to the Director, Groundwater and Water Audit Dept., Vijayawada for according permission from their Directorate. Soon after getting permission necessary action will be initiated.
- c) The Government lands which are having unauthorized aqua culture were handed over to the Revenue authorities and subsequently signing boards have been erected in the said land mentioning that the said land is Government land and action will be initiated on the trespassers.
- d) Proposal to drain out the waste water entering into Mallam tank supply channel from Aqua ponds into Palamadugukaluva (which is a drainage channel) though there are small objections by the Agricultural ryoths who are pumping water from Palamadugukaluva by constructing a regulator across Mallam tank supply channel the Aqua water entering into this channel may be diverted into Palamadugukaluva is submitted to the District Collector, SPSR Nellore for according sanction approvals.
- e) Involved all the line departments who are the regulators in the committee of approvals for No Objection Certificates for new aqua ponds applications as per the norms of Andhra Pradesh State Aqua Culture Development Authority.
- f) It is submitted that as per the report of the Division Panchayt Officer, Gudur there is no open well or borewell water is being used for drinking water purpose in the Pittivanipalli Village and the drinking water is supplied through borewell point situated in Chittamur village to the Pittivanipalli Village and the said pipe line is not passing throught the prawn culture ponds. Further reported that there is no pollution residing at Padartivarikandiga Village and Ranganadapuram village.
- g) It is further reported that the prawn culture is cultivating at a distance of 3 Kms from the said villages.

h) As since there is no yield loss to the paddy farmers and moreover out of 31 random soil tests only two tests are critical and one is injures to crop. The scientist recommended the suitable reclamation to those three samples as application of Farm Yard Manure (FYM) and growing of green manure crop to the samples containing EC-3.7 and 3.9 and application of lime @ 135 kg per acre to the sample containing EC-4.6. The same recommendations were allotted by the agriculture department by guiding the said farmers.

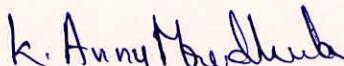
This is submitted for favour of kind information.



M. Nageswara Rao,
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**Government of Andhra Pradesh
Fisheries Department**

From
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Joint Director of Fisheries,
SPSR Nellore District
Andhra Pradesh.

To
The Hon'ble National Green Tribunal
South Zone, Chennai

Rc.No.1053/D/2019 Dt: 23-8-2021

Respected Sir,

Sub:- Fisheries – Gudur Division – Chittamur Mandal – Pittivanipalli, Ranganadapuram and Padartivarikandriga villages – Implementation of orders of the Hon'ble National Green Tribunal in OA No.114/2020 to 122/2020 Dt:10-6-2021 – Demolition of unauthorized aqua ponds – Action taken report submitted – Reg.

Ref:- Orders of the Hon'ble National Green Tribunal, Chennai in OA No.114/2020 to 122/2020 Dt:10-6-2021

I invite kind attention to the references cited.

In obedience to the orders of the Hon'ble National Green Tribunal, Chennai, a meeting had been conducted on 3-7-2021 with all the line departments who are regulators of the concerned departments on the unauthorized aqua ponds situated in Pittivanipalli, Ranganadapuram and Padartivarikandriga villages of Chittamur Mandal under the chairman ship of Sub Collector, Gudur.

As per the instructions issued in the meeting, all line departments had visited the said villages in order to identify the unauthorized aqua cultures and accordingly it had noticed that there are totally 135 farmers are cultivating unauthorized shrimp culture in an extent of 139.96 Hectors in the said three villages of Chittamur Mandal.

Initially a Wide publicity has been made from Fisheries Department to the aqua farmers by beating Tom – tom, making announcement through Mike set in shrimp farming villages, arrangement of voice message and sent to each individual farmer & distributed Broachers & pamphlets etc. for closure of shrimp farming in villages of Pittavanipalli, Padarthivari kandriga & Ranganathapuram in chittamur Mandal and further notices were issued to the concerned farmers vide notice of the Assistant Director Fisheries, Gudur in Notice/BWA/2021 Dt.26- 06-2021 to each individual un-authorized farmer duly mentioning the violated procedure / rules under CAA 2005 & APSADA Act 2020 and requested them to close the shrimp

farms voluntarily within 15 days, otherwise action will be taken for closure of the shrimp farms of un-authorized units.

As since they were not turned up, another notice was issued by the Joint Director of Fisheries SPSR Nellore issued notice vide Notice No. 1053/D/2019 dt 4-07-2021 to each individual un-authorized farmer by Registered post with Acknowledgement due for violation of following procedure / rules under Coastal Aquaculture Authority Act 2005 and requested them to close the shrimp farms by themselves voluntarily on or before 23-07-2021, otherwise action will be taken for closure of the shrimp farms of un-authorized units and who are causing pollution by discharging polluted water into the water bodies and contamination of soils & environment.

- 1) Most of agriculture fertile lands converted into the Aqua ponds.
- 2) The minimum distance of 50-100 meters in-between Aqua pond and Agriculture lands have not maintained.
- 3) The minimum distance of 20 meters in-between pond to pond have not maintained.
- 4) Due to releasing of aqua wastage water with high saline into the canals and Agriculture fields, the fertile agriculture lands become low productivity.
- 5) The Aqua farmers drawing high saline water to take up shrimp farming by excavating deep bore wells, instead of lifting water from natural resources like sea & creeks, only by voilating of CAA rules.
- 6) Aqua farmers are releasing the waste water into the fresh water canals and tanks source it leads water pollution.
- 7). Aqua farmers have not maintained minimum 100mts distance from habitation to Aqua ponds.

Aggrieved on the above notices, some of the aqua farmers had filed Writ Petitions before the Hon'ble High Court and the details of the Writ Petitions files are hereunder.

S. No	WP No	Name of petitioner	No of Petitioners	Sy Nos	Extent in Hect	Name of the Village	Order dated
1	3342 of 2020	Kanuru Ramanaih S/o Alluraiah Chimalapudi Vi & Vakadu Mandal & (6) others	7	13/5,13/1A,1 9,A27/7,29/2 ,18/2/B2,27/ 5,27/8,27/6, 19,27/9	5.628	Padhart hivari Kandrig a	05-10-2020
2	13368 of 2021	Smt Kanuru Santhi W/o sudhakar Cheemalapudi Village Vakadu Mandal & (6) others	7	19,A27/7,29/ 2,18/2/B2,27 /5,27/8,27- 6,13-5,13- 1A,19,27/9	4.528	Padhart hivari Kandrig a	12-07-2021

3	13615 of 2021	Darsi Venkata subbaRao S/o Tirupathayya Bazar Street Mallam Chittamur Mandal & (3) others	4	92,88,89- 2,89- 3,85,86,87,90 ,92,85	8.912	Rangan athapur am	14-07-2021
4	13652 of 2021	Kami Reddy Kasturi Reddy S/o Jayarmi Reddy Thimmareddi Vagu Pellakur Mandal & (2) others	3	84- 1A, 84- 1A, 1P-2, 2-2, 84-1	6.188	Rangan athapur am	15-07-2021
5	14232 /2021	Theegal Suresh Babu S/o Krishnaiah Sangam vari Street Kota Mandal	1	1, 3-P, 9-A, 9-A3, 9-B. 9-C	5.76	Pittavan ipalli	--
6	14554 of 2021	Parvatha reddy Venkataramana Reddy S/o Narayana Reddy Mallam Vi & chittamur (M) & (6) others	7	16-2A,16- 2B,23-2,17- 2A,21-4,15- 4A,21-1,15- 4C,21-3,15- 6,22-3,22- 2,21-2	6.44	Padhart hivari Kandrig a	23-07-2021
7	14646 of 2021	Malli Sreenivasulu S/o Kondaiah Venkannapalem Kota Mandal & (9) others	10	9-P,8-1,2,14- 1, 14-2,31- 5A,5B, 6A,6B,13,3,7 8,35-1,2,3, 41, 41,61,62,63- 2,50-2A	14.30	Pittavan ipalli	28-07-2021
8	14983 of 2021	Maram Reddy Chiranjeevi Reddy S/o Narayana Reddy Agraharapeta Naidupeta Mandal & (2) others	3	84-1, 84- 1A1P-2,2- 2,29/	3.64	Rangan athapur am	--
9	15162 of 2021	Penumalli Venkata Subbaiah S/o Subrahmanyam Vallipuram Mallam Chittamur Mandal & (2) others	3	85, 86 87, 92,88,89- 2,89-3,90,92	7.94	Rangan athapur am	--
		TOTAL	45		63.336		

It is further submitted that as since the Writ Petitions were filed which are pending before the Hon'ble High Court, AP, Vijayawada action will be initiated from case to case after the outcome of the Writ Petitions (High Court order copies enclosed) and hence after excluding the farmers who had filed Writ Petitions before the Hon'ble High Court, AP, Vijayawada, action has been initiated for demolishing of unauthorized ponds in the presence of the committee members on 29.7.2021 and 30.7.2021 in Ranganathapuram, Padarthivarikandriga and Pittivanipalli of Chitammaur Mandal by engaging JCBs under the protection of Police Department by imposing 144 Section in the area.

The detail particulars of aqua ponds and the action taken on the unauthorized aqua ponds are furnished hereunder for kind perusal.

ACTION TAKEN REPORT ON AQUA PONDS IN PITTIVANIPALLI							
S. No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	Authorised/ Unauthorised	Demolished or Not Demolished
1	Konduru Baskar		Konduru Village Vakadu Mandal	3	0.95	Unauthorised	Demolished
2	Chintha Reddy Parandhama Reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	3	0.79	Unauthorised	Demolished
3	Chintha reddy Kota reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	4-1,2	1.58	Unauthorised	Demolished
4	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	5-1,2,3	1.74	Unauthorised	Demolished
5	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	6	0.13	Unauthorised	Demolished
6	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	8-1,2	0.89	Unauthorised	Demolished
7	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	9-P	1.80	Unauthorised	as per the orders of the HHC WP No:14232/2021
8	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	9-A,A3,B,C	3.22	Authorised	as per the orders of the HHC WP No:14232/2021
9	Pitti Hanumanthaiah	Ramanaiah	Pittivanipalli Chittamur Mandal	10	0.26	Unauthorised	Demolished
10	Devalayama Land	-	-	11	0.33	Unauthorised	Demolished
11	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	12	1.85	Authorised	Authorised
12	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	14-3	1.32	Authorised	Authorised
13	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	14-1,2	1.75	Unauthorised	Demolished
14	Manubolu Sailaja	Manubolu Satheesh	Pittivanipalli Chittamur Mandal	15	1.02	Authorised	Authorised
15	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	17-1,2	0.65	Authorised	Authorised
16	Kaluva		-	19	0.12	Unauthorised	Demolished
17	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	20-1,3	1.32	Unauthorised	Demolished
18	Rangaiah	Eswaraiah	Muttembaka Vakadu	20-1A, 2B	1.29	Unauthorised	Demolished
19	Krishna reddy		vidya nagar Kota	21	1.47	Unauthorised	Demolished

20	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	22-1A,2,3	1.19	Unauthorised	Demolished
21	Rangaiah	Eswaraiah	Muttembaka Vakadu	23-1,2,5,6,8,9	2.03	Unauthorised	Demolished
22	P Chandraiah		Pittivanipalli Chittamur Mandal	24-1,2,3,4,5,6	1.77	Unauthorised	Demolished
23	T.Seenaiah		-	25	1.03	Unauthorised	Demolished
24	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	27-1,2,3,4,5,6,7,8,9	2.32	Authorised	Authorised
25	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-2	0.92	Authorised	Authorised
26	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-1	1.06	Authorised	Authorised
27	Muni Baskar		Siddiguntapalem Vakadu	29-1,2,4,5	0.95	Unauthorised	Demolished
28	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	30-2A	1.52	Unauthorised	Demolished
29	P.Baskar	chengaiah	Pittivanipalli Chittamur Mandal	30-2B	0.36	Unauthorised	Demolished
30	Malli Seenaiah		venkannapalem Kota	31-5A,5B,6A,6B	0.74	Unauthorised	Demolished
31	T.Seenaiah		-	31-1,2,7	0.51	Authorised	Authorised
32	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-1,3,4,6,7	0.98	Unauthorised	Demolished
33	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-5	0.23	Authorised	Authorised
34	Siva kumar reddy		Allipuram Nellore	33-1A,1B2	0.99	Unauthorised	Demolished
35	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	33-1C	0.98	Unauthorised	Demolished
36	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	34	0.16	Unauthorised	Demolished
37	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	36-12,1D,1E	1.21	Unauthorised	Demolished
38	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	36-1A	0.41	Unauthorised	Demolished
39	T.Seenaiah		-	37	0.32	Unauthorised	Demolished
40	T.Seenaiah		-	38-1,1A,2,3,3A,4,4A,5,6,6	2.40	Unauthorised	Demolished
41	Sai Reddy		kota Kota mandal	39-2,4A	0.45	Unauthorised	Demolished
42	T.Seenaiah		-	39-4,4B1	0.85	Unauthorised	Demolished
43	Sai Reddy		kota Kota mandal	39-1	1.09	Authorised	Authorised
44	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	40	0.06	Unauthorised	Demolished

45	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	41	0.73	Unauthorised	Demolished
46	Jaya Balaiah	Rama Kistaiah	Singanalthuru DV.Sathram	41	0.83	Unauthorised	Demolished
47	Nunjala Madhu	Rajaiah	Pittivanipalli Chittamur Mandal	41	0.56	Unauthorised	Demolished
48	Manubolu Venkateswarlu	Papaiah	Pittivanipalli Chittamur Mandal	41	0.94	Unauthorised	Demolished
49	Chiranjeevi	Narasaiah	Pittivanipalli Chittamur Mandal	41	0.68	Unauthorised	Demolished
50	Beedu (Kalava)		Pittivanipalli Chittamur Mandal	41	0.22	Unauthorised	Demolished
51	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	41	0.57	Unauthorised	Demolished
52	Malli Seenaiiah	Malli Kistaiah	venkannapalem Kota	13	0.66	Unauthorised	Demolished
53	Kalluru Sesha reddy		Kalluru Vakadu Mandal	49-1,2	0.85	Unauthorised	Demolished
54	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	50-2	0.43	Authorised	Authorised
55	Teruvayi Mani	venkataiah	Pittivanipalli Chittamur Mandal	50-2A	0.13	Unauthorised	Demolished
56	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	50-2B, 1A,1B,1C	0.19	Unauthorised	Demolished
57	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	50-1,11,5,9	0.12	Unauthorised	Demolished
58	kaluva		-	59	0.12	Unauthorised	Demolished
59	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	60-1,10,10A,4A,4C,7	1.21	Unauthorised	Demolished
60	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	61	0.75	Unauthorised	Demolished
61	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	62	0.08	Unauthorised	Demolished
62	Kalluru Prabakar reddy		-	63-2	0.40	Unauthorised	Demolished
63	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	63-2	0.74	Unauthorised	Demolished
64	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	64	0.05	Unauthorised	Demolished
65	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	65	1.43	Authorised	Authorised
66	Krishna reddy		Vidya Nagar Kota Mandal	66	1.09	Unauthorised	Demolished
67	Mallikarjun		-	66	0.34 6	Unauthorised	Demolished
68	Beedu		-	67	0.10	Unauthorised	Demolished
69	Parri Vijayakumar	Ramanaiah	Mallam Chittamur Mandal	68-1,1B,4	0.29	Unauthorised	Demolished

70	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	68-2,3	0.56	Authorised	Authorised
71	Kapuluru Varalakshmi	Sundaraiah	Pittivanipalli Chittamur Mandal	69-3	0.49	Authorised	Authorised
72	Parri Koteswaramma	Sundaraiah	Mallam Chittamur Mandal	69-1	0.28	Authorised	Authorised
73	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	70-1,3A,3B,3D,3E,3F	0.85	Unauthorised	Demolished
74	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	71-1,2	0.18	Unauthorised	Demolished
75	Pitti Chandramma	Parandamaiah	Pittivanipalli Chittamur Mandal	73	0.27	Unauthorised	Demolished
76	Beedu (No Culture)	Parandamaiah	Pittivanipalli Chittamur Mandal	75	0.30	Unauthorised	Demolished
77	Beedu (No Culture)		-	75	0.18	Unauthorised	Demolished
78	Kaluva		Pittivanipalli Chittamur Mandal	76	0.45	Unauthorised	Demolished
79	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	78-1,2	0.26	Authorised	Authorised
80	Prabhakar Reddy	Sesha reddy	Kalluru Vakadu Mandal	78	1.77	Unauthorised	Demolished
81	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	79-3,4,5	0.75	Authorised	Authorised
82	Parri Ramanaiah	Subbaramaiah	Mallam Chittamur Mandal	80-7,8,9,10	1.07	Unauthorised	Demolished
83	Geetha reddy		-	94-1,3,4,7,8	1.88	Unauthorised	Demolished
84	Kalluru Mallikarjun		Kalluru Vakadu Mandal	95-3,4,5A,6	0.67	Unauthorised	Demolished
85	Geetha reddy		-	105-5	0.17	Unauthorised	Demolished
86	Allipudi Babu	Babu	Chittamu	100	0.06	Unauthorised	Demolished
87	Allipudi Babu	Babu	Chittamu	101	0.69	Unauthorised	Demolished
88	Allipudi Babu	Babu	Chittamu	103-1,2A	0.47	Unauthorised	Demolished
89	Geetha reddy		-	104-1B,2A	0.38	Unauthorised	Demolished
90	Geetha reddy		-	112,112-2	1.13	Unauthorised	Demolished
91	Teruvayi Bujamma	Mani	Pittivanipalli Chittamur Mandal	1-1	1.01	Unauthorised	Demolished
92	Nunjala Sumathi	Nunjala Madhu	Pittivanipalli Chittamur Mandal	1-1A	0.40	Unauthorised	Demolished
93	Malli Guravaiah		Pittivanipalli Chittamur Mandal	1-3	0.50	Unauthorised	Demolished
94	Beedu (No Culture)		-	1	0.45	Unauthorised	Demolished

95	Pakam Chengaiah		Palli palem Vakadu Mandal	1-1	0.61	Unauthorised	Demolished
96	Venkatasubbaiah		Muttembaka Vakadu Mandal	1-1	0.40	Unauthorised	Demolished
97	Pandi Kotaiah	Chenga reddy	Muttembaka Vakadu Mandal	1-1	0.40	Unauthorised	Demolished
98	Putta Subramanyam	Kasthuraiah	Muttembaka Vakadu Mandal	1-1	0.40	Unauthorised	Demolished
99	Kalluru Seshareddy		Kalluru Vakadu Mandal	45-1	0.40	Unauthorised	Demolished

ACTION TAKEN REPORT ON AQUA PONDS IN PADARTHYVARI KANDRIGA

S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	Authorised/ Unauthorised	Demolished or Not Demolished
1	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	3,4	1.64	Unauthorised	Demolished
2	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-2	0.40	Unauthorised	Demolished
3	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-3	0.61	Unauthorised	Demolished
4	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-1A	0.71	Unauthorised	Demolished
5	Beedu (No Culture)			6	0.97	Unauthorised	Demolished
6	Beedu (No Culture)			8	1.21	Unauthorised	Demolished
7	Beedu (No Culture)			10	2.08	Unauthorised	Demolished
8	Mohan kumar		Vijayawada	11-1A,,11-2	0.71	Unauthorised	Demolished
9	Mohan kumar		Vijayawada	12-3,4,5	0.68	Authorised	Authorised
10	Mohan kumar		Vijayawada	13-3,2,5,1A	0.94	Unauthorised	WP No: 3342/2020
11	Mohan kumar		Vijayawada	13-2,3	0.15	Authorised	Authorised
12	Mohan kumar		Vijayawada	15-4D, 15-6	2.53	Authorised	Authorised
13	Parwath Reddy Venkataramana Reddy	Narayana Reddy	Mallam, chittamuru mandal	16-2A,16-2B	0.70	Unauthorised	WP No: 14646/2021
14	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	17-2C,2B	0.85	Authorised	Authorised

15	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	18-2B1	0.99	Unauthorised	WP No: 3342/2020
16	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	18-2A,2A2	0.25	Authorised	Authorised
17	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	19	0.94	Unauthorised	WP No: 3342/2020
18	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	20-1,2	1.19	Authorised	Authorised
19	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	21-5,6	0.75	Authorised	Authorised
20	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	21	0.93	Unauthorised	WP No: 14646/2021
21	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	22-1,2,3,4,5	1.13	Unauthorised	WP No: 14646/2021
22	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	23-2	0.72	Authorised	Authorised
23	Parwath Reddy Venkatakrishna Reddy	Narayana Reddy	Mallam,chittamuru mandal	23-2	0.61	Authorised	Authorised
24	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	23-1	1.12	Authorised	Authorised
25	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	24	0.36	Unauthorised	Demolished
26	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	25	0.08	Unauthorised	Demolished
27	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	27-P1,P2	1.01	Authorised	Authorised
28	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	27-1,3,4,5,6,8,9,2	3.35	Unauthorised	WP No: 13368/2021

ACTION TAKEN REPORT ON AQUA PONDS IN RANGANADHAPURAM

S. No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	Authorised/ Unauthorised	Demolished or Not Demolished
1	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	78-1,2	4.35	Unauthorised	Demolished
2	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-B	0.49	Unauthorised	Demolished
3	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	81-3,4	1.21	Unauthorised	Demolished
4	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-1,2	0.78	Unauthorised	Demolished
5	Nalajam Manjula	Munikistaiah	Mallam Chittamur Mandal	79	0.43	Unauthorised	Demolished
6	Nalajam Syamala	Mallikarjuna	Mallam Chittamur	79	0.30	Unauthorised	Demolished

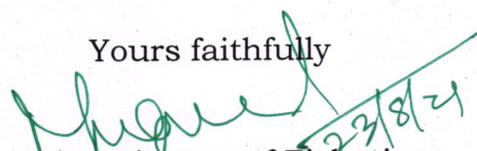
			Mandal				
7	Poluru Bujamma		Mallam Chittamur Mandal	79	0.40	Unauthorised	Demolished
8	Pulasa Kotaiah		Vidya Nagar Kota mandal	100	3.79	Unauthorised	Demolished
9	Pulasa Kotaiah		Vidya Nagar Kota mandal	80	1.42	Unauthorised	Demolished
10	Ramanaiah		Mallam Chittamur Mandal	91	4.10	Unauthorised	Demolished
11	Ramanaiah		Mallam Chittamur Mandal	97	1.56	Unauthorised	Demolished
12	Sivalanki Sudhakar		Vidya Nagar Kota mandal	97	8.10	Unauthorised	Demolished
13	Balaji		Kota	90	1.56	Unauthorised	WP No: 13615/2021
14	Balaji		Kota	92	0.49	Unauthorised	WP No: 13615/2021
15	Gudur Subba rao		Vidya Nagar Kota mandal	92	2.39	Unauthorised	WP No: 13615/2021
16	Gudur Subba rao		Vidya Nagar Kota mandal	89-2,3,4	3.11	Unauthorised	WP No: 13615/2021
17	Gopala Krishna		Kota	89-1	0.40	Unauthorised	Demolished
18	Gopala Krishna		Kota	82-1,2	1.52	Unauthorised	Demolished
19	Gudur Subba rao		Vidya Nagar Kota mandal	88	3.66	Unauthorised	WP No: 13615/2021
20	Purnamalli Venkatasubbaiah		Kota	87	1.99	Unauthorised	Demolished
21	Beedu			93	0.34	Unauthorised	Demolished
22	Seshu Reddy		Mallam Chittamur Mandal	111	0.95	Unauthorised	Demolished
23	Seshu Reddy		Mallam Chittamur Mandal	107-1,2	2.31	Unauthorised	Demolished
24	Seshu Reddy		Mallam Chittamur Mandal	108	0.28	Unauthorised	Demolished
25	Valipi Seenaiah		Venkannapalem Kota mandal	10,10-2	0.66	Unauthorised	Demolished
26	Valipi Seenaiah		Venkannapalem Kota mandal	9-2,3	1.01	Unauthorised	Demolished
27	Valipi Seenaiah		Venkannapalem Kota mandal	11-1,2,3	1.40	Unauthorised	Demolished
28	Valipi Seenaiah		Venkannapalem Kota mandal	12	1.04	Unauthorised	Demolished
29	Valipi Seenaiah		Venkannapalem Kota mandal	7	0.53	Unauthorised	Demolished
30	Valipi Seenaiah		Venkannapalem Kota mandal	6-1,3,7	0.18	Unauthorised	Demolished

31	Bala Krishna Reddy			84	0.40	Unauthorised	Demolished
32	M.Ravana Reddy			84	0.76	Unauthorised	Demolished
33	Maram Reddy Chiranjeevi reddy	Narayana Reddy	Naidupeta	84-1	3.64	Authorised	WP No: 13652/2021
34	Maram Reddy Kasthur reddy	Jayarami Reddy	Naidupeta	84-1A	1.82	Authorised	WP No: 13652/2021
35	Kami reddy Chandra Reddy	Jayarami Reddy	Naidupeta	84-1A, 1P-2, 2- 2	1.82	Authorised	WP No: 13652/2021
36	Purnamalli Venkatasubbaiah		Kota	85	2.57	Unauthorised	WP No: 13615/2021
37	Bala Krishna Reddy			83-1,2,4	1.72	Unauthorised	Demolished
38	Purnamalli Venkatasubbaiah		Kota	86	3.38	Unauthorised	WP No: 13615/2021
39	Maram Reddy Chiranjeevi reddy	Narayana Reddy	Naidupeta	85	3.17	Unauthorised	WP No: 13615/2021
40	Valipi Seenaiah	valipi Ankaiah	Venkannapalem Kota mandal	1-1	1.11	Unauthorised	Demolished

ABSTRACT													
SI.No	Village	Demolished			Court Cases			Authorized			Total		
		No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds	No. of Farmers	Extent (in Ha.)	No. of Ponds
1	Pittivanipalli	80	57.77	102	2	5.02	14	17	15.17	32	99	77.96	148
2	Padarthivarikandruga	10	8.77	12	7	8.98	15	11	9.86	16	28	27.61	43
3	Ranganadhapuram	29	43.54	61	11	27.63	37	0	0	0	40	71.17	98
	Total	119	110.08	175	20	41.63	66	28	25.03	48	167	176.74	289

It is finally submitted that regarding the remaining aqua ponds which are pending before the Hon'ble High Court action will be initiated in due course of time from case to case in accordance with the orders passed by the Hon'ble High Court AP Amaravathi.

This is submitted for kind perusal and necessary action.

Yours faithfully

 Joint Director of Fisheries
 SPSR Nellore

Copy submitted to the District Collector, SPSR Nellore for favour of information.

Rc.B.251/2021

O/o Tahsildar, Chittamur
Dt: 24-8-2021From
Smt I.Munilakshmi, B.A.,
Tahsildar,
Chittamur.To
1.The Hon'ble National Green Tribunal
Chennai.
2.The Revenue Divisional Officer,Gudur

Sir,

Sub:- Aqua-Chittamur Mandal- Pittivanipalli, Ranganadapuram and Padartivarikandriga Villages-Implementation of orders of the Hon'ble National Green Tribunal, Chennai issued vide OA No.114/2020 to 122/2020 Dt:10-6-2021-Action taken Report submitted -Reg.

Ref:- Orders of the Hon'ble National Green Tribunal, Chennai issued vide OA No.114/2020 to 122/2020 Dt:10-6-2021

I invite kind attention to the reference cited.

It is submitted that in obedience to the orders of the Hon'ble National Green Tribunal, Chennai issued vide OA No.114/2020 to 122/2020 Dt:10-6-2021 the Fisheries Department had noticed total 167 aqua farmers are having unauthorized ponds. During field verification it was brought to light that some of the farmers of unauthorized aqua ponds had approached the Hon Hon'ble High Court on the action of the aqua authorities of demolishing of aqua ponds and they are pending before the Hon'ble High Court and some are authorized ponds. After excluding those ponds which are involved in court cases before the Hon'ble High Court and authorized ponds , it had been evaluated that there are totally 119 aqua ponds farmers are there for which action has to be initiated and accordingly the fisheries authorities had demolished the un authorized ponds.

It is submitted that as per village records, it has noticed that the following ponds which are demolished are in Government lands.

Name of the Village	S.No	As Per RSR			Authorised/ Unauthorized	Demolished or Not Demolished	Reason for not demolished
		Sy.No	Extent	Classification			
Ranganadhapuram	1	79	8.92	Gayalu	Unauthorised	Demolished	
	2	82	11.94	Gayalu	Unauthorised	Demolished	
	3	86	9.92	Vagu	Unauthorised	-	WP No: 13615/2021
	4	87	8.70	Vagu	Unauthorised	Demolished	
	5	88	10.37	Gayalu	Unauthorised	-	WP No: 13615/2021
	6	93	5.40	Nadi	Unauthorised	Demolished	

	7	97	31.22	Gayalu	Unauthorised	Demolished	
	8	100	14.96	Gayalu	Unauthorised	Demolished	
	9	111	4.26	Gayalu(AW)	Unauthorised	Demolished	

S.No	Name of the Village	As Per RSR			Authorised/Unauthorised	Demolished or Not Demolished	Reason for not demolished
		Sy.No	Extent	Classificaiton			
1	Pittivanipalli	4	4.26	Gayalu(AW)	Unauthorised	Demolished	
2		6	1.62	Kaluva	Unauthorised	Demolished	
3		11	3.32	Endowment	Unauthorised	Demolished	
4		19	0.92	Kaluva	Unauthorised	Demolished	
5		21	3.62	Anadeenam	Unauthorised	Demolished	
6		25	4.94	Vagu	Unauthorised	Demolished	
7		29	3.76	Gayalu(AW)	Unauthorised	Demolished	
8		34	1.58	Kaluva	Unauthorised	Demolished	
9		37	2.50	Kaluva	Unauthorised	Demolished	
10		38	0.25	Kaluva	Unauthorised	Demolished	
11		40	2.32	Kaluva	Unauthorised	Demolished	
12		41	13.46	Kaluva	Unauthorised	Demolished	
13		49	2.15	Gramakantam	Unauthorised	Demolished	
14		50	0.09	Gayalu(AW)	Unauthorised	Demolished	
15		59	0.60	Kaluva	Unauthorised	Demolished	
16		61	1.52	Kaluva	Unauthorised	Demolished	
17		62	0.75	Kaluva	Unauthorised	Demolished	
18		64	0.99	Kaluva	Unauthorised	Demolished	
19		67	0.79	Kaluva	Unauthorised	Demolished	
20		76	3.20	Kaluva	Unauthorised	Demolished	
21		94	0.14	Gayalu(AW)	Unauthorised	Demolished	
22		95	0.08	Kaluva	Unauthorised	Demolished	
23		100	4.81	Vagu	Unauthorised	Demolished	
24		101	4.50	Vagu	Unauthorised	Demolished	
25		103	0.22	Kaluva	Unauthorised	Demolished	

S.No	Name of the Village	As per RSR			Authorised/ Unauthorised	Demolished or Not Demolished	Reason for not demolished
		S.No	Extent	Classification			
1	Padarthivarikandrige	12	0.11	Village Site	Authorised	-	
2		22	0.39	Donka	Unauthorised	-	WP No: 14646/2021
3		24	3.5	Kaluva	Unauthorised	Demolished	
4		25	3.09	Kaluva	Unauthorised	Demolished	
5		4	1.37	kKaluva	Unauthorised	Demolished	

Hence all the above ponds were taken control of the Government and subsequently a board erected in the said land mentioning the land is Government land and action will be initiated on the trespassers. The photo copies of erecting sign boards in above Government lands in which unauthorised aqua ponds were laid and got demolished are enclosed herewith for kind perusal

Yours faithfully

[Signature]
Tahsildar, *[Signature]*
Chittamur

05

(Ranganadhapuram - velay)

1	2	3	4	5	6	7	8	9	10	11	12	13
77	77	2	6.00	VIII	2	22	0	69	54.70	37	74	పట్టణము. ముఖ్యము పాఠశాలకు మ. 1000 ముఖ్యము (2) 2000 వ. 2000 కంటే (3) అండ్రియోలము (4) అండ్రియోలము (5) అండ్రియోలము 44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
78	78-1	2	6.00	VIII	1	13	1	69	19.26	32	52	44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
78	78-2	2	6.00	VIII	3	26	0	69	39.01	77	74	44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
79	79	2	6.00	VIII	3	26	0	69	54.70	37	74	పట్టణము. ముఖ్యము పాఠశాలకు మ. 1000 ముఖ్యము (2) 2000 వ. 2000 కంటే (3) అండ్రియోలము (4) అండ్రియోలము (5) అండ్రియోలము 44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
80	80	2	6.00	VIII	3	26	0	69	54.70	37	74	పట్టణము. ముఖ్యము పాఠశాలకు మ. 1000 ముఖ్యము (2) 2000 వ. 2000 కంటే (3) అండ్రియోలము (4) అండ్రియోలము (5) అండ్రియోలము 44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
81	81	2	6.00	VIII	3	26	0	69	54.70	37	74	పట్టణము. ముఖ్యము పాఠశాలకు మ. 1000 ముఖ్యము (2) 2000 వ. 2000 కంటే (3) అండ్రియోలము (4) అండ్రియోలము (5) అండ్రియోలము 44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
82	82-1	2	6.00	VIII	2	22	0	69	11.94	8	24	44) 1800 కంటే 2000 కంటే 2) 2000 కంటే
82	82-2	2	6.00	VIII	2	22	0	69	34.22	26	36	44) 1800 కంటే 2000 కంటే 2) 2000 కంటే

30 116 1400 25 65 31-10-0 93199 50/16.06
 6.00 65 31-10-0 93199 50/16.06
 50 24 70 34-10-0 2 54.70 56.6 25 70.99 79.93
 119.95 94.00 119.95 94.00

Deputy
DEPUTY TAHISILDAR
 Chittampur Mandal
 BSR Nellore Dist.

26

(26)

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)			
83	1	83-1	స	6.00	VII	2	22	0	69	431	2	77	44. D 280 సంవత్సరం	నాన్
												77	నాన్	
	2	83-2P	స	6.00	VII	2	22	0	69	415	0	79		నాన్
	3	83-2P	స	6.00	VII	2	22	0	65	499	0	68		నాన్
	4	83-2P	స	6.00	VII	2	22	0	69	95	0	66		నాన్
										740				
84	1	84-	స	6.00	VIII	2	22	0	69	20	13	80	44. D 280 సంవత్సరం	నాన్
												80	నాన్	
	2	84	స	6.00	VII	2	22	0	69	230	1	83	44. D 280 సంవత్సరం	నాన్
												83	నాన్	
85		85	స	6.00	VIII	3	26	0	65	428	6	83		నాన్
86		86	స	వార								92		నాన్
87		87	స	వార								870		నాన్
												53		
												63,297		
												15		
												1870	1870	
												845	845	
												2715	2715	
												63.20	2715	

Case 14/1/04

14.44
 44.58
 24.11
 18.62
 63.20

1870
 1870
 845
 2715

9

Attended


 DEPUTY TAHSILDAR
 Chittamur Mandal
 SPSR Nellore Dist.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
88	88	2	B gjo		VIII	3	26	0	44 7 10 37 4	56 9	1000
89	89	2	B gjo		VIII	2	26	0	44 7 10 37 4	56 9	1000
90	90	2	B gjo		VIII	3	26	0	44 7 12 70 5	59 9	1000
91	91	2	B gjo		VIII	3	26	0	44 7 13 30 5	51 9	1000
92	92	2	B gjo		VIII	3	26	0	44 7 11 66 5	52 9	1000
93	93	2	B gjo								1000
94	94	2	B gjo								1000
95	95	2	B gjo								1000
							56.61	24.13	2491		
							9.70				
							66.31	24.13	2491		

Attested


DEPUTY TAHSILDAR
 Chittamur Mandal
 SPSR Nellore Dist.

32
32

Ballot Form No.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
109-1	109-1	2	சீர்த	VII	3	22	0 69 4 2 30 1	59	21	சீர்த
2	3	2	சீர்த							
110	110	2	சீர்த	VII	3	22	0 69 4 19 12 13	19	21	சீர்த
111	111	2	சீர்த	VII	3	22	0 69 4 4 26 2	90		சீர்த
112	112	2	சீர்த	VII	3	22	0 69 4 1 70	23		சீர்த
113	113	2	சீர்த	VII	3	22	0 69 4 5 18 3	57		சீர்த
114	114	2	சீர்த	VII	3	22	0 69 4 17 00 11	73	16	சீர்த
115	115	2	சீர்த	VII	3	22	0 69 4 7 18 4	75		சீர்த
							$\frac{323}{570} \frac{4}{29} \frac{1}{1}$			
சீர்த				38 42		26 50		26 51		
சீர்த				0 20						
சீர்த				18 40		12 15		12 69		
சீர்த				57 02		39 11 50		39 00		

Attended

 DEPUTY TAHSILDAR
 Chittamur Mandal
 SPSR Nellore Dist.

400 (64)-25-4-12

Return Form No. 11

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
12	2	12-150	2	6. 00				0 11			EL. K. 0000
3	2	12-150	2	6. 00	VII	3	22	0	67 0 29 0 3		K. 0000
4	2	12-200	2	6. 00	VII	3	22	0	67 0 29 0 3		K. 0000
5	2	12-200	2	6. 00	VII	3	22	0	67 0 29 0 3		K. 0000
13	1	13-220	2	6. 00	VII	3	22	0	67 0 29 0 3		K. 0000
2	2	13-120	2	6. 00	VII	3	16	4	2 0 20 0 13		7. 00 000. 0000
3	2	13-120	2	6. 00	VII	3	16	4	2 0 17 0 10		6. 00 000. 0000
4	2	13-200	2	6. 00	VII	3	16	4	2 0 15 0 10		K. 0000

032	18	52
015	10	62
348	2	40
611		
411	2	54

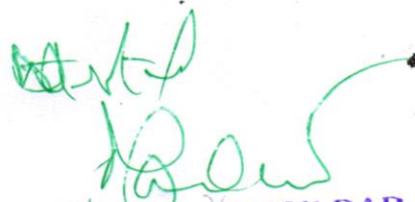
W.A. - 3000 0000000000

IV class

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DEPUTY TAHSILDAR
Chittamur Mandal
SPSR Nellore Dist.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	
23	23	2	20		VI	2	17	1	12	654	72	10-7 650 గుండ్ల నాణ్యము 35 గుండ్ల నాణ్యము (20 గుండ్ల నాణ్యము)
24	24	2	22							350		
25	25	2	22							389		
26	26	2	22							434		
27	27	2	20		VII	2	17	1	12	1552 1450	17	10-7 358 X 6 గుండ్ల నాణ్యము 35 గుండ్ల నాణ్యము (20 గుండ్ల నాణ్యము)
28	28	2	22							810		
29	29	2	20		VI	2	17	1	12	716	82	10-7 6 గుండ్ల నాణ్యము 35 గుండ్ల నాణ్యము (20 గుండ్ల నాణ్యము)
30	30	2	22							344		
									5169	3214		
									2922	3214	72	
									2247	-		
									5769	3214	72	


DEPUTY TAHSILDAR
 Chittamur Mandal
 SPSR Nellore-Dist.

[Pittivampali - v/au]

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
7	7	5	00					0 93		
								<u>0 93</u>		
8	8	2	00		7 3	22	0 11	2 21	1 8	
								<u>2 21</u>		
9	9	2	00		7 3	22	0 11	2 38	8 8	23-4-10-11-12-13-14-15-16-17-18-19-20-21-22-23-24-25-26-27-28-29-30-31-32-33-34-35-36-37-38-39-40-41-42-43-44-45-46-47-48-49-50-51-52-53-54-55-56-57-58-59-60-61-62-63-64-65-66-67-68-69-70-71-72-73-74-75-76-77-78-79-80-81-82-83-84-85-86-87-88-89-90-91-92-93-94-95-96-97-98-99-100
								<u>2 02</u>		
11	11	2	00 30		7 3	16	1 2	3 32	13 11	(3) 20-21-22-23-24-25-26-27-28-29-30-31-32-33-34-35-36-37-38-39-40-41-42-43-44-45-46-47-48-49-50-51-52-53-54-55-56-57-58-59-60-61-62-63-64-65-66-67-68-69-70-71-72-73-74-75-76-77-78-79-80-81-82-83-84-85-86-87-88-89-90-91-92-93-94-95-96-97-98-99-100
								<u>3 32</u>		
12	12	2	00		7 3	22	0 11	4 56	3 2	16-17-18-19-20-21-22-23-24-25-26-27-28-29-30-31-32-33-34-35-36-37-38-39-40-41-42-43-44-45-46-47-48-49-50-51-52-53-54-55-56-57-58-59-60-61-62-63-64-65-66-67-68-69-70-71-72-73-74-75-76-77-78-79-80-81-82-83-84-85-86-87-88-89-90-91-92-93-94-95-96-97-98-99-100
								<u>4 56</u>		
								<u>25 42</u>	28-3	
	220	3-32	13-11							
	00	16-94	11-10							
	000	4-23	2-14							
	00	0-93								
		<u>15 42</u>	<u>28-3</u>							

[Signature]

DEPUTY TAHSILDAR
Chittamur Mandal

12-56

(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	
27-13P	5	0 00		73	22	0	11	068	08		
								572			
28	5	00		73	22	0	11	554/3	1317	1) 00 00 00 00 00 00 2) 00 00 00 00 00 00	
29	5	000		73	22	0	11	376	29		
								376			
30-1	5	00							015		
30-2	5	000		73	22	0	11	472	34		
								457			
31-1	5	00 00		73	16	4	20	46	11439	00 00 00 00 00 00	
31-2P	5	00 00		73	16	4	20	46	11439	00 00 00 00 00 00	
31-2P	5	00 00		73	16	4	20	14	0937	00 00 00 00 00 00	
								1587145			

00 1-02, 4-3-0
 00 5-54 3-13-0
 00 09-16 6-50-
 00 0-15
 00 8214-50

30 00 00 00 00 00 00 00 00 00 00 00
 Chittalur Mandal
 SPSR Nellore Dist.

(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)		
32/7	~	50 30		73	16	4	2	0	58	2	6	3) 2000 2000
32/6												
32/8	~	50 30		73	16	4	2	0	40	1	10	(1) 2000 2000
32/9	~	6 20		73	22	0	11	0	54	0	6	
33/120	~	6 20		73	22	0	11	5	50	3	13	
33-P	~	6 20		73	16	4	2	0	06	0	4	
34	~	20							1 58			
35	~	20							0 78			
36	~	6 20		73	22	0	11	8	64	5	15	

18 05 14 6

CHITAMUR MANDAL
S.P.S.H. Nellore Dist.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2	42	~	00					2.72		
								<u>2.72</u>		
3	43	~	00					1.15		
								<u>1.15</u>		
4	44	~	00					1.53		
								<u>1.53</u>		
5	45/1	~	00					2.12		
2	45/2	~	00					0.57		
3	45/3	~	00					0.72		
4	45/4	~	00					0.74		
5	45/5	~	00					0.38		
								<u>4.53</u>		
								<u>0.93</u>		

2011.11.9.93

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(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
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46/1
46/1200 200 7 1 9 2 4 0 7 9 1 12 (38) *செய்துள்ள பணம்*

46/1200 200 7 1 9 2 4 0 45 10 11) *பணம் செலவு செய்யப்பட்டுள்ளது*

46/1200 200 7 1 9 2 4 0 0 9 0 3 14) *செய்துள்ள பணம்*

46/2200 200 7 1 9 2 4 0 1 9 0 7 38) *செய்துள்ள பணம்*

46/3200 200 0 5 *செய்துள்ள பணம்*

46/4200 200 30 7 2 14 4 12 0 3 9 1 14 31) *செய்துள்ள பணம்*

46/6200 200 30 7 2 14 4 12 0 0 8 0 6 51) *செய்துள்ள பணம்*

46/7200 200 30 7 2 14 4 12 0 10 0 8 50) *செய்துள்ள பணம்*

20 0-57 2-12
20 1-52 3-6
20 0-05
20 11 6-2

30. *செய்துள்ள பணம்*

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	57	✓	000					0	60	
1	58/1	✓	000				2	40	11	04
2	58/2	✓	000				2	41	11	04
	59	✓	000					1	34	
1	60/1P	✓	000				7	3	16	42
2	60/2P	✓	000				7	3	16	42
3	60/2P	✓	000				7	3	16	42
4	60/3	✓	000				7	3	16	42

20 0-622-10.0
 600 1-456-00
 600 1-302-15-0
 20 144
 11-9-0

531 119
 38 20 20 00 20 20
 20 20 20 20 20 20

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2	74/2P	1/2	3-20-80	7-3	16	4	20	08	05	
3	74/2P	1/2	3-20-80	7-3	16	4	20	28	13	
4	74/3	1/2	20-80	7-3	16	4	22	96	123	48 0-63 0-27
75	1/2	3-20-80	7-3	22	0	11	2	60	13	
76	1/2	20-80						3	20	
								3	20	
77	1/2	20-80						1	05	
								1	05	
78	1/2	2-20-80	7-3	22	0	11	5	86	41	
	20	2-26	12-3					5	86	
	30	0-36	6-8					16	03	19-9
	30	8-46	5-14							
	20	4-25								

16-03 19-9-80

DEPUTY TAHSILDAR
 Chinnur Mandal
 SP SR Nellore Dist
 19-9-80

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
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3	74/17	5	20	30	7	2	14	4	12	0	85	4	1	25	పుంజు-బివంబ	2	మంజు
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4	74/3	5	20	30	7	2	14	4	12	0	14	0	11				
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5	94/77	5	20	30	7	2	14	4	12	0	23	1	2	4	పుంజు-బివంబ	2	మంజు
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6	74/8	5	20	30									0	11			
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7	94/9	5	20	30	7	2	14	4	12	0	16	0	12	4	పుంజు-బివంబ	2	మంజు
---	------	---	----	----	---	---	----	---	----	---	----	---	----	---	-------------	---	------

8	94/4	5	20	30	7	2	14	4	12	4	28	20	5	24	పుంజు-బివంబ	2	మంజు
---	------	---	----	----	---	---	----	---	----	---	----	----	---	----	-------------	---	------

	94/5										6	33					
--	------	--	--	--	--	--	--	--	--	--	---	----	--	--	--	--	--

	94/6																
--	------	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--

	94/70																
--	-------	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--

	94/11										5	77	26	15			
--	-------	--	--	--	--	--	--	--	--	--	---	----	----	----	--	--	--

	94/12		20	30	5	52	26	15									
--	-------	--	----	----	---	----	----	----	--	--	--	--	--	--	--	--	--

	94/13		20	30	0	14	0	11									
--	-------	--	----	----	---	----	---	----	--	--	--	--	--	--	--	--	--

	94/14		20	30	0	14	0	11									
--	-------	--	----	----	---	----	---	----	--	--	--	--	--	--	--	--	--

	94/10				5	77	26	15									
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Chittamur Mandal
SPSR Nellore Dist.

పుంజు-బివంబ

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	99	2	20					4.92		
	100	2	20					4.81		276
	101	2	20					4.50		276
1	102/17	2	20-30		7 3			2 1 0 1 4 3	19 200 10 20 30 20	276
2	102/17	2	20-30		7 3			2 2 0 2 2 3 0	18 200 10 20 30 20	276
3	102/2	2	20-30		7 3			2 2 0 1 1 2 9 0 14	18 200 10 20 30 20	276
4	102/17	2	20-30		7 3			2 2 0 2 4 1 0	18 200 10 20 30 20	276
5	102/17	2	20-30		7 3			2 4 2 3 4 5 1 1 4	19 200 10 20 30 20	276

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DEPUTY MANSILDAR
Chittamur Mandal
SPSR Nellore Dist.

17-94-10-15

20 10 20 20

276 276 276

(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
103-1	3/1	20 30	7 3	16	2 20 61	10 2	53 8 22	0 22		
103-2	3/2	20 30	7 3	16	2 20 61	10 2	53 8 22	2 83		
104-1	4/4, 4/5, 4/8, 4/9, 4/11	20 30	7 3	16	4 2 2 00 8	4	42 (1) 8 22 20 0 8 4	42 (1) 8 22 20 0 8 4		
	4/6, 4/7, 4/10	20 30	7 3	16	2 1 13 4	11	42 (1) 8 22 20 0 8 4	42 (1) 8 22 20 0 8 4		
	4/12	20 30	7 3	16	2 0 25	2 25	42 (1) 8 22 20 0 8 4	42 (1) 8 22 20 0 8 4		
	4/1, 4/2, 4/3, 4/10	20 30	7 3	16	2 1 81 7 7	53 8 22	42 (1) 8 22 20 0 8 4	42 (1) 8 22 20 0 8 4		

20 = 7-80-32-3
 20 = 0-22
 2 = 02-32-3

[Signature]
 DEPUTY TAHSILDAR
 Chittamur Mandal
 SPSR Nellore Dist.

30 50 0 20 20 5 20 20 20 20 20

GOVERNMENT OF ANDHRAPRADESH
GROUNDWATER AND WATER AUDIT DEPARTMENT

From
Sri R.Sobhan Babu
Deputy Director
Groundwater and Water Audit
Department
SPSR Nellore

To
The Hon'ble National Green Tribunal
Chennai
The Revenue Divisional Officer,
Gudur Division

Lr.No. 318/Hg/2021,

Dt: 21.08.2021.

Respected Sir,

Sub : Groundwater and Water Audit Department – SPSR Nellore District – Gudur Division-Chittamur Mandal- Ranaganadhapuram, Padharthivari khandrika and Pittuvanipalli Villages-Implementation of orders of Hon'ble National Green Tribunal issued vide O.A.No.114 of 2020 to O.A.No.122 of 2020 DT 10-06-2021 - Action Taken Report Submitted– Regarding.

Ref : 1) Orders of Hon'ble National Green Tribunal issued vide O.A.No.114 of 2020 to O.A.No.122 of 2020 DT 10-06-2021
2) Minutes of the meeting held on implementation of the National Green Tribunal Order in the chambers of Sub Collector, Gudur on 03.07.2021
3) Lr.No.163/Hg/2020 dated 24.09.2020 of this office.
4)) Lr.No.38/Hg/2021 dated 18.08.2020 of this office.

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I invite kind attention to the references cited.

In obedience to the Orders of Hon'ble National Green Tribunal issued vide O.A.No.114 of 2020 to O.A.No.122 of 2020 DT 10-06-2021 and instructions of the Sub Collector Gudur which was convened during a meeting with Environmental Engineer, Pollution Control Board, Joint Director of Fisheries, Joint Director of Agriculture, Deputy Superintendent of Police, Gudur, Superintending Engineer of irrigation and APSPDCL, Divisional Panchayat Officer, MPDO, Tahsildar Chittamuru, Deputy Executive Engineer of RWS and Deputy Director of Groundwater Department on 03.07.2021 to implement the orders of the Hon'ble National Green Tribunal , instructed this department to assess the unauthorized bore wells and its illegal extraction of groundwater for aqua culture purpose in Ranaganadhapuram, Padharthivari khandrika

and Pittuvanipalli Villages of Chittamuru Mandal and also instructed to take necessary steps for the closure of unauthorized bore wells along with Revenue Department.

Accordingly inspections have been conducted in the above said three villages and 150 tube wells which being used for brackish water aqua culture purpose were identified. It is reported that these tube wells are constructed up to a depth range of 150 to 180 feet's or 50m to 60m bgl and energized with 5 to 7.5 HP submersible Motors lowered at 140 to 170 feet's. The present depth to water levels collected in some of the existing tube wells ranges from 2.4m to 9.2m bgl.

It is submitted that randomly few yield tests were conducted to these existing tube wells by using time & volume and jet methods and found that the tube wells are working with good yields with an average yield ranging from 9,000 to 15,000 LPH. It is also reported that each tube well is being used at least 5 to 10 hours per day to fill their ponds. This indicates that a total of 45,000 to 150,000 liters or 45 to 150 KL of groundwater is being extracted from each tube well in a day.

It is further submitted that, as per rules in vogue, brackish water aquaculture shall be permitted with the help of surface water sources like creek/estuary/canal/backwaters only. No aqua farmer is authorized to use groundwater for the brackish water aquaculture purpose. It is also submitted that the approvals for brackish water aquaculture does not come under purview of Groundwater Dept., and our department has not given permission to anyone to use groundwater for brackish water aquaculture purpose and none of the aqua farmers have obtained feasibility report from our department to construct their tube wells. Therefore all the existing tube wells in the above said three villages are unauthorized and to be stopped from drawing groundwater.

It is further submitted as since all the tube wells are unauthorized and utilization of groundwater for brackish water aqua culture is strictly prohibited, a total of 96 tube wells out of 150 tube wells were brought into not usable condition by disconnecting power supply with the Electricity Department. No action was taken on the remaining tube wells as the farmers obtained stay order from the court (details enclosed separately). The power connection to those remaining tube wells will also be disconnected once the court stay order period expires.

Further, regarding the installation of groundwater monitoring wells along the periphery of aqua ponds, it is to submit that a request letter was sent to the Director, Groundwater and Water Audit Dept., Vijayawada vide reference 4th cited, for installing in the said villages and further action will be taken as soon as we get the permission from our Directorate.

Yours faithfully

I. Subrah
Deputy Director 21/12/24
GW & WA Dept.

Copy to the Tahsildar, Chittamuru Mandal, furnishing the details of the disconnected tube wells with a request to ensure for taking steps for not bringing the said tube wells into usable condition again.

Copy to The Collector and District Magistrate, SPSR Nellore

GROUNDWATER AND WATER AUDIT DEPARTMENT, NELLORE
ACTION TAKEN REPORT ON AQUA PONDS IN PITTIVANIPALLI OF CHITTAMURU MANDAL

S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	As per the Fisheries Department (Authorised/ Unauthorised)	Action taken by the Fisheries Department (Demolished or Not Demolished)	No.of Existing Tube Wells Identified	Whether Groundwater Extraction is Authorized or Unauthorised	Action Taken to Stop Unauthorized Exstarction of Groundwater
1	Konduru Baskar		Konduru Village Vakadu Mandal	3	0.95	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
2	Chintha Reddy Parandhama Reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	3	0.79	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
3	Chintha reddy Kota reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	4-1,2	1.58	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
4	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	5-1,2,3	1.74	Unauthorised	Demolished	2	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
5	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	6	0.13	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
6	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	8-1,2	0.89	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
7	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	9-P	1.8	Unauthorised	as per the orders of the HHC WP No:14232/ 2021	1	Unauthorized	as per the orders of the HHC WP No:14232/2021
8	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	9-A,A3,B,C	3.22	Authorised	as per the orders of the HHC WP No:14232/ 2021	2	Unauthorized	as per the orders of the HHC WP No:14232/2021
9	Pitti Hanumanthaiah	Ramanaiah	Pittivanipalli Chittamur Mandal	10	0.26	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
10	Devalayama Land	-	-	11	0.33	Unauthorised	Demolished	-	-	-
11	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	12	1.85	Authorised	Authorised	1	Unauthorized	-
12	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	20-1,3	1.32	Authorised	Authorised	1	Unauthorized	-
13	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	14-1,2	1.75	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

14	Manubolu Sailaja	Manubolu Satheesh	Pittivanipalli Chittamur Mandal	15	1.02	Authorised	Authorised	1	Unauthorized	-
15	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	17-1,2	0.65	Authorised	Authorised	1	Unauthorized	-
16	Kaluva		-	19	0.12	Unauthorized	Demolished	-	-	-
17	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	20-1,3	1.32	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
18	Rangaiah	Eswaraiah	Muttembaka Vakadu	20-1A, 2B	1.29	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
19	Krishna reddy		vidya nagar Kota	21	1.47	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
20	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	22-1A,2,3	1.19	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
21	Rangaiah	Eswaraiah	Muttembaka Vakadu	23-1,2,5,6,8,9	2.03	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
22	P Chandraiah		Pittivanipalli Chittamur Mandal	24-1,2,3,4,5,6	1.77	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
23	T.Seenaiah		-	25	1.03	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
24	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	27-1,2,3,4,5,6,7,8,9	2.32	Authorised	Authorised	1	Unauthorized	-
25	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-2	0.92	Authorised	Authorised	1	Unauthorized	-
26	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-1	1.06	Authorised	Authorised	1	Unauthorized	-
27	Muni Baskar		Siddiguntapalem Vakadu	29-1,2,4,5	0.95	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
28	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	30-2A	1.52	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
29	P.Baskar	chengaiah	Pittivanipalli Chittamur Mandal	30-2B	0.36	Unauthorized	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

30	Malli Seenaiah		venkannapalem Kota	31-5A,5B,6A,6B	0.74	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
31	T.Seenaiah		-	31-1,2,7	0.51	Authorised	Authorised	1	Unauthorized	-
32	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-1,3,4,6,7	0.98	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
33	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-5	0.23	Authorised	Authorised	1	Unauthorized	-
34	Siva kumar reddy		Allipuram Nellore	33-1A,1B2	0.99	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
35	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	33-1C	0.98	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
36	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	34	0.16	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
37	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	36-12,1D,1E	1.21	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
38	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	36-1A	0.41	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
39	T.Seenaiah		-	37	0.32	Unauthorised	Demolished	2	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
40	T.Seenaiah		-	38-1,1A,2,3,3A,4,4A,5,6,6A	2.4	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
41	Sai Reddy		kota Kota mandal	39-2,4A	0.45	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
42	T.Seenaiah		-	39-4,4B1	0.85	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
43	Sai Reddy		kota Kota mandal	39-1	1.09	Authorised	Authorised	1	Unauthorized	-
44	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	40	0.06	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
45	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	41	0.73	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

46	Jaya Balaiah	Rama Kistaiah	Singalthuru DV.Sathram	41	0.83	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
47	Nunjala Madhu	Rajaiah	Pittivanipalli Chittamur Mandal	41	0.56	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
48	Manubolu Venkateswarlu	Papaiah	Pittivanipalli Chittamur Mandal	41	0.94	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
49	Chiranjeevi	Narasaiah	Pittivanipalli Chittamur Mandal	41	0.68	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
50	Beedu (Kalava)		Pittivanipalli Chittamur Mandal	41	0.22	Unauthorised	Demolished	-	-	-
51	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	41	0.57	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
52	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	13	0.66	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
53	Kalluru Sessa reddy		Kalluru Vakadu Mandal	49-1,2	0.85	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
54	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	50-2	0.43	Authorised	Authorised	1	Unauthorized	-
55	Teruvayi Mani	venkataiah	Pittivanipalli Chittamur Mandal	50-2A	0.13	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
56	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	50-2B, 1A,1B,1C	0.19	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
57	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	50-1,11,5,9	0.12	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
58	kaluva		-	59	0.12	Unauthorised	Demolished	-	-	-
59	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	60-1,10,10A,4A,4C,7	1.21	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
60	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	61	0.75	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
61	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	62	0.08	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

62	Kalluru Prabakar reddy		-	63-2	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
63	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	63-2	0.74	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
64	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	64	0.05	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
65	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	65	1.43	Authorised	Authorised	1	Unauthorized	-
66	Krishna reddy		Vidya Nagar Kota Mandal	66	1.09	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
67	Mallikarjun		-	66	0.346	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
68	Beedu (No Culture)		-	67	0.1	Unauthorised	Demolished	-	-	-
69	Parri Vijayakumar	Ramanaiah	Mallam Chittamur Mandal	68-1,1B,4	0.29	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
70	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	68-2,3	0.56	Authorised	Authorised	1	Unauthorized	-
71	Kapuluru Vara lakshmi	Sundaraiah	Pittivanipalli Chittamur Mandal	69-3	0.49	Authorised	Authorised	1	Unauthorized	-
72	Parri Koteswaramma	Sundaraiah	Mallam Chittamur Mandal	69-1	0.28	Authorised	Authorised	1	Unauthorized	-
73	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	70-1,3A,3B,3D,3E,3F	0.85	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
74	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	71-1,2	0.18	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
75	Pitti Chandramma	Parandamaiah	Pittivanipalli Chittamur Mandal	73	0.27	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
76	Beedu (No Culture)		Pittivanipalli Chittamur Mandal	75	0.3	Unauthorised	Demolished	-	-	-
77	Beedu (No Culture)		-	75	0.18	Unauthorised	Demolished	-	-	-

78	Kaluva		Pittivanipalli Chittamur Mandal	76	0.45	Unauthorised	Demolished	-	-	-
79	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	78-1,2	0.26	Authorised	Authorised	1	Unauthorized	-
80	Prabhakar Reddy	Sesha reddy	Kalluru Vakadu Mandal	78	1.77	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
81	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	79-3,4,5	0.75	Authorised	Authorised	1	Unauthorized	-
82	Parri Ramanaiah	Subbaramaiah	Mallam Chittamur Mandal	80-7,8,9,10	1.07	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
83	Geetha reddy		-	94-1,3,4,7,8	1.88	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
84	Kalluru Mallikarjun		Kalluru Vakadu Mandal	95-3,4,5A,6	0.67	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
85	Geetha reddy		-	105-5	0.17	Unauthorised	Demolished		-	-
86	Allipudi Babu	Babu	Chittamu	100	0.06	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
87	Allipudi Babu	Babu	Chittamu	101	0.69	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
88	Allipudi Babu	Babu	Chittamu	103-1,2A	0.47	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
89	Geetha reddy		-	104-1B,2A	0.38	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
90	Geetha reddy		-	112,112-2	1.13	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
91	Teruvayi Bujamma	Mani	Pittivanipalli Chittamur Mandal	1-1	1.01	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
92	Nunjala Sumathi	Nunjala Madhu	Pittivanipalli Chittamur Mandal	1-1A	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
93	Malli Guravaiah		Pittivanipalli Chittamur Mandal	1-3	0.5	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

94	Beedu (No Culture)		-	1	0.45	Unauthorised	Demolished	-	-	-
95	Pakam Chengaiah		Palli palem Vakadu Mandal	1-1	0.61	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
96	Venkatasubbaiah		Muttembaka Vakadu Mandal	1-1	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
97	Pandi Kotaiah	Chenga reddy	Muttembaka Vakadu Mandal	1-1	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
98	Putta Subramanyam	Kasthuraiah	Muttembaka Vakadu Mandal	1-1	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
99	Kalluru Sessa reddy		Kalluru Vakadu Mandal	45-1	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

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R. Subramanyam
 Deputy Director 21/8/24
 Groundwater and Water Audit Dept.
 Nellore

GROUNDWATER AND WATER AUDIT DEPARTMENT, NELLORE
ACTION TAKEN REPORT ON AQUA PONDS IN RANGANADHAPURAM Village of OF CHITTAMURU MANDAL

S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	As per the Fisheries Department (Authorised/ Unauthorized)	Action taken by the Fisheries Department (Demolished or Not Demolished)	No.of Existing Tube Wells Identified	Whether Groundwater Extraction is Authorized or Unauthorized	Action Taken to Stop Unauthorized Exctarction of Groundwater
1	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	78-1,2	4.35	Unauthorised	Demolished	3	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
2	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-B	0.49	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
3	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	81-3,4	1.21	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
4	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-1,2	0.78	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
5	Nalajam Manjula	Munikistaiah	Mallam Chittamur Mandal	79	0.43	Unauthorised	Demolished	2	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
6	Nalajam Syamala	Mallikarjuna	Mallam Chittamur Mandal	79	0.3	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
7	Poluru Bujamma		Mallam Chittamur Mandal	79	0.4	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
8	Pulasa Kotaiah		Vidya Nagar Kota mandal	100	3.79	Unauthorised	Demolished	2	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
9	Pulasa Kotaiah		Vidya Nagar Kota mandal	80	1.42	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
10	Ramanaiah		Mallam Chittamur Mandal	91	4.1	Unauthorised	Demolished	3	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
11	Ramanaiah		Mallam Chittamur Mandal	97	1.56	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
12	Sivalanki Sudhakar		Vidya Nagar Kota mandal	97	8.1	Unauthorised	Demolished	3	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
13	Balaji		Kota	90	1.56	Unauthorised	WP No: 13615/2021	1	Unauthorized	WP No: 13615/2021
14	Balaji		Kota	92	0.49	Unauthorised	WP No: 13615/2021		Unauthorized	WP No: 13615/2021
15	Gudur Subba rao		Vidya Nagar Kota mandal	92	2.39	Unauthorised	WP No: 13615/2021	2	Unauthorized	WP No: 13615/2021
16	Gudur Subba rao		Vidya Nagar Kota mandal	89-2,3,4	3.11	Unauthorised	WP No: 13615/2021		Unauthorized	WP No: 13615/2021

17	Gopala Krishna		Kota	89-1	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
18	Gopala Krishna		Kota	82-1,2	1.52	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
19	Gudur Subbarao		Vidya Nagar Kota mandal	88	3.66	Unauthorised	WP No: 13615/2021	2	Unauthorized	WP No: 13615/2021
20	Purnamalli Venkatasubbaiah		Kota	87	1.99	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
21	Beedu			93	0.34	Unauthorised	Demolished	-	-	-
22	Seshu Reddy		Mallam Chittamur Mandal	111	0.95	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
23	Seshu Reddy		Mallam Chittamur Mandal	107-1,2	2.31	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
24	Seshu Reddy		Mallam Chittamur Mandal	108	0.28	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
25	Valipi Seenaiah		Venkannapalem Kota mandal	10,10-2	0.66	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
26	Valipi Seenaiah		Venkannapalem Kota mandal	9-2,3	1.01	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
27	Valipi Seenaiah		Venkannapalem Kota mandal	11-1,2,3	1.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
28	Valipi Seenaiah		Venkannapalem Kota mandal	12	1.04	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
29	Valipi Seenaiah		Venkannapalem Kota mandal	7	0.53	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
30	Valipi Seenaiah		Venkannapalem Kota mandal	6-1,3,7	0.18	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
31	Bala Krishna Reddy			84	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
32	M.Ravana Reddy			84	0.76	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
33	Maram Reddy Chiranjeevi reddy	Narayana Reddy	Naidupeta	84-1	3.64	Authorised	WP No: 13652/2021	2	Unauthorized	WP No: 13652/2021
34	Maram Reddy Kasthur reddy	Jayarami Reddy	Naidupeta	84-1A	1.82	Authorised	WP No: 13652/2021	1	Unauthorized	WP No: 13652/2021

35	Kami reddy Chandra Reddy	Jayarami Reddy	Naidupeta	84-1A, 1P-2, 2-2	1.82	Authorised	WP No: 13652/2021	1	Unauthorized	WP No: 13652/2021
36	Purnamalli Venkatasubbai ah		Kota	85	2.57	Unauthorised	WP No: 13615/2021	2	Unauthorized	WP No: 13615/2021
37	Bala Krishna Reddy			83-1,2,4	1.72	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
38	Purnamalli Venkatasubbai ah		Kota	86	3.38	Unauthorised	WP No: 13615/2021	2	Unauthorized	WP No: 13615/2021
39	Maram Reddy Chiranjeevi reddy	Narayana Reddy	Naidupeta	85	3.17	Unauthorised	WP No: 13615/2021	2	Unauthorized	WP No: 13615/2021
40	Valipi Secnaiah	valipi Ankaiah	Venkannapalem Kota mandal	1-1	1.11	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.

44

R. Subudh
Deputy Director 21/8/21
Groundwater and Water Audit Department
Nellore

GROUNDWATER AND WATER AUDIT DEPARTMENT, NELLORE
ACTION TAKEN REPORT ON AQUA PONDS IN PADARTHYVARI KANDRIGA Village OF CHITTAMURU MANDAL

S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	As per the Fisheries Department (Authorised/ Unauthorised)	Action taken by the Fisheries Department (Demolished or Not Demolished)	No.of Existing Tube Wells Identified	Whether Groundwater Extraction is Authorized or Unauthorized	Action Taken to Stop Unauthorized Exctarction of Groundwater
1	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	3,4	1.64	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
2	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-2	0.4	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
3	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-3	0.61	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
4	Konduru Krishna reddy	Pattbirami Reddy	Vidya Nagar Kota Mandal	5-1A	0.71	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
5	Beedu (No Culture)			6	0.97	Unauthorised	Demolished	-	Unauthorized	-
6	Beedu (No Culture)			8	1.21	Unauthorised	Demolished	-	Unauthorized	-
7	Beedu (No Culture)			10	2.08	Unauthorised	Demolished	-	Unauthorized	-
8	Mohan kumar		Vijayawada	11-1A,,11-2	0.71	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
9	Mohan kumar		Vijayawada	12-3,4,5	0.68	Authorised	Authorised	1	Unauthorized	-
10	Mohan kumar		Vijayawada	13-3,2,5,1A	0.94	Unauthorised	WP No: 3342/2020	1	Unauthorized	WP No: 3342/2020
11	Mohan kumar		Vijayawada	13-2,3	0.15	Authorised	Authorised		Unauthorized	-
12	Mohan kumar		Vijayawada	15-4D, 15-6	2.53	Authorised	Authorised	2	Unauthorized	-
13	Parwath Reddy Venkataramana Reddy	Narayana Reddy	Mallam,chittamuru mandal	16-2A,16-2B	0.7	Unauthorised	WP No: 14646/2021	1	Unauthorized	WP No: 14646/2021
14	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	17-2C,2B	0.85	Authorised	Authorised	1	Unauthorized	-
15	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	18-2B1	0.99	Unauthorised	WP No: 3342/2020	1	Unauthorized	WP No: 3342/2020
16	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kota mandal	18-2A,2A2	0.25	Authorised	Authorised	1	Unauthorized	-

17	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	19	0.94	Unauthorised	WP No: 3342/2020	1	Unauthorized	WP No: 3342/2020
18	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	20-1,2	1.19	Authorised	Authorised	1	Unauthorized	-
19	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	21-5,6	0.75	Authorised	Authorised	1	Unauthorized	-
20	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	21	0.93	Unauthorised	WP No: 14646/2021	1	Unauthorized	WP No: 14646/2021
21	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	22-1,2,3,4,5	1.13	Unauthorised	WP No: 14646/2021	1	Unauthorized	WP No: 14646/2021
22	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	23-2	0.72	Authorised	Authorised	1	Unauthorized	-
23	Parwath Reddy Venkatakrisna Reddy	Narayana Reddy	Mallam, chittamuru mandal	23-2	0.61	Authorised	Authorised	1	Unauthorized	-
24	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	23-1	1.12	Authorised	Authorised	1	Unauthorized	-
25	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	24	0.36	Unauthorised	Demolished	1	Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
26	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	25	0.08	Unauthorised	Demolished		Unauthorized	Brought into Notusable Condition by Disconnecting Power Connection.
27	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	27-P1,P2	1.01	Authorised	Authorised	1	Unauthorized	-
28	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem, kota mandal	27-1,3,4,5,6,8,9,2	3.35	Unauthorised	WP No: 13368/2021	2	Unauthorized	WP No: 13368/2021

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R. Sabapathi
 Deputy Director 21/10/24
 Groundwater and Water Audit Dept.
 Nellore

From,
Sri G.Siva Narayana,M.Sc.,(Agri)
Joint Director of Agriculture ,
SPR Nellore District.

To,
The Hon'ble National Green Tribunal
Chennai.
The Revenue Divisional Officer, Gudur

Sir,

Sub: Aquaculture- Chittamur Mandal-Soil samples collected – On the implementation of the orders of the Hon'ble National Green Tribunal issued in OA No.114 of 2020 to OA No.122 of 2020 Dt:10-6-2021 Sent to Lab- analysis report received and same is herewith submitted-Reg.

Ref: Minutes of the meeting held on 5.8.2021 by Revenue Divisional Officer ,Gudur.

With reference to the subject cited above , I am here with submitting that some of the farmers in Chittamur mandal are cultivating aquaculture in their fields. Some of the neighboring farmers of same mandal were complained that due to those cultivation of aquaculture the paddy fields are affecting .In this circumstances,the Mandal Agricultural Officer,Chittamur Mandal has collected soil samples (31 Samples) from fields which are adjacent to Aquaculture fields and sent to Soil Testing Laboratory,Nellore.

The Laboratory authorities has analysed the samples and sent the analysis report stating that among 31 samples ,2 samples are critical for germination which are having 3.7 and 3.9 EC and one sample is injurious to crop which is having 4.6 EC .

Further I submit that the Laboratory authorities are also recommended the suitable reclamation to those 3 samples(Fields) as application of Farm Yard Mannure (FYM) and growing of Green Mannuer crop to the samples containing EC3.7 and 3.9 and application of Lime @135 Kgs per acre to the sample (Field)containing EC 4.6. The remaining samples are suitable for cultivation of Paddy crop.

Further I submitted that as per the crop cutting experiment results for the past 5 years in the subject area ie., Pittivaniapalli, Ranganadapuram and Padartivarikandriga Villages it has been observed that there is no yield loss in the paddy fields.

Hence this is submitted for favour of kind information.

Thanking you sir,

Yours faithfully,

gsw
23-8-21
Joint Director of Agriculture
SPR Nellore
Nellore

Encl: Lab report of soil samples of Chittamur Mandal.

SOIL ANALYSIS REPORT OF CHITTAMUR MANDAL																													
S.NO	LAB NO.	NAME OF THE FARMER	VILLAGE	COLOR	TEXTURE	HCL REACTIO	PH	EC	OC	NITROGEN	PHOSPHORUS	POTASSIUM	SULPHUR	BORON	ZN	FE	MN	CU	VALU		RANGE		VALU		RANGE				
																			VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE			
1	6	Duvvuru SeshuReddy	Ranganadhapuram	LGBR	SCL	F	7.4	0.2	Normal	0.89	High	224	Low	44	High	161	Medium	8	Low	0.15	Low	0.12	Low	18.2	High	4.12	High	0.87	High
2	7	Nalajam Ramamma	Ranganadhapuram	LGBR	SCL	F	7.4	0.2	Normal	0.41	Low	196	Low	32	High	188	Medium	13	high	1.45	High	0.13	Low	4.62	High	2.24	High	0.35	High
3	8	Bhimala Ramaiah	Ranganadhapuram	LGBR	SCL	F	7.2	3.9	Critical for germination	0.36	Low	164	Low	40	High	282	Medium	450	high	0.12	Low	0.28	Low	6.28	High	4.87	High	1.24	High
4	9	Duvvuru Eswaramma	Ranganadhapuram	LGBR	SCL	F	7.3	4.6	INJURIOUS TO CROPS	0.35	Low	145	Low	61	High	268	Medium	170	high	0.52	High	0.54	Low	28.4	High	4.28	High	0.86	High
5	10	Nalajam: Munikrishnaiah	Ranganadhapuram	LGBR	SCL	F	7.5	0.9	Slightly Alkaline	0.4	Low	174	Low	32	High	268	Medium	145	high	1.52	High	0.41	Low	28.2	High	3.84	High	1.16	High
6	11	Poluru Murali	Ranganadhapuram	LGBR	SCL	F	7.3	0.8	Neutral	0.41	Low	235	Low	39	High	188	Medium	33	high	0.52	High	0.15	Low	18.3	High	4.95	High	0.86	High
7	12	Duvvuru RamalingaReddy	Ranganadhapuram	LGBR	SCL	F	5.9	0.8	Slightly Acidic	0.42	Low	236	Low	57	High	194	Medium	48	high	0.23	Low	0.142	Low	26.1	High	2.34	High	0.86	High
8	13	Gara China Narasaiah	Ranganadhapuram	LGBR	SCL	F	6.1	0.3	Slightly Acidic	0.4	Low	206	Low	53	High	141	Medium	112	high	0.62	High	0.25	Low	42.3	High	2.36	High	0.64	High
9	14	Angajala Kotamma	Ranganadhapuram	LGBR	SCL	F	6.2	0.3	Slightly Acidic	0.38	Low	223	Low	27	High	141	Medium	43	high	0.14	Low	0.24	Low	11.3	High	3.64	High	0.42	High
10	15	Machireddy Sudhakar Reddy	Ranganadhapuram	GBR	SCL	F	7.1	0.5	Neutral	0.9	High	165	Low	44	High	282	Medium	163	high	0.85	High	0.04	Low	6.68	High	4.36	High	1.01	High
11	16	Saguturu Prabhakar reddy	Ranganadhapuram	Br	SCL	F	6.3	0.2	Slightly Acidic	0.71	medium	232	Low	32	High	141	Medium	246	high	0.14	Low	0.021	Low	12.3	High	2.14	High	0.62	High
12	17	Duvvuru Sujathamma	Ranganadhapuram	Br	SCL	F	6.1	0.2	Slightly Acidic	0.68	medium	128	Low	21	Medium	87	Low	48	high	0.64	High	0.12	Low	8.26	High	2.13	High	0.25	High
13	18	Poluru Murali	Ranganadhapuram	LGBR	SCL	F	6	0.7	Slightly Acidic	0.41	Low	124	Low	53	High	161	Medium	58	high	0.52	High	0.12	Low	24.3	High	1.01	Low	0.35	High
14	19	Vigrahala Rathnaiah	Ranganadhapuram	LBR	SL	F	7.2	0.5	Neutral	0.62	medium	192	Low	53	High	208	Medium	127	high	0.68	High	0.25	Low	13.3	High	0.21	Low	0.24	High
15	20	Poluru Murali	Ranganadhapuram	LGBR	SCL	F	6.1	0.2	Slightly Acidic	0.36	Low	129	Low	32	High	87	Low	104	high	0.25	Low	0.215	Low	26.3	High	3.56	High	0.84	High
16	21	puli Maneiah	Ranganadhapuram	LBR	SL	F	5.7	0.2	Moderately Acidic	0.63	medium	125	Low	34	High	114	Low	38	high	2.46	High	0.24	Low	25.4	High	0.28	Low	0.35	High
17	22	Chillakuru SrinivasulaReddy	Padarthivarik handriga	LGBR	SCL	F	7.7	0.8	Slightly Alk	0.37	Low	236	Low	92	High	255	Medium	211	high	0.65	High	0.32	Low	28.2	High	3.54	High	0.86	High
18	23	Chillakuru Bhaskara Reddy	Padarthivarik handriga	BR	SCL	F	6.2	0.7	Slightly Acidic	0.88	High	206	Low	36	High	100	Low	104	high	0.31	Low	0.08	Low	11.3	High	1.24	High	0.86	High
19	24	Chillakuru MadhuReddy	Padarthivarik handriga	LGBR	SCL	f	6.7	0.9	Neutral	0.9	High	206	Low	53	High	188	Medium	145	high	1.35	High	0.052	Low	20.4	High	1.35	Low	0.65	High
20	25	Munjala Madhu	Pittivanipalle	LGBR	SCL	F	6	1.5	Slightly Acidic	0.63	medium	185	Low	21	Medium	188	Medium	99	high	1.02	High	0.21	Low	22.4	High	3.15	Low	0.45	High

21	26	PittiVenkateswarlu	Pittivanipalle	BR	SCL	F	6.3	Slightly Acidic	1.3	Normal	0.65	medium	226	Low	25	Mediur	207	Medi um	127	high	0.65	High	0.32	Low	22.4	High	3.65	High	0.36	High
22	27	Adivikala Venkateswarlu	Pittivanipalle	LGBR	SCL	F	6.5	Slightly Acidic	0.9	Normal	0.67	medium	245	Low	25	Mediur	235	Medi um	170	high	0.62	High	0.26	Low	23.6	High	4.06	High	0.85	High
23	28	Theruvai BhagyaLakshmi	Pittivanipalle	BR	SCL	F	6.8	Neutral	3.7	Critical for germina	0.7	medium	175	Low	44	High	141	Medi um	475	high	0.62	High	0.14	Low	10.3	High	2.13	High	0.33	High
24	29	Adivikala Venkateswarlu	Pittivanipalle	LGBR	SCL	F	6	Slightly Acidic	1.4	Normal	0.86	High	249	Low	48	High	255	Medi um	226	high	0.12	Low	0.24	Low	9.25	High	2.98	High	0.45	High
25	30	PolipatiAmaramma	Pittivanipalle	LGBR	SCL	F	6.6	Neutral	1.3	Normal	0.35	Low	185	Low	44	High	154	Medi um	74	high	0.67	High	0.35	Low	11.4	High	1.65	Low	0.52	High
26	31	PittiVenkateswarlu	Pittivanipalle	LBR	SL	F	6.3	Slightly Acidic	0.3	Normal	0.4	Low	120	Low	53	High	114	Low	13	high	0.13	Low	0.032	Low	26.4	High	1.56	Low	0.32	High
27	32	Theruvai Thirupalu	Pittivanipalle	LBR	SL	F	6.1	Slightly Acidic	1.3	Normal	0.38	Low	165	Low	25	Mediur	161	Medi um	117	high	0.65	High	0.056	Low	21.4	High	1.05	Low	0.23	High
28	33	Kanapu Peddaguravaiah	Pittivanipalle	GBR	SCL	F	6	Slightly Acidic	0.3	Normal	0.39	Low	245	Low	27	High	60	Low	20	high	0.15	Low	0.062	Low	7.25	High	0.85	Low	0.56	High
29	34	Kanapu Peddaguravaiah	Pittivanipalle	LBR	SL	F	7.7	Slightly Alkaline	1.1	Normal	0.4	Low	185	Low	57	High	147	Medi um	211	high	0.24	Low	0.023	Low	21.4	High	2.36	High	0.62	High
30	35	Pitti Thirupalamma	Pittivanipalle	LGBR	SCL	F	6.2	Slightly Acidic	0.4	Normal	0.41	Low	245	Low	21	Mediur	274	Medi um	53	high	0.42	Low	0.062	Low	26.3	High	2.13	High	0.85	High
31	36	Maddirala Bala Kotaiah	Pittivanipalle	LGBR	SCL	F	6.3	Slightly Acidic	0.2	Normal	0.89	High	152	Low	25	Mediur	121	Low	25	high	0.65	High	0.032	Low	24.4	High	2.16	High	0.85	High

P. Anasay 13.8.21
Asst. Director of Agriculture
Soil Testing Lab, Nellore

MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

DISTRICT: SPS NELLORE

YEAR : 2020-2021

CROP: PADDY

SEASON : RABI

Sl. No	MANDAL CODE & NAME	VILLAGE CODE & NAME	UNIT NO	EXPT NO	HARVEST DATE	YIELD (Kgs/Plot)		SUPERV ISON CODE
						Gross	Net	
2113	05193 - CHITTAMUR	592585-CHITTAMURU	0500	03	05-03-2021	16.02	16.02	9
2114	05193 - CHITTAMUR	592585-CHITTAMURU	0500	04	07-03-2021	17.05	17.05	9
2115	05193 - CHITTAMUR	592583-SOMASAMUDRAM	0501	01	21-03-2021	16.45	16.45	9
2116	05193 - CHITTAMUR	592583-SOMASAMUDRAM	0501	02	27-03-2021	15.64	15.64	9
2117	05193 - CHITTAMUR	592583-SOMASAMUDRAM	0501	03	21-03-2021	17.96	17.96	9
2118	05193 - CHITTAMUR	592586-SOMASAMUDRAM	0501	04	27-03-2021	16.98	16.98	9
2119	05193 - CHITTAMUR	592588-PITTIVANIPALLE	0502	01	14-04-2021	15.34	15.34	9
2120	05193 - CHITTAMUR	592583-PITTIVANIPALLE	0502	02	14-04-2021	14.2	14.2	9
2121	05193 - CHITTAMUR	592583-PITTIVANIPALLE	0502	03	04-03-2021	16.3	16.3	9
2122	05193 - CHITTAMUR	592583-PITTIVANIPALLE	0502	04	19-03-2021	16.5	16.5	9
2123	05193 - CHITTAMUR	592587-PADARTHIVARI KHANDRIKA	0503	01	19-03-2021	16.45	16.45	9
2124	05193 - CHITTAMUR	592587-PADARTHIVARI KHANDRIKA	0503	02	19-03-2021	16.2	16.2	9
2125	05193 - CHITTAMUR	592590-PUTRAGUNTA	0503	03	26-02-2021	11.65	11.65	15
2126	05193 - CHITTAMUR	592590-PUTRAGUNTA	0503	04	26-02-2021	11.85	11.85	15
2127	05193 - CHITTAMUR	592594-MUKKIDIPALEM	0504	01	26-02-2021	10	10	15
2128	05193 - CHITTAMUR	592594-MUKKIDIPALEM	0504	02	26-02-2021	11.45	11.45	9
2129	05193 - CHITTAMUR	592595-GANGUPALEM	0504	03	11-03-2021	14.00	14.00	9
2130	05193 - CHITTAMUR	592595-GANGUPALEM	0504	04	11-03-2021	14.5	14.5	9
2131	05193 - CHITTAMUR	592596-MALLAM	0505	01	03-03-2021	10	10	9
2132	05193 - CHITTAMUR	592596-MALLAM	0505	02	28-02-2021	20.1	20.1	9
2133	05193 - CHITTAMUR	592596-MALLAM	0505	03	26-02-2021	19.8	19.8	15
2134	05193 - CHITTAMUR	592596-MALLAM	0505	04	03-03-2021	15.2	15.2	9
2135	05193 - CHITTAMUR	592597-RANGANADHAPURAM	0506	01	22-03-2021	16.49	16.49	9
2136	05193 - CHITTAMUR	592597-RANGANADHAPURAM	0506	02	22-03-2021	16.58	16.58	9
2137	05193 - CHITTAMUR	592597-RANGANADHAPURAM	0506	03	30-03-2021	15.3	15.3	9
2138	05193 - CHITTAMUR	592597-RANGANADHAPURAM	0506	04	30-03-2021	15.27	15.27	9
2139	05193 - CHITTAMUR	592593-KOGILI	0507	01	04-03-2021	16.01	16.01	9
2140	05193 - CHITTAMUR	592593-KOGILI	0507	02	27-02-2021	15.16	15.16	9
2141	05193 - CHITTAMUR	592603-PERATALAMITTA	0507	03	27-02-2021	15.07	15.07	9
2142	05193 - CHITTAMUR	592603-PERATALAMITTA	0507	04	04-03-2021	15.63	15.63	9

SOIL ANALYSIS REPORT OF CHITTAMUR MANDAL

S.NO	LA B	NAME OF THE FARMER	FATHER'S NAME	MANDAL	VILLAGE	CROP	SURV EYNO.	EXTENT	ADHAAR NO.	GPS Coordinates	COLOR	TEXT URE	HCL.R EACTI	PH	VALUE	RANGE	VALUE
1	6	Duvvuru SeshuReddy	Hanumantharamireddy	Chittamur	Ranganadhapuram	paddy	103-1	2.68	7719 1479 3184	13.947308 80.093595	LGBR	SCL	F	7.4	Slightly Alkaline	0.2	
2	7	Nalajam Ramamma	chengaiah	Chittamur	Ranganadhapuram	paddy	15-4	0.20	9391 2898 2888	13.959243 80.097189	LGBR	SCL	F	7.4	Slightly Alkaline	0.2	
3	8	Bhimala Ramaiah		Chittamur	Ranganadhapuram	paddy	8-2B	1.6		13.960619 80.099184	LGBR	SCL	F	7.2	Neutral	3.9	
4	9	Duvvuru Eswaramma	Hanumantharamireddy	Chittamur	Ranganadhapuram	paddy	43-1c	0.34	8000 5633 5616	13.952803 80.097635	LGBR	SCL	F	7.3	Neutral	4.6	
5	10	Nalajam Munikrishnaiah	Guravaiah	Chittamur	Ranganadhapuram	paddy	42-2	5.19		13.952072 80.099877	LGBR	SCL	F	7.5	Slightly Alkaline	0.9	
6	11	Poluru Murali	Anandaiah	Chittamur	Ranganadhapuram	paddy	41	0.74	4039 4094 9946	13.952808 80.100195	LGBR	SCL	F	7.3	Neutral	0.8	
7	12	Duvvuru RamalingaReddy	Hanumantharamireddy	Chittamur	Ranganadhapuram	paddy	48-1c	0.34		13.951872 80.097333	LGBR	SCL	F	5.9	Slightly Acidic	0.8	
8	13	Gara C hina Narasaiah	Achaiah	Chittamur	Ranganadhapuram	paddy	38-3	1.00	4548 2699 9359	13.953114 80.101042	LGBR	SCL	F	6.1	Slightly Acidic	0.3	
9	14	Angajala Kotamma	Subbaiah	Chittamur	Ranganadhapuram	paddy	28-2	0.12		13.954392 80.097566	LGBR	SCL	F	6.2	Slightly Acidic	0.3	
10	15	Machireddy Sudhakar Reddy	MasthanReddy	Chittamur	Ranganadhapuram	paddy	27-1c	0.68	4184 1538 6704	13.955357 80.098463	GBR	SCL	F	7.1	Neutral	0.5	
11	16	Saguturu Prabhakar reddy	VenkataSubbaReddy	Chittamur	Ranganadhapuram	paddy	#####	0.42	4132 2317 8016	13.958286 80.103183	Br	SCL	F	6.3	Slightly Acidic	0.2	
12	17	Duvvuru Sujathamma	BhaskarReddy	Chittamur	Ranganadhapuram	paddy	#####	1.58	4634 6236 6070	13.9591 80.1027	Br	SCL	F	6.1	Slightly Acidic	0.2	
13	18	Poluru Murali	Anandaiah	Chittamur	Ranganadhapuram	paddy	77-1/1	0.3	4039 4094 9946	13.944854 80.088979	LGBR	SCL	F	6	Slightly Acidic	0.7	

	OC		NITROGEN		PHOSPHORUS		POTASSIUM		SULPHUR		BORON		ZN		FE		MN		CU	
RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE
Normal	0.89	High	224	Low	44	High	161	Medium	8	Low	0.15	Low	0.12	Low	18.24	High	4.12	High	0.87	High
Normal	0.41	Low	196	Low	32	High	188	Medium	13	high	1.45	High	0.13	Low	4.62	High	2.24	High	0.35	High
Critical for germination	0.36	Low	164	Low	40	High	282	Medium	450	high	0.12	Low	0.28	Low	6.28	High	4.87	High	1.24	High
INJURIOUS TO CROPS	0.35	Low	145	Low	61	High	268	Medium	170	high	0.52	High	0.54	Low	28.43	High	4.28	High	0.86	High
Normal	0.4	Low	174	Low	32	High	268	Medium	145	high	1.52	High	0.41	Low	28.21	High	3.84	High	1.16	High
Normal	0.41	Low	235	Low	39	High	188	Medium	33	high	0.52	High	0.15	Low	18.32	High	4.95	High	0.856	High
Normal	0.42	Low	236	Low	57	High	194	Medium	48	high	0.23	Low	0.142	Low	26.14	High	2.34	High	0.86	High
Normal	0.4	Low	206	Low	53	High	141	Medium	112	high	0.62	High	0.25	Low	42.28	High	2.36	High	0.64	High
Normal	0.38	Low	223	Low	27	High	141	Medium	43	high	0.14	Low	0.24	Low	11.3	High	3.64	High	0.42	High
Normal	0.9	High	165	Low	44	High	282	Medium	163	high	0.85	High	0.04	Low	6.68	High	4.36	High	1.01	High
Normal	0.71	medium	232	Low	32	High	141	Medium	246	high	0.14	Low	0.021	Low	12.34	High	2.14	High	0.62	High
Normal	0.68	medium	128	Low	21	Medium	87	Low	48	high	0.64	High	0.12	Low	8.26	High	2.13	High	0.25	High
Normal	0.41	Low	124	Low	53	High	161	Medium	58	high	0.52	High	0.12	Low	24.28	High	1.012	Low	0.345	High

14	19	Vigrahala Rathnaiah	Rathnachari	Chittamur	Ranganadhapuram	paddy	76	0.46	6265 1031 4840	13.945108	80.086405	LBR	SL	F	7.2	Neutral	0.5
15	20	Poluru Murali	Anandaiah	Chittamur	Ranganadhapuram	paddy	39	3.89	4039 4094 9946	13.953436	80.099501	LGBR	SCL	F	6.1	Slightly Acidic	0.2
16	21	puli Maneiah		Chittamur	Ranganadhapuram	paddy	77-1/3	0.3		13.946388	80.085792	LBR	SL	F	5.7	Moderately Acidic	0.2
17	22	Chillakuru SrinivasulaReddy	SundararamiReddy	Chittamur	Padarthivarikhandri	paddy	7-1B	0.87	4981 9571 5443	13.960891	80.093425	LGBR	SCL	F	7.7	Slightly Alkaline	0.8
18	23	Chillakuru Bhaskara Reddy	SundararamiReddy	Chittamur	Padarthivarikhandri	paddy	10--1	0.31	2724 1287 9838	13.960294	80.094986	BR	SCL	F	6.2	Slightly Acidic	0.7
19	24	Chillakuru MadhuReddy	SundararamiReddy	Chittamur	Padarthivarikhandri	paddy	10--4	0.89	3676 0984 8283	13.960842	80.093627	LGBR	SCL	f	6.7	Neutral	0.9
20	25	Munjala Madhu	Rajaiah	Chittamur	Pittivanipalle	paddy	107-3	0.16	8117 1516 8511	13.967350	80.098857	LGBR	SCL	F	6	Slightly Acidic	1.5
21	26	PittiVenkateswarlu	VenkataRamanaiah	Chittamur	Pittivanipalle	paddy	83-3A	0.31		13.955220	80.110230	BR	SCL	F	6.3	Slightly Acidic	1.3
22	27	Adivikala Venkateswarlu	JayaRamaiah	Chittamur	Pittivanipalle	paddy	97-3	0.20	2214 7532 0665	13.960891	80.093425	LGBR	SCL	F	6.5	Slightly Acidic	0.9
23	28	Theruvai BhagyaLakshmi	Thirupalu	Chittamur	Pittivanipalle	paddy	46-1A	0.21	9575 7196 6754	13.967787	80.094544	BR	SCL	F	6.8	Neutral	3.7
24	29	Adivikala Venkateswarlu	JayaRamaiah	Chittamur	Pittivanipalle	paddy	105-2	0.32	2214 7532 0665	13.963617	80.099974	LGBR	SCL	F	6	Slightly Acidic	1.4
25	30	PolipatiAmaramma	Dasaiah	Chittamur	Pittivanipalle	paddy	104-1A	1.67	9829 4367 5707	13.965419	80.099870	LGBR	SCL	F	6.6	Neutral	1.3
26	31	PittiVenkateswarlu	VenkataRamanaiah	Chittamur	Pittivanipalle	paddy	112	1.00		13.966707	80.099941	LBR	SL	F	6.3	Slightly Acidic	0.3
27	32	Theruvai Thirupalu	Srinivasulu	Chittamur	Pittivanipalle	paddy	70-3F	0.34		13.964895	80.094752	LBR	SL	F	6.1	Slightly Acidic	1.3
28	33	Kanapu Peddaguravaiah	Guravaiah	Chittamur	Pittivanipalle	paddy	97-1	0.25	5098 7028 2256	13.965364	80.097617	GBR	SCL	F	6	Slightly Acidic	0.3
29	34	Kanapu Peddaguravaiah	Guravaiah	Chittamur	Pittivanipalle	paddy	93-2A	0.90	5099 7028 2256	13.966427	80.097054	LBR	SL	F	7.7	Slightly Alkaline	1.1
30	35	Pitti Thirupalamma	Ramanaiah	Chittamur	Pittivanipalle	paddy	72-2	0.59	5743 1239 2123	13.963561	80.093648	LGBR	SCL	F	6.2	Slightly Acidic	0.4
31	36	Maddirala Bala Kotaiah	Peddaiah	Chittamur	Pittivanipalle	paddy	73-1B	0.60	5435 0421 0233	13.963571	80.095708	LGBR	SCL	F	6.3	Slightly Acidic	0.2

Normal	0.62	medium	192	Low	53	High	208	Medium	127	high	0.68	High	0.25	Low	13.25	High	0.213	Low	0.24	High
Normal	0.36	Low	129	Low	32	High	87	Low	104	high	0.25	Low	0.215	Low	26.32	High	3.56	High	0.84	High
Normal	0.63	medium	125	Low	34	High	114	Low	38	high	2.46	High	0.24	Low	25.36	High	0.28	Low	0.345	High
Normal	0.37	Low	236	Low	92	High	255	Medium	211	high	0.65	High	0.32	Low	28.21	High	3.54	High	0.86	High
Normal	0.88	High	206	Low	36	High	100	Low	104	high	0.31	Low	0.08	Low	11.25	High	1.24	High	0.86	High
Normal	0.9	High	206	Low	53	High	188	Medium	145	high	1.35	High	0.052	Low	20.35	High	1.352	Low	0.65	High
Normal	0.63	medium	185	Low	21	Medium	188	Medium	99	high	1.02	High	0.21	Low	22.35	High	3.145	Low	0.45	High
Normal	0.65	medium	226	Low	25	Medium	207	Medium	127	high	0.65	High	0.32	Low	22.36	High	3.65	High	0.356	High
Normal	0.67	medium	245	Low	25	Medium	235	Medium	170	high	0.62	High	0.26	Low	23.56	High	4.06	High	0.85	High
Critical for germination	0.7	medium	175	Low	44	High	141	Medium	475	high	0.62	High	0.14	Low	10.25	High	2.13	High	0.325	High
Normal	0.86	High	249	Low	48	High	255	Medium	226	high	0.12	Low	0.24	Low	9.25	High	2.98	High	0.45	High
Normal	0.35	Low	185	Low	44	High	154	Medium	74	high	0.67	High	0.35	Low	11.35	High	1.65	Low	0.52	High
Normal	0.4	Low	120	Low	53	High	114	Low	13	high	0.13	Low	0.032	Low	26.35	High	1.56	Low	0.32	High
Normal	0.38	Low	165	Low	25	Medium	161	Medium	117	high	0.65	High	0.056	Low	21.36	High	1.05	Low	0.23	High
Normal	0.39	Low	245	Low	27	High	60	Low	20	high	0.15	Low	0.062	Low	7.25	High	0.85	Low	0.56	High
Normal	0.4	Low	185	Low	57	High	147	Medium	211	high	0.24	Low	0.023	Low	21.35	High	2.36	High	0.622	High
Normal	0.41	Low	245	Low	21	Medium	274	Medium	53	high	0.42	Low	0.062	Low	26.32	High	2.13	High	0.85	High
Normal	0.89	High	152	Low	25	Medium	121	Low	25	high	0.65	High	0.032	Low	24.36	High	2.16	High	0.85	High


 17/8/2021
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MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

DISTRICT : SPSR NELLORE

YEAR : 2016-2017

DIVISION : GUDUR

MANDAL : CHITTANUR

CROP : PADDY		SEASON : RABI					
CODE	VILLAGE NAME	UNIT NO	EXPT. NO	HARVEST DATE	YIELD (kgs/Plot)		Designation of the Supervisor
					GROSS	NET	
		0500	03	26-03-2017	12.300	12.300	09
		0500	04	02-03-2017	13.700	13.700	09
0010	SOMASAMUDRAM	0501	01	01-03-2017	14.250	14.250	09
		0501	02	01-03-2017	14.680	14.680	09
		0501	03	01-03-2017	15.440	15.440	09
		0501	04	01-03-2017	14.120	14.120	09
0012	PITTIVANIPALLE	0502	01	10-03-2017	0.000	0.000	14
		0502	02	28-02-2017	7.080	7.080	09
		0502	03	14-03-2017	7.150	7.150	09
		0502	04	19-03-2017	8.450	8.450	09
0011	PADARTHIVARI KHANDRIKA	0503	01	19-03-2017	10.250	10.250	09
		0503	02	19-03-2017	9.850	9.850	09
0014	PUTRAGUNTA	0503	03	10-03-2017	0.000	0.000	14
		0503	04	10-03-2017	0.000	0.000	14
0018	MUKKIDIPALEM	0504	01	22-03-2017	0.000	0.000	22
		0504	02	22-03-2017	0.000	0.000	22
0016	POTHUNAYANIPALLE	0504	03	30-03-2017	0.000	0.000	22
		0504	04	30-03-2017	0.000	0.000	22
0020	MALLAM	0505	01	22-03-2017	0.000	0.000	22
		0505	02	06-04-2017	0.000	0.000	22
		0505	03	22-03-2017	0.000	0.000	22
		0505	04	06-04-2017	0.000	0.000	22
0021	RANGANADHAPURAM	0506	01	30-03-2017	12.150	12.150	09
		0506	02	30-03-2017	12.450	12.450	09
		0506	03	10-03-2017	0.000	0.000	14
		0506	04	30-03-2017	7.120	7.120	09
0022	KOGILI	0507	01	27-02-2017	12.620	12.620	09
		0507	02	27-02-2017	12.060	12.060	09
		0507	03	27-02-2017	11.840	11.840	09
		0507	04	27-02-2017	12.020	12.020	09

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ALL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

CT : SPSR NELLORE

YEAR : 2017-2018

DN : GUDUR

MANDAL : CHITTAMUR

: PADDY				SEASON : RABI		Designation of the Supervisor
VILLAGE	UNIT NO	EXPT NO	HARVEST DATE	YIELD (kgs/Plot)		
NAME				GROSS	NET	
YAKASIRI	0493	01	27-02-2018	17.620	17.620	17
	0493	02	27-02-2018	17.950	17.950	17
	0493	03	03-03-2018	17.220	17.220	09
	0493	04	03-03-2018	16.960	16.960	09
UPPALAMARTHI	0494	01	24-02-2018	18.600	18.600	17
	0494	02	24-02-2018	19.750	19.750	17
ADDEPUDI	0494	03	10-02-2018	20.750	20.750	17
	0494	04	10-02-2018	18.350	18.350	17
MARLAPUDI JANGALAPALI	0495	01	27-02-2018	23.300	23.300	09
	0495	02	27-02-2018	22.900	22.900	09
MANNEMALA	0495	03	27-02-2018	23.900	23.900	09
	0495	04	27-02-2018	23.700	23.700	09
PELLAKURU	0496	01	10-03-2018	19.820	19.820	09
	0496	02	26-02-2018	19.220	19.220	15
	0496	03	26-02-2018	20.460	20.460	15
	0496	04	06-02-2018	17.150	17.150	17
GUNAPADU	0497	01	24-02-2018	24.700	24.700	09
	0497	02	24-02-2018	23.900	23.900	09
	0497	03	24-02-2018	25.100	25.100	08
	0497	04	24-02-2018	23.600	23.600	08
METTU	0498	01	19-02-2018	18.350	18.350	09
	0498	02	20-03-2018	20.520	20.520	09
	0498	03	02-03-2018	22.460	22.460	15
	0498	04	02-03-2018	22.420	22.420	15
ESWARAWAKA	0499	01	20-02-2018	15.700	15.700	17
	0499	02	18-03-2018	18.310	18.310	17
	0499	03	28-02-2018	18.380	18.380	17
	0499	04	20-03-2018	21.160	21.160	17
CHITTAMURU	0500	01	14-03-2018	21.390	21.390	15
	0500	02	20-03-2018	22.420	22.420	09
	0500	03	14-03-2018	22.380	22.380	15
	0500	04	02-03-2018	23.530	23.530	17
SOMASAMUDRAM	0501	01	08-03-2018	24.200	24.200	09
	0501	02	08-03-2018	23.900	23.900	09
	0501	03	08-03-2018	24.700	24.700	09
	0501	04	10-03-2018	24.150	24.150	09
PITTIVANIPALLE	0502	01	06-03-2018	14.750	14.750	17
	0502	02	14-03-2018	14.250	14.250	17
	0502	03	22-03-2018	16.500	16.500	17
	0502	04	22-03-2018	15.750	15.750	17

MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

DISTRICT : NELLORE

YEAR : 2019-2020

CROP : PADDY

SEASON : RABI

SL. NO	MANDAL CODE & NAME	VILLAGE CODE & NAME	UNIT NO	EXPT. NO	HARVEST DATE	YIELD (kgs/Plot)		Supervision Code
						GROSS	NET	
2117	05193-CHITTAMUR	592586-SOMASAMUDRAM	0501	03	20-02-2020	18.61	18.61	15
2118	05193-CHITTAMUR	592586-SOMASAMUDRAM	0501	04	15-03-2020	17.41	17.41	17
2119	05193-CHITTAMUR	592588-PITTIVANIPALLE	0502	01	08-02-2020	18.64	18.64	9
2120	05193-CHITTAMUR	592588-PITTIVANIPALLE	0502	02	08-02-2020	17.98	17.98	9
2121	05193-CHITTAMUR	592588-PITTIVANIPALLE	0502	03	08-02-2020	18.45	18.45	9
2122	05193-CHITTAMUR	592588-PITTIVANIPALLE	0502	04	08-02-2020	18.24	18.24	9
2123	05193-CHITTAMUR	592587-PADARTHIVARI KHANDRIKA	0503	01	17-02-2020	18.28	18.28	9
2124	05193-CHITTAMUR	592587-PADARTHIVARI KHANDRIKA	0503	02	17-02-2020	18.47	18.47	9
2125	05193-CHITTAMUR	592589-VADLAVANIPALLE	0503	03	17-02-2020	17.94	17.94	9
2126	05193-CHITTAMUR	592589-VADLAVANIPALLE	0503	04	17-02-2020	16.99	16.99	9
2127	05193-CHITTAMUR	592594-MUKKIDIPALEM	0504	01	17-02-2020	17.84	17.84	9
2128	05193-CHITTAMUR	592594-MUKKIDIPALEM	0504	02	17-02-2020	17.67	17.67	9
2129	05193-CHITTAMUR	592592-POTHUNAYANIPALLE	0504	03	17-02-2020	18.12	18.12	9
2130	05193-CHITTAMUR	592592-POTHUNAYANIPALLE	0504	04	17-02-2020	17.24	17.24	9
2131	05193-CHITTAMUR	592596-MALLAM	0505	01	18-02-2020	18.46	18.46	9
2132	05193-CHITTAMUR	592596-MALLAM	0505	02	18-02-2020	18.32	18.32	9
2133	05193-CHITTAMUR	592596-MALLAM	0505	03	18-02-2020	17.84	17.84	9
2134	05193-CHITTAMUR	592596-MALLAM	0505	04	18-02-2020	18.09	18.09	17
2135	05193-CHITTAMUR	592597-RANGANADHAPURAM	0506	01	19-02-2020	17.85	17.85	15
2136	05193-CHITTAMUR	592597-RANGANADHAPURAM	0506	02	19-02-2020	17.47	17.47	15
2137	05193-CHITTAMUR	592597-RANGANADHAPURAM	0506	03	19-02-2020	18.23	18.23	15
2138	05193-CHITTAMUR	592597-RANGANADHAPURAM	0506	04	01-02-2020	17.23	17.23	15
2139	05193-CHITTAMUR	592598-KOGILI	0507	01	05-02-2020	16.85	16.85	9
2140	05193-CHITTAMUR	592598-KOGILI	0507	02	05-02-2020	17.28	17.28	9
2141	05193-CHITTAMUR	592598-KOGILI	0507	03	05-02-2020	17.9	17.9	9
2142	05193-CHITTAMUR	592598-KOGILI	0507	04	05-02-2020	18.1	18.1	9
2143	05193-CHITTAMUR	592599-TADIMEDU	0508	01	08-02-2020	17.9	17.9	9
2144	05193-CHITTAMUR	592599-TADIMEDU	0508	02	08-02-2020	17.34	17.34	9
2145	05193-CHITTAMUR	592599-TADIMEDU	0508	03	08-02-2020	15.94	15.94	9

K. Srinivas
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 Nellore

MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

DISTRICT : SPSR NELLORE

YEAR : 2016-2017

DIVISION : GUDUR

MANDAL : CHITTANUR

CROP : PADDY		SEASON : RABI					
CODE	VILLAGE NAME	UNIT NO	EXPT. NO	HARVEST DATE	YIELD (kgs/Plot)		Designation of the Supervisor
					GROSS	NET	
		0500	03	26-03-2017	12.300	12.300	09
		0500	04	02-03-2017	13.700	13.700	09
0010	SOMASAMUDRAM	0501	01	01-03-2017	14.250	14.250	09
		0501	02	01-03-2017	14.680	14.680	09
		0501	03	01-03-2017	15.440	15.440	09
		0501	04	01-03-2017	14.120	14.120	09
0012	PITTIVANIPALLE	0502	01	10-03-2017	0.000	0.000	14
		0502	02	28-02-2017	7.080	7.080	09
		0502	03	14-03-2017	7.150	7.150	09
		0502	04	19-03-2017	8.450	8.450	09
0011	PADARTHIVARI KHANDRIKA	0503	01	19-03-2017	10.250	10.250	09
		0503	02	19-03-2017	9.850	9.850	09
0014	PUTRAGUNTA	0503	03	10-03-2017	0.000	0.000	14
		0503	04	10-03-2017	0.000	0.000	14
0018	MUKKIDIPALEM	0504	01	22-03-2017	0.000	0.000	22
		0504	02	22-03-2017	0.000	0.000	22
0016	POTHUNAYANIPALLE	0504	03	30-03-2017	0.000	0.000	22
		0504	04	30-03-2017	0.000	0.000	22
0020	MALLAM	0505	01	22-03-2017	0.000	0.000	22
		0505	02	06-04-2017	0.000	0.000	22
		0505	03	22-03-2017	0.000	0.000	22
		0505	04	06-04-2017	0.000	0.000	22
0021	RANGANADHAPURAM	0506	01	30-03-2017	12.150	12.150	09
		0506	02	30-03-2017	12.450	12.450	09
		0506	03	10-03-2017	0.000	0.000	14
		0506	04	30-03-2017	7.120	7.120	09
0022	KOGILI	0507	01	27-02-2017	12.620	12.620	09
		0507	02	27-02-2017	12.060	12.060	09
		0507	03	27-02-2017	11.840	11.840	09
		0507	04	27-02-2017	12.020	12.020	09

K. Srinivasulu
Dy SO
9/03/2017
Nellore

EP-28 H 3

VILLAGE WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

CT : SPSR NELLORE

YEAR : 2017-2018

DN : GUDUR

MANDAL : CHITTAMUR

: PADDY				SEASON : RABI		Designation of the Supervisor
VILLAGE	UNIT NO	EXPT NO	HARVEST DATE	YIELD (kgs/Plot)		
NAME				GROSS	NET	
YAKASIRI	0493	01	27-02-2018	17.620	17.620	17
	0493	02	27-02-2018	17.950	17.950	17
	0493	03	03-03-2018	17.220	17.220	09
	0493	04	03-03-2018	16.960	16.960	09
UPPALAMARTHI	0494	01	24-02-2018	18.600	18.600	17
	0494	02	24-02-2018	19.750	19.750	17
ADDEPUDI	0494	03	10-02-2018	20.750	20.750	17
	0494	04	10-02-2018	18.350	18.350	17
MARLAPUDI JANGALAPA	0495	01	27-02-2018	23.300	23.300	09
	0495	02	27-02-2018	22.900	22.900	09
MANNEMALA	0495	03	27-02-2018	23.900	23.900	09
	0495	04	27-02-2018	23.700	23.700	09
PELLAKURU	0496	01	10-03-2018	19.820	19.820	09
	0496	02	26-02-2018	19.220	19.220	15
	0496	03	26-02-2018	20.460	20.460	15
	0496	04	06-02-2018	17.150	17.150	17
GUNAPADU	0497	01	24-02-2018	24.700	24.700	09
	0497	02	24-02-2018	23.900	23.900	09
	HV 0497	03	24-02-2018	25.100	25.100	08
	0497	04	24-02-2018	23.600	23.600	08
METTU	0498	01	19-02-2018	18.350	18.350	09
	0498	02	20-03-2018	20.520	20.520	09
	0498	03	02-03-2018	22.460	22.460	15
	0498	04	02-03-2018	22.420	22.420	15
ESWARAWAKA	0499	01	20-02-2018	15.700	15.700	17
	0499	02	18-03-2018	18.310	18.310	17
	0499	03	28-02-2018	18.380	18.380	17
	0499	04	20-03-2018	21.160	21.160	17
CHITTAMURU	0500	01	14-03-2018	21.390	21.390	15
	0500	02	20-03-2018	22.420	22.420	09
	0500	03	14-03-2018	22.380	22.380	15
	0500	04	02-03-2018	23.530	23.530	17
SOMASAMUDRAM	0501	01	08-03-2018	24.200	24.200	09
	0501	02	08-03-2018	23.900	23.900	09
	0501	03	08-03-2018	24.700	24.700	09
	0501	04	10-03-2018	24.150	24.150	09
PITTIVANIPALLE	0502	01	06-03-2018	14.750	14.750	17
	0502	02	14-03-2018	14.250	14.250	17
	0502	03	22-03-2018	16.500	16.500	17
	0502	04	22-03-2018	15.750	15.750	17

MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS
DISTRICT : SPSR NELLORE
DIVISION : GUDUR
YEAR : 2017-2018
MANDAL : CHITTAMUR

CROP : PADDY					SEASON : RABI		
VILLAGE		UNIT NO	EXPT NO	HARVEST DATE	YIELD (kgs/Plot)		Designation of the Supervisor
CODE	NAME				GROSS	NET	
0011	PADARTHIVARI KHANDR	0503	01	26-02-2018	2.880	2.880	15
		0503	02	26-02-2018	2.370	2.370	15
0017	MANGALAVARIPALLE	0503	03	02-03-2018	12.690	12.690	17
		0503	04	02-03-2018	8.950	8.950	17
0016	POTHUNAYANIPALLE	0504	01	13-03-2018	11.840	11.840	09
		0504	02	25-03-2018	11.200	11.200	09
0018	MUKKIDIPALEM	0504	03	12-03-2018	16.200	16.200	09
		0504	04	12-03-2018	13.460	13.460	17
0020	MALLAM	0505	01	10-03-2018	9.610	9.610	17
		0505	02	10-03-2018	7.760	7.760	17
		0505	03	13-03-2018	10.610	10.610	17
		0505	04	13-03-2018	13.060	13.060	17
0021	RANGANADHAPURAM	0506	01	26-02-2018	3.180	3.180	15
		0506	02	26-02-2018	0.000	0.000	15
		0506	03	13-03-2018	8.220	8.220	17
		0506	04	01-04-2018	12.110	12.110	17
0022	KOGILI	0507	01	10-02-2018	16.700	16.700	09
		0507	02	10-02-2018	16.400	16.400	09
		0507	03	19-02-2018	16.100	16.100	09
		0507	04	19-02-2018	15.900	15.900	09
0023	TADIMEDU	0508	01	10-03-2018	22.300	22.300	17
		0508	02	03-04-2018	22.650	22.650	17
		0508	03	10-03-2018	23.500	23.500	17
		0508	04	03-04-2018	23.500	23.500	17
0025	YELLASIRI	0509	01	10-03-2018	24.500	24.500	09
		0509	02	12-03-2018	23.850	23.850	09
		0509	03	12-03-2018	24.150	24.150	09
		0509	04	19-03-2018	22.150	22.150	09
0028	NORTH VARATHUR	0510	01	23-02-2018	15.900	15.900	09
		0510	02	23-02-2018	16.300	16.300	09
		0510	03	23-02-2018	16.100	16.100	09
		0510	04	23-02-2018	16.700	16.700	09
0040	KALAGURTHIPADU	0511	01	08-02-2018	17.600	17.600	09
		0511	02	23-02-2018	19.500	19.500	09
		0511	03	08-02-2018	16.900	16.900	09
		0511	04	08-02-2018	17.100	17.100	09
0026	MOLAKALAPUDI	0512	01	23-03-2018	22.150	22.150	09
		0512	02	23-03-2018	22.400	22.400	09
		0512	03	23-03-2018	21.350	21.350	09
		0512	04	23-03-2018	22.750	22.750	09

*K. Vasanth
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 Nellore.*

MANDAL WISE, VILLAGE WISE AND EXPERIMENT WISE GROSS AND NET YIELD PARTICULARS

DISTRICT : NELLORE

YEAR : 2018-2019

DIVISION : GUDUR

MANDAL : CHITTAMUR

CROP : PADDY					SEASON : RABI		
CODE	VILLAGE NAME	UNIT NO	EXPT. NO	HARVEST DATE	YIELD (kgs/Plot)		Designation of the Supervisor
					GROSS	NET	
0005	YAKASIRI	0493	01	06-03-2019	12.550	12.550	09
		0493	02	06-03-2019	17.500	17.500	09
		0493	03	06-03-2019	15.300	15.300	09
		0493	04	06-03-2019	16.350	16.350	09
0006	AIDDEPUDI	0494	01	09-03-2019	15.300	15.300	09
		0494	02	09-03-2019	16.200	16.200	09
0004	UPPALAMARTHI	0494	03	14-03-2019	13.200	13.200	09
		0494	04	14-03-2019	10.500	10.500	09
0024	MANNEMALA	0495	01	19-02-2019	0.010	0.010	09
		0495	02	19-02-2019	0.010	0.010	09
0007	PAKAPUDI KANCALAPALLE	0495	03	06-03-2019	16.300	16.300	09
		0495	04	13-02-2019	13.200	13.200	17
0003	PPELLAKURU	0496	01	13-04-2019	15.690	15.690	09
		0496	02	02-03-2019	17.480	17.480	17
		0496	03	04-03-2019	9.320	9.320	17
		0496	04	04-03-2019	8.300	8.300	17
0001	GUNAPADU	0497	01	25-02-2019	21.500	21.500	17
		0497	02	13-04-2019	16.230	16.230	09
		0497	03	13-04-2019	15.470	15.470	09
		0497	04	18-03-2019	18.460	18.460	17
0002	METTU	0498	01	27-03-2019	16.230	16.230	17
		0498	02	27-03-2019	15.800	15.800	17
		0498	03	27-03-2019	16.660	16.660	17
		0498	04	27-03-2019	16.840	16.840	17
0008	ESWARAWAKA	0499	01	21-03-2019	16.200	16.200	17
		0499	02	08-03-2019	16.400	16.400	09
		0499	03	08-03-2019	14.290	14.290	09
		0499	04	21-03-2019	17.240	17.240	09
0009	CHITTAMURU	0500	01	16-03-2019	18.300	18.300	17
		0500	02	16-03-2019	16.400	16.400	17
		0500	03	16-03-2019	15.300	15.300	17
		0500	04	16-03-2019	14.700	14.700	17
0010	SOMASAMUDRAM	0501	01	17-03-2019	16.840	16.840	17
		0501	02	17-03-2019	15.550	15.550	17
		0501	03	17-03-2019	17.540	17.540	17
		0501	04	17-03-2019	17.520	17.520	17
✓ 0012	PITTIVANIPALLE	0502	01	15-03-2019	15.350	15.350	17
		0502	02	15-03-2019	16.860	16.860	17
		0502	03	15-03-2019	15.860	15.860	17
		0502	04	15-03-2019	13.680	13.680	17
✓ 0011	PODARTIVARI KHANDRIKA	0503	01	21-03-2019	15.680	15.680	17
		0503	02	21-03-2019	15.200	15.200	17
0013	VADLAVANIPALLE	0503	03	21-03-2019	15.340	15.340	17
		0503	04	21-03-2019	15.540	15.540	17
0018	MUKKIDIPALEM	0504	01	15-03-2019	9.180	9.180	09
		0504	02	15-03-2019	11.120	11.120	09
0016	POTHUNAYANIPALLE	0504	03	15-03-2019	5.110	5.110	09
		0504	04	15-03-2019	6.340	6.340	09
0020	MALLAM	0505	01	22-02-2019	0.650	0.650	17
		0505	02	09-03-2019	17.390	17.390	17
		0505	03	22-02-2019	0.030	0.030	17
		0505	04	09-03-2019	18.680	18.680	17
✓ 0021	RANGANADHAPURAM	0506	01	13-03-2019	18.920	18.920	09
		0506	02	19-02-2019	0.250	0.250	09
		0506	03	13-03-2019	16.550	16.550	09
		0506	04	13-03-2019	21.030	21.030	09
0022	KOGILI	0507	01	13-03-2019	18.480	18.480	09
		0507	02	19-02-2019	2.320	2.320	09
		0507	03	21-02-2019	16.540	16.540	09

K. S. S. S. S.
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of JDA
Nellore.

**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT**

To
The Hon'ble National Green Tribunal,
Southern Zone,
Chennai.

Letter. No. SE/IC/NLR/ DB/ ^M787 Dated: 01.08.2021.

Sir,

Sub: Irrigation Department - Aqua - Gudur Division -Chittamur
Mandal-Implementation of Hon'ble National Green Tribunal
orders issued OA No. 114 to 122 of 2020- Action taken report-
submitted- Reg

Ref: Orders of the Hon'ble NGT issued for OA No. 114 to 122 of 2020
Dt.10.06.2021

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On behalf of the District Collector , SPSR Nellore , I here with submit the action taken report of Irrigation Department regarding the discharge of Saline water into the irrigation channels in Chittamur Mandal on the petition filed before the Hon'ble N.G.T on O.A. No. 114 to 122 of 2020. During the meeting held on 03.07.2021 in the Chambers of Sub-collector office the Sub-collector, Gudur addressed the Irrigation Department to implement the orders of the Hon' ble N.G.T issued vide OA No. 114 to 122 of 2020 Dt. 10.06.2021 based on the Committee report submitted by the Joint Director of Fisheries SPSR Nellore, Environmental Engineer from A.P. Pollution Control Board SPSR Nellore, Senior Scientist (Agronomy) & Head Saline Water Scheme Bapatla, Director (Technical) Coastal Aquaculture Authority Chennai and Sub-Collector Gudur SPSR Nellore by duly co-ordinating

with the Departments of Fisheries, Revenue, Electricity , Pollution Control Board and Ground Water . Accordingly, all the concerned department officers along with police protection dismantled the outlets of un-authorized Aqua ponds in RanganadhaPuram, Padarthivarikandruga and Pittuvanipalle villages of Chittamur Mandal on 29.07.2021 & 30.07.2021. The details of un-authorized Aqua ponds dismantled are herewith listed as follows.

S.No	Village	Demolished Aqua-ponds		
		No. of farmers	Extent (in Ha.)	No. of Ponds
1	Ranganadhapuram	29	43.54	61
2	Pittuvanipalli	80	57.77	102
3	Padarthivanikandruga	10	8.77	12
		119	110.08	175

Further, 37 ponds for an extent of 27.63 Ha in RanganadhaPuram(V), 14 ponds for an extent of 5.02 Ha in Pittuvanipalle(V) and 15 ponds for an extent of 8.98 Ha in Padarthivanikandruga(V) are not dismantled due to the court orders as informed by the Fisheries Department.

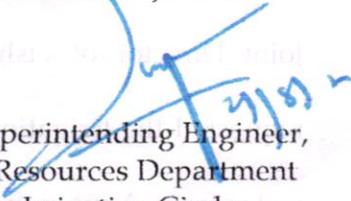
The Aqua ponds in the above mentioned three villages of Chittamur Mandal discharge the waste water into Royyalakaluva, Yetigattukaluva & Palamadugukaluva . Royyalakaluva is a distributary of Swarnamukhi river which off takes from Swarnamukhi river near Vemuguntapalem village in Nayudupeta Mandal and finally merges with the salt water creeks of Pulicat lake . Yetigattukaluva irrigation channel is a distributary of Pulikaluva (Mallam tank

supply channel) and it feeds the Agriculture fields in Pittuvanipalli, Padarthivarikandriga, Ranganadhapuram villages in Chittamur Mandal. Palamadugukaluva is a drainage channel that carries excess flood water from Pulikaluva (Mallam tank supply channel) and it merges with Royyalakaluva. Pulikaluva (Mallam tank supply channel) which takes off from Mallam Anicut constructed across Royyalakaluva is the only source to feed to Mallam Minor Irrigation tank. The Aqua Ponds in Vakadu, Gollapalem, Durgavaram & Muttembaka villages of Vakadu Mandal are discharging the waste water into Mallam tank supply channel which were entering into Mallam tank. The villagers of Muttembaka of Vakadu Mandal approached the District Collector SPSR Nellore through their representation dated. 07.07.2021 for constructing a structure across Mallam tank supply channel for diverting the waste water from Aqua ponds into Palamadugukaluva to stop the waste water entering into Mallam tank for which the District Collector instructed the Irrigation Department to submit the necessary estimate. Meanwhile, the Revenue Divisional Officer, Gudur and the Joint Director of Fisheries, Nellore during the meeting held on 05.08.2021 also requested the Irrigation Department to verify for any possibility to divert the waste water from Aqua-ponds into any one of the existing channel without entering into the Mallam tank. Accordingly the Engineers from the Irrigation Department examined the proposal to drain out the waste water entering into Mallam tank supply channel from Aqua ponds into Palamadugukaluva (which is a drainage channel) though there are small objections by the Agricultural ryoths who are pumping water from Palamadugukaluva. The Department opined that by

constructing a regulator across Mallam tank supply channel the Aqua water entering into this channel may be diverted into Palamadugukaluva by providing shuttering arrangements. Palamadugukaluva merges with Royyalakaluva which finally adjoins the salt water creeks of Pulicat Lake. An Estimate for the work "Construction of Regulator across Pulikaluva (Mallam tank supply channel) to divert waste water from Aqua ponds into Palamaduguvagu in Chittamur Mandal of SPSR Nellore District " amounting for Rs 30,00,000/- (Rupees Thirty Lakhs only) is submitted to the District Collector, SPSR Nellore for approval. After getting the necessary sanction orders from the District Collector the work will be started.

All the above stated circumstances of the Irrigation Department regarding orders issued for OA No. 114 to 122 of 2020 Dt.10.06.2021 are submitted to the Hon'ble National Green Tribunal, Southern Zone, Chennai for information and request the tribunal to pass such other orders or orders in the interest of justice.


Executive Engineer
Water Resources Department
Nellore South Division
Gudur.


Superintending Engineer,
Water Resources Department
Irrigation Circle,
Nellore.



GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCE DEPARTMENT

NAME OF WORK

**CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA
(MALLAM TANK SUPPLY CHANNEL) TO DIVERT WASTE WATER
FROM AQUA PONDS INTO PALAMADUGU VAGU IN CHITTAMUR
MANDAL OF SPSR NELLORE DISTRICT.**

Estd., Cost RS 30,00,000/-

IRRIGATION CIRCLE, NELLORE
NELLORE - SOUTH DIVISION, GUDUR
IRRIGATION SUB-DIVISION, VAKADU

the excavated soil neatly in dump area or for the formation of service road / embankment as directed etc., complete with initial lead upto 1 km and all lifts.

8. Manufacturing, supplying and fixing of screw gearing steel shutter of size 3.00mt x 0.60mt ; shutter frame with ; Operating handle 1 No etc., one coat of anti corrosive primer paint and 2 coats of epoxy paint including cost and conveyance of all materials from work shop to work spot ; labour charges; fabrication charges , Trial operation etc., complete for finished item of work.
9. Provision for GST at 12% on (ECV+NAC+Seigniorage)
10. Provision for NAC at 0.10%
11. Provision for seigniorage charges
12. Provision for Photographic ,Xerox charges and unforeseen items etc.

The Estimate is Prepared with Current SSR 2021-22 and worked out to Rs 30.00 Lakhs. The necessary Administrative Sanction may be accorded at the earliest.

Y. S. S. S. S. 16/8
Assistant Executive Engineer
Irrigation Section Irrigation Sub-Division
Chittamur Vakadu Gudur

(C. C. S. S. S.) 17/8/21
Deputy Executive Engineer
IRRIIGATION SUB DIVISION
VAKADU.

R. S. S. S. 17/8/21
Executive Engineer
EXECUTIVE ENGINEER
Irrigation Sub-Division, Gudur

N.W:- CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA (MALLAM TANK
SUPPLY CHANNEL) TO DIVERT WASTE WATER FROM AQUA PONDS INTO
PALAMADUGU VAGU IN CHITTAMUR MANDAL OF SPSR NELLORE DISTRICT.

ABSTRACT ESTIMATE

S.No	Quantity	Description of Work	Rate	per	Amount
1	25.00	Excavation for foundation in all kinds of soil including boulders upto 0.3mt dia for dam , spillway,intake structures and other appurtenant works and placing the excavated soil neatly dump area or disposing off in the same as directed etc., complete with initial lead upto 1 km and all lifts.	147.90	cum	3697.50
2	25.00	Providing and laying insitu vibrated M-15 (28 days cube compressive strength not less than 15 N/Sqmm) grade cement concrete using 20mm down size approved, clean,hard,graded aggregates for sub-structure / super-structure works including cost of all materials machinery labour form work centering charge,scaffolding charge,cleaning ,batching, mixing , placing, in position, levelling vibrating,finishing,curing etc., complete for plain concrete works with initial lead upto 1 km and all lifts (Cement content 280 kg/Cum with use of Super plasticizer , CA 0.80cum, Blending Ratio of CA 65:35 FA 0.45 cum) for 15.71 cum	6443.70	cum	161092.50
3	50.00	Providing and laying insitu vibrated M-20 (28 days cube compressive strength not less than 20 N/Sqmm) grade reinforced cement concrete using 20mm down size approved clean,hard, graded aggregates including cost of all materials,machinery,labour charges,form work,scaffolding ,cleaning,batching,mixing,placing in position, levelling, vibrating , finishing,curingetc., complete with initial lead upto 50m and all lifts.(Cement content 330 kg/cum) with use of super plastisizer (0.4% by weight of cement and CA 0.80 cum blending ration of CA 65:35,FA 0.45 cum)	5759.00	cum	287950.00
4	1143.75	providing and filling Murrum/Gravel for foundatioin including breaking clods, spreading in layers of 10 to 15 cm watering, compaction by earth masters to achieve density control of not less than 95 % etc., complete with lead up to 50mts and all lifts.	924.01	cum	1056836.73
5	15.00	Manufacturing,supplying andfixing of 900 dia NP3 class RCC socket and spigot type pipes including cost and conveyance of all materials and labour charges for laying and fixing the pipes true to line complete for the finished item of work	6768.00	Rmt	101520.00
6	5	Laying and jointing 900 mm dia NP3 class pipe in CM (1:2)mix proportion by volume including cost of all materials (Excluding cost of pipe) machinery labour,aligning, packing joints with hemp,finishing,curing etc., complete with initial lead upto 50mts and all lifts.	861.10	No's	4305.50

7	5513	Excavation in all kinds of soil including boulders upto 0.3 m diameter for canal, seating of embankment, filter drains / catch water drains etc., including dressing bed and sides to required level and profile, cost of all materials, machinery, labour, placing the excavated soil neatly in dump area or for the formation of service road / embankment as directed etc., complete with initial lead upto 1 km and all lifts.	117.20	cum	646065.00
8	3	Manufacturing, supplying and fixing of screw gearing steel shutter of size 3.00mt x 0.60mt ; shutter frame with ; Operating handle 1 No etc.,, one coat of anti corrosive primer paint and 2 coats of epoxy paint including cost and conveyance of all materials from work shop to work spot ; labour charges; fabrication charges , Trial operation etc., complete for finished item of work.	111219.00	No's	333657.00
		Estimated Contract Value			2595124
		Lumpsum provisions			
9	LS	Seigniorage Charges			70,538
10	LS	NAC @ 0.1%			2595
11	LS	GST @ 12% on (ECV+NAC+Seigniorage)			320191
12	LS	Provision for Tender Schedules & Photographic charges			11552

(Rupees Thirty Lakhs only)

3000000

y. shree 16/8

Assistant Exec Engineer
Irrigation Section
Chittamur

(S. Venkatesw) 17/8/21

Deputy Executive Engineer
Irrigation Sub-Division
Vakadu

(S. Venkatesw) 17/8/21

Executive Engineer
Nellore South Division
Gudur

N.W:- CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA (MALLAM TANK SUPPLY CHANNEL) TO DIVERTE WASTE WATER FROM AQUA PONDS INTO PALAMADUGU VAGU IN CHITTAMUR MANDAL OF SPSR NELLORE DISTRICT.

Name of work : Construction of regulator across Pulikaluva(Mallam tank supply channel.)

DETAILED ESTIMATE

Sl.No	Description	Nos			Length	Breadth	Depth	Quantity
1	Excavation for foundation in all kinds of soil including boulders upto 0.3mt dia for dam , spillway,intake structures and other appurtenat works and placing the excavated soil neatly dump area or disposing off in the same as directed etc., complete with initial lead upto 1 km and all lifts.							
	For U/S Cut-off	1	x	1	10.80	0.30	0.60	1.94
	For D/S cut-off	1	x	1	10.80	0.30	0.45	1.46
	For abutment	1	x	2	2.00	2.10	0.45	3.78
	For wings	1	x	4	2.00	2.10	0.45	7.56
	For returns	1	x	4	2.00	2.10	0.45	7.56
	For pier walls	1	x	2	2.00	1.50	0.45	2.70
								25.00
2	Providing and laying insitu vibrated M-15 (28 days cube compressive strength not less than 15 N/Sqmm) grade cement concrete using 20mm down size approved, clean,hard,graded aggregates for sub-structure / super-structure works including cost of all materials machinery labour form work centering charge,scaffolding charge,cleaning ,batching, mixing , placing, in position, levelling vibrating,finishing,curing etc., complete for plain concrete works with initial lead upto 1 km and all lifts (Cement content 280 kg/Cum with use of Super plasticizer , CA 0.80cum, Blending Ratio of CA 65:35 FA 0.45 cum) for 15.71 cum							
	For U/S Cut-off	1	x	1	10.80	0.30	0.60	1.94
	For D/S cut-off	1	x	1	10.80	0.30	0.45	1.46
	For abutment	1	x	2	2.00	2.10	0.45	3.78
	For wings	1	x	4	2.00	2.10	0.45	7.56
	For returns	1	x	4	2.00	2.10	0.45	7.56
	For pier walls	1	x	2	2.00	1.50	0.45	2.70
								25.00
3	Providing and laying insitu vibrated M-20 (28 days cube compressive strength not less than 20 N/Sqmm) grade reinforced cement concrete using 20mm down size approved clean,hard, graded aggregates including cost of all materials,machinery,labour charges,form work,scaffolding ,cleaning,batching,mixing,placing in position, levelling, vibrating , finishing,curingetc., complete with initial lead upto 50m and all lifts.(Cement content 330 kg/cum) with use of super plastisizer (0.4% by weight of cement and CA 0.80 cum blending ration of CA 65:35,FA 0.45 cum)							

	For settlement walls	1	x	2	2.00	$(1.50+0.60)/2$	3.00	12.60
	For Wings	1	x	4	2.00	$(1.50+0.60)/2$	$(3.00+1.50)/2$	18.90
	For returns	1	x	4	2.00	$(1.50+0.60)/2$	1.50	12.60
	For piers	1	x	2	2.00	0.90	1.50	5.40
								49.50
							say	50.00
4	providing and filling Murrum/Gravel for foundation including breaking clods, spreading in layers of 10 to 15 cm watering, compaction by earth masters to achieve density control of not less than 95 % etc., complete with lead up to 50mts and all lifts.							
	For Inspection Path of Supply Channel from Vakadu Road to Mallam Anicut	1	x	1	1525	5.00	0.15	1143.75
5	Manufacturing, supplying and fixing of 900 dia NP3 class RCC socket and spigot type pipes including cost and conveyance of all materials and labour charges for laying and fixing the pipes true to line complete for the finished item of work	1	x	1				15 Rmt
6	Laying and jointing 900 mm dia NP3 class pipe in CM (1:2) mix proportion by volume including cost of all materials (Excluding cost of pipe) machinery labour, aligning, packing joints with hemp, finishing, curing etc., complete with initial lead upto 50mts and all lifts.	1	x	1				5 No's
7	Excavation in all kinds of soil including boulders upto 0.3 m diameter for canal, seating of embankment, filter drains / catch water drains etc., including dressing bed and sides to required level and profile, cost of all materials, machinery, labour, placing the excavated soil neatly in dump area or for the formation of service road / embankment as directed etc., complete with initial lead upto 1 km and all lifts.							
	For Desilting of Palamadugu drain	1	x	1	3500	3.50	0.45	5512.5
8	Manufacturing, supplying and fixing of screw gearing steel shutter of size 3.00mt x 0.60mt ; shutter frame with ; Operating handle 1 No etc., one coat of anti corrosive primer paint and 2 coats of epoxy paint including cost and conveyance of all materials from work shop to work spot ; labour charges; fabrication charges, Trial operation etc., complete for finished item of work.	1	x	3				3

Jhuddy 16/8
 Assistant Exec Engineer
 Irrigation Section
 Chittampur

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 Deputy Executive Engineer
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 Vakadu

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 Executive Engineer
 Nellore South Division
 Gudur

SHUTTER DETAILED

Quantity		Description of Work	Rate	per	Amount
		Manufacturing, supplying and fixing of screw gearing steel shutter of size 3.00mt x 0.60mt ; shutter frame with Flat size 63mmx10mm (3M long Horizontal -12 Nos and 0.60M long vertical 12 Nos) ; MS plate (Skin plate) 10mm Thick to the shutter frame ; Screw gearing rod 63 mm dia 3.30 m long ; Cutting arrangements of screws (threads) to MS rod for length of 1.50mts ; 2 Nos of I - beams of size ISMB 150 x 80mm of length 2.00m for hoist bems ; gear Box set with ball bearing arrangements with keys ; capstan nut 1 No ; foundation bolts 2 Nos; End clips ; Operating handle 1 No etc., one coat of anti corrosive primer paint and 2 coats of epoxy paint including cost and conveyance of all materials from work shop to work spot ; labour charges; fabrication charges , Trial operation etc., complete for finished item of work.			
80.751	kg	M.S Screw gearing Rod 63mm dia 3.30m long	47.00	1kg	3795
		3.30RM X 24.47kg/RM=80.751			
211.68	kg	MS Flat - 63mm wide and x10mmthick size	48.00	1kg	10161
		For Frame Horizontal - 12 Nos and Vertical - 12Nos = 3.00mX12.0+0.60X12.0=43.20mts			
		43.20RM X 4.90 kg/RM=211.68Kg			
141.3	kg	M.S(Skin)Plate 10mm thick of size 3.0m X0.60m	56.00	1kg	7913
		3.00 m X0.60m=1.80sqm			
		1.80sqmX78.50kg/RM=141.30			
89.4	Kg	R.S. Joists to Hoist Beams (I-Beams of Size ISMB 150mmx80mm) 2Nos. Each 3.0m length	47.00	1kg	2801
		2 X 3.0m X 14.90 kg/RM =89.40Kg			
		PAINTING			
		Surface cleaning of metal surfaces by chemical cleaners and then by hand and power tool cleaners and removing dust after cleaning, applying primary coat with one coat of Zinc Rich epoxy primer to a thickness of 100microns, followed by finishing coats 2 Coats with coal Tar epoxy with material, labour and all accessories with all leads and lifts			
		Steel Shutter			
2.00	a)	For Skin plate both sides = 1x2 x3.00x0.60=3.60Sqmt			
	b)	For Frame Horizontal - 12 Nos and Vertical - 12Nos = 3.00mX12.0+0.60X12.00=43.20mts			
6.31		2x43.20x0.073m=6.31 Sqmt			
0.65	c)	Screw gearing MS rod = 3.14x0.063x 3.30mts =0.65Sqmt			

2.48	d)	Hoist Beams - Flange - 4x 0.08 = 0.32mts web: 2x0.15 = 0.30mts 1x2x 2.00x0.62mts =2.48Sqmts			
11.44	Sqmt	Total Area for painting in Sqmt	455.50	Sqmt	5211
		supplying the Rubber water seal 100mm x14mm			
3	mt		670.00	metre	2010
LABOUR CHARGES					
1	set	1. Manufacturing,Supplying and Fixing of Gear box set with captan nut 2. Cutting and turning the Screws to MS Rod (with suitable threads.) for a length of 1.50mts (As per the Quotation)	15000	1set	15000
1	No	Manufacturing & Supplying the suitable operating handle to capstun Nut(As per quotation)	5000	1No.	5000
2	Nos	Supplying and fixing the End clips with Holding down bolts; one No of T Rod (As per the quotation)	3500	1Nos.	7000
1	Job	Charges for Skin Plate welding to Angular frame. (8 Rmt)	10000	1 Job	10000
1	job	Conveyance charges for shutter frame from work shop to Work spot	12000	1job	12000
1	Job	Fixing the shutters with its accessories in position with chain pulley block and Trial run operation etc.,	9000	1Job	9000
1	Job	Fabrication and fixing the Rubber water seal and Supplying and fixing the flat over the Rubber water seal and Rivet with nut and bolts etc.,	8000	1Job	8000
				Total Rs.	97891
		Add Contractors profit 13.615%			13328
					111219

Shreddy 16/8
Assistant Exec Engineer
Irrigation Section
Chittamur

(S. Lakshmi) 17/8/21
Deputy Executive Engineer
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Vakadu

(S. J. S. 17/8/21)
Executive Engineer
Nellore South Division
Gudur

N.W:-. CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA (MALLAM TANK SUPPLY CHANNEL) TO
 DIVERT WASTE WATER FROM AQUA PONDS INTO PALAMADUGU VAGU IN CHITTAMUR MANDAL OF
 SPSR NELLORE DISTRICT.

SEIGNIORAGE STATEMENT

Item	Quantity	Material	Quantity	Rate	per	Amount
M15	25.00	Sand	11.25	100.00	cum	1125.00
		Aggregates	20	90.00	cum	1800.00
M20	50.00	Sand	22.5	100.00	cum	2250.00
		Aggregates	40	90.00	cum	3600.00
Gravel	1143.75	Gravel	1372.5	45.00	cum	61763.00
		Total				70,538.00

(Rupees Seventy thousand five hundred and thirty eight Only)

Y. Suresh 16/8
 Assistant Exe Engineer
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R. Suresh 17/8/21
 Executive Engineer
 Nellore South Division
 Gudur

N.W:- CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA (MALLAM TANK SUPPLY CHANNEL)
TO DIVERT WASTE WATER FROM AQUA PONDS INTO PALAMADUGU VAGU IN CHITTAMUR MANDAL
OF SPSR NELLORE DISTRICT.

DATA

DAW-1-1	Excavation for foundation in all kinds of soil including boulders upto 0.3mt dia for dam , spillway,intake structures and other appurtenat works and placing the excavated soil neatly dump area or disposing off in the same as directed etc., complete with initial lead upto 1 km and all lifts.					
	A	Materials	880	cum		
		NIL				0
	B	MACHINERY				
	1	shovel 0.85 cum capacity	Hour	8.00	1529.70	12237.60
		Fuel and energy charges	Hour	8.00	1428.30	11426.40
	2	Dumpers 5 cum capacity 6 Nos	Hour	48.00	531.00	25488.00
		Fuel and energy charges	Hour	48.00	654.40	31411.20
	3	Tipper 5 cum Capacity 1 No	Hour	8.00	404.90	3239.20
		Fuel/Energy charges	Hour	8.00	490.80	3926.40
		Total cost of Machinery				87728.80
	C	LABOUR CHARGES				
	1	Crew for shovel	Hour	8.00	304.20	2433.60
	2	Crew for Dumper	Hour	48.00	292.00	14016.00
	3	Crew for tipper	Hour	8.00	228.20	1825.60
	4	Work Inspector	Day	1.00	640.00	640.00
	5	Mazdoor	Day	16.00	490.00	7840.00
		Total Cost of				26755.20
		Add contractors profit and over head charges	13.615%			15587.00
		Total cost of EWE for 880 cum				130071.00
		Total cost of EWE for 1 cum				147.90
IRR-CCDW-2-10	Providing and laying insitu vibrated M-15 (28 days cube compressive strength not less than 15 N/Sqmm) grade cement concrete using 20mm down size approved, clean,hard,graded aggregates for sub-structure / super-structure works including cost of all materials machinery labour form: work centering charge,scaffolding charge,cleaning ,batching, mixing , placing, in position, levelling vibrating,finishing,curing etc., complete for plain concrete works with initial lead upto 1 km and all lifts (Cement content 280 kg/Cum with use of Super plasticizer , CA 0.80cum, Blending Ratio of CA 65:35 FA 0.45 cum) for 15.71 cum					
		Cement for mix	kg	4398.80	3.68	16187.58
		Cement for incidentals @ 5 kg / cum	kg	78.55	3.68	289.06
		Coarse aggregate 20-10 mm	cum	8.17	1313.00	10726.16
		Coarse aggregate 10 mm below	cum	4.40	967.00	4253.64
		Fine aggregate	cum	7.07	605.00	4277.05
		Super Plasticizer	kg	17.60	55.00	967.74
		Use rate of shuttering for 40 uses	sqm	31.42	280.45	8811.74
		Scaffolding @ of shuttering	25%			2202.94
		Sundries	LS	0.50	34.00	17.00
						47732.91
		MACHINERY CHARGES				
		Concrete mixer 300/200 ltr (diesel)	Hour	8.00	47.30	378.40
		Fuel / Energy charges	Hour	8.00	129.80	1038.40
		5 hp pump (diesel)	Hour	0.50	9.10	4.55
		Fuel / Energy charges	Hour	0.50	129.80	64.90
		Water tanker 8000 ltr	Hour	1.00	380.50	380.50
		Fuel / Energy charges	Hour	1.00	490.80	490.80
		Needle vibrator 40 mm dia (petrol)	Hour	8.00	6.90	55.20
		Fuel / Energy charges	Hour	8.00	27.50	220.00
		Total hire charges of Machinery			Rs:	2632.75

LABOUR CHARGES						
	Crew for Concrete mixer	Hour	8.00	286.00	2288.00	
	Crew for Pump	Hour	0.50	143.50	71.75	
	Crew for Water tanker	Hour	1.00	225.20	225.20	
	Crew for Vibrator	Hour	8.00	205.90	1647.20	
	Mason Class-I	Day	1.00	585.00	585.00	
	work inspector	Day	1.00	640.00	640.00	
	mazdoor					
	for batching materials	Day	11.00	490.00	5390.00	
	for loading mortar pans	Day	4.00	490.00	1960.00	
	for laying	Day	4.00	490.00	1960.00	
	for conveying concrete	Day	15.71	490.00	7697.90	
	for cleaning/ washing/ curing	Day	1.00	490.00	490.00	
	Labour cost for shuttering	sqm	31.42	120.75	3793.97	
	Labour cost for scaffolding @	25%			948.49	
	Total cost of Labour			Rs:	27697.51	
ABSTRACT:						
	A. Cost of Materials				47732.91	
	B. Hire charges of Machinery				2632.75	
	C. Cost of Labour				27697.51	
	D. Add for contractor's profit and overheads on (A+B+C)		13.615%	Rs:	10628.30	
	Lead Charges for 10 Km for FA	cum	7.07	178.83	1264.33	
	Lead Charges for 65 Km for CA	cum	12.57	897.10	11274.80	
	Total cost per 15.71 Cum		Rs.		101230.60	
	cost per Cum		Rs.		6443.70	
	Total cost per Cum				6443.70	
	Say					
IRR-CCDW-2-26	Providing and laying insitu vibrated M-20 (28 days cube compressive strength not less than 20 N/Sqmm) grade reinforced cement concrete using 20mm down size approved clean,hard, graded aggregates including cost of all materials,machinery,labour charges,form work,scaffolding ,cleaning,batching,mixing,placing in position, levelling, vibrating , finishing,curingetc., complete with initial lead upto 50m and all lifts.(Cement content 330 kg/cum) with use of super plastisizer (0.4% by weight of cement and CA 0.80 cum blending ration of CA 65:35,FA 0.45 cum)					
	A	MATERIALS	Unit		15.76 Cum	
	1	Cement for mix	kg	5200.80	3.68	19138.94
		Cement for incidentals @ 5 kg / cum	kg	78.80	3.68	289.98
	2	Coarse aggregate 20-10 mm	cum	8.20	1313.00	10760.30
		Coarse aggregate 10 mm below	cum	4.41	967.00	4267.18
	3	Fine aggregate	cum	7.09	605.00	4290.66
	4	Super Plasticizer	kg	20.80	55.00	1144.18
	5	Use rate of shuttering	sqm	7.88	280.45	2209.95
	6	Sundries	LS	5.00	34.00	170.00
	Total cost of Materials				42271.19	
B	MACHINERY					
1	Concrete mixer 300/200 ltr (diesel)	Hour	8.00	47.30	378.40	
	Fuel / Energy charges	Hour	8.00	129.80	1038.40	
2	5 hp pump (diesel)	Hour	0.50	9.10	4.55	
	Fuel / Energy charges	Hour	0.50	129.80	64.90	
3	Needle vibrator 40 mm dia (petrol)	Hour	8.00	6.90	55.20	
	Fuel / Energy charges	Hour	8.00	27.50	220.00	
	Total cost of Machinery				1761.45	
C	LABOUR CHARGES					
1	Crew for Concrete mixer	Hour	8.00	286.00	2288.00	
2	Crew for Pump	Hour	0.50	143.50	71.75	

	3	Crew for Needle vibrator	Hour	8.00	205.90	1647.20
	4	Mason Class-I	Day	2.00	585.00	1170.00
	5	work inspector	Day	1.00	640.00	640.00
	6	mazdoor				
		for batching materials	Day	11.00	490.00	5390.00
		for loading mortar pans	Day	4.00	490.00	1960.00
		for laying	Day	4.00	490.00	1960.00
		for conveying concrete	Day	15.76	490.00	7722.40
		for cleaning/ washing/ curing	Day	2.00	490.00	980.00
	7	Labour cost for shuttering	sqm	7.88	120.75	951.51
		Total cost of Labour				24780.86
		ABSTRACT:				
		A. Cost of Materials				42271.19
		B. Hire charges of Machinery				1761.45
		C. Cost of Labour				24780.86
				Total Rs:		68813.50
		D. Add for contractor's profit and overheads on		13.615%		9368.96
		Lead Charges for 10 Km for FA		7.09	178.83	1268.26
		Lead Charges for 65 Km for CA		12.61	897.10	11310.69
		Total cost per 15.76 Cum				90761.40
		Rate per Cum	(A+B+C+D)/15.76		Rs.,	5758.97
					Rate per 1 Cum	5759.00
IRR - CCDW 7-2		providing and filling Murrum/Gravel for foundation including breaking clods, spreading in layers of 10 to 15 cm watering, compaction by earth masters to achieve density control of not less than 95 % etc., complete with lead up to 50mts and all lifts.				
	A	Materilas				
		Gravel	Cum	12.00	138.00	1656.00
		Total cost of Materials				1656.00
	B	MACHINERY				
	1	NIL				
	C	LABOUR				
	1	Cartment with double bullock cart	Day	0.50	585.00	292.50
	2	Work Inspector	Day	0.50	640.00	320.00
	3	Mazdoor	Day	6.00	490.00	2940.00
		Total cost of Labour				3552.50
		ABSTRACT				
	A	Cost of Materials				1656.00
	C	Total cost of Labour				3552.50
						5208.50
		Add contractors profit			13.615%	709.14
		Total cost for 10.00 Cum				5917.64
		per cum				591.80
		Lead Charges for 1 Km Gravel				332.21
		Total Cost per 1 Cum				924.01

As Per Public Health items	Manufacturing, supplying and fixing of 900 dia NP3 class RCC socket and spigot type pipes including cost and conveyance of all materials and labour charges for laying and fixing the pipes true to line complete for the finished item of work				5859.00
	900 mm dia NP3 class RCC S&S pipe per metre				909.02
					6768.00
IRR CCDW 6-6	Laying and jointing 900 mm dia NP3 class pipe in CM (1:2) mix proportion by volume including cost of all materials (Excluding cost of pipe) machinery labour, aligning, packing joints with hemp, finishing, curing etc., complete with initial lead upto 50mts and all lifts.				
	10 joints for analysis				
	Cement 44.6 Kg/joint Sand 0.45 cum	hemp yarn	0.34 kg/joint		
A	MATERIALS				
	Cement	Kg	446.00	3.68	1641.28
	Sand screened	cum	0.45	700.00	315.00
	Hemp Yarn	Kg	3.40	79.00	268.60
	Total cost of Materials				2224.88
B	MACHINERY				
	NIL				NIL
C	LABOUR CHARGES				
	Mason Cl - II	Day	3.00	525.00	1575.00
	work inspector	Day	1.00	640.00	640.00
	Mazdoor	Day	5.00	490.00	2450.00
					4665.00
	ABSTRACT				
	Cost of Materials including Seignoriage charges				2224.88
	Hire charges of Machinery				0.00
	Cost of Labour charges				4665.00
	Total cost for 10 joints				6889.88
	Add for contractors profit	13.615%			938.06
					7827.94
	Labour charges cost per Joint				782.79
	NP3 10% Extra				861.10

IRR-CAW-1-1	Excavation in all kinds of soil including boulders upto 0.3 m diameter for canal, seating of embankment, filter drains / catch water drains etc., including dressing bed and sides to required level and profile, cost of all materials, machinery, labour, placing the excavated soil neatly in dump area or for the formation of service road / embankment as directed etc., complete with initial lead upto 1 km and all lifts.
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Rate in Rs. ANALYSIS

UNIT : 925.00 cum

A. MATERIALS:

Sl No	particulars	Unit	Quantity	Rate in Rs.	Amount in Rs.
1	NIL		0.00	0.00	0.00
	Total cost of Materials			Rs:	0.00

B. MACHINERY:

Sl No	Description	Unit	Quantity	Rate in Rs.	Amount in Rs.
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1	Shovel 0.85 cum capacity	Hour	8.00	1529.70	12237.60
	Fuel / Energy charges	Hour	8.00	1428.30	11426.40
2	Tippers 5 cum capacity 6 Nos	Hour	48.00	404.90	19435.20
	Fuel / Energy charges	Hour	48.00	490.80	23558.40
Total hire charges of Machinery				Rs:	66657.60

C. LABOUR:

Sl No	Description	Unit	Quantity	Rate in Rs.	Amount in Rs.
1	Crew for Shovel	Hour	8.00	304.20	2433.60
2	Crew for Tipper	Hour	48.00	228.20	10953.60
3	work inspector	Day	1.00	640.00	640.00
4	mazdoor	Day	30.00	490.00	14700.00
Total cost of Labour				Rs:	28727.20

ABSTRACT:

A. Cost of Materials	Rs:	0.00
B. Hire charges of Machinery	Rs:	66657.60
C. Cost of Labour	Rs:	28727.20
Total	Rs:	95384.80
D. Add for contractor's profit and overheads on after 13.615%	Rs:	12986.64
Total cost for		925.00 cum
	Rs:	108371.44
Rate Per cum	(A+B+C+D)/925	Rs. 117.20
	Rate in Rs. per cum say Rs:	117.20

PM	Surface cleaning of metal surfaces by chemical cleaners and then by hand and power tool cleaners				
W-3-	and removing dust. After cleaning, applying primary coat with one coat of Zinc rich				
26	epoxy primer to a thickness of 100 microns, followed by finishing coats 2 coats with				
New	Coal tar epoxy with material, labour, and all accessories with all leads and lifts.				
Data:	Rate Analysis		Unit:	100	Sqm
A. Materials					
Sl. No	Particulars	Unit	Quantity	Rate in Rs.	Amount in Rs.
1	Rust Cleaner/ Inhibitor	ltr	13.00	129.00	1677.00
2	Zinc rich epoxy primer	ltr	14.00	613.00	8582.00
3	Thinner@10%	ltr	1.40	93.00	130.20
4	Coal Tar epoxy paint	ltr	40.00	192	7680.00
5	Thinner@10%	ltr	4.00	93.00	372.00
6	Wire Brush	ltr	2.00	42	84.00
7	Sundries (brushes, Ladders, platforms)	LS	3.00	34	102.00
Total Cost of Materials					18627.20
B. Machinery					
Sl. No	Particulars	Unit	Quantity	Rate in Rs.	Amount in Rs.
	NIL				
Total Cost of Machinery					0
C. Labour					
Sl. No	Particulars	Unit	Quantity	Rate in Rs.	Amount in Rs.
1	Painter Class-II	Day	20	525.00	10500
2	Helper	Day	20	490.00	9800
Total Cost of Machinery					20300
ABSTRACT:					
A. Cost of Materials:					18627.20
B. Hire Charges of Machinery					0.00
C. Cost of Labour					20300.00

		Total			38927.20
	D. Add for Excise Duty on 75% cost excluding cost of materials)		0%		0
		Total			38927.20
	E. Add for transportation Charges upto worksite @		3%		1167.82
		Total			40095.02
	Add for Contractor's Profit and Overhead Charges @13.615%		13.615%		5458.94
		Total Cost per	100	Sqm	45553.96
	Rate per	Sqm			455.50
MAT - 00123 VP 16	Supplying the Rubber water seal to the bottom of steel shutter etc., including cost of the Material charges.				
	MAT - 00123 VP No of 16 of the SOR 2020-21				
	Rubber bottom seal (IS : 11855) (100mmX14 mm)			Rmt	670.00

Jhreddy 16/8

Assistant Exec Engineer
Irrigation Section
Chittamur

(C. Lakshmi) 12/8/24

Deputy Executive Engineer
Irrigation Sub-Division
Vakadu

R. Sathy 17/8/24

Executive Engineer
Nellore South Division
Gudur

N.W.-. CONSTRUCTION OF REGULATOR ACROSS PULI KALUVA (MALLAM TANK SUPPLY CHANNEL) TO DIVERT WASTE WATER FROM AQUA PONDS INTO PALAMADUGU VAGU IN CHITTAMUR MANDAL OF SPSR NELLORE DISTRICT.

LEAD STATEMENT

Sl. No	Name of the Materials	Source of Supply	Unit	Initial Cost	Total In Km	Conveyance Charges	Net charges after adding Contractors Profit of 13.615%	Remarks
1	2	3	4	5	6	7	8	9
1	Cement	Local	1 MT	3680.00	0	0	3680.00	
2	Steel	Gudur	1 MT	38500.00	0	0	38500.00	
3	sand	Local	1 cum	605.00	10	157.40	178.83	
4	Coarse aggregate 10- 4.75 mm	Thottembedu	1 cum	967.00	65	789.60	897.10	
5	coarse aggregate 20 - 10 mm	Thottembedu	1 cum	1313.00	65	789.60	897.10	
6	Coarse aggregate 40 - 20 mm	Thottembedu	1 cum	1265.00	65	789.60	897.10	
7	Gravel	Mettu	1 cum	138.00	20	292.40	332.21	
8	RCC NP3 class 900 dia S&S pipes	Chillakuru	Rmt	5859.00	50	800.09	909.02	Public health items

Certified that the leads are correct to the best of my Knowledge
 Certified that adequate quantity of materials are available in the given quarries.
 The rates are adopted as per SSR 2021-22
 The materials obtained by blasting only hence by blasting charges are provided.

16/8/18

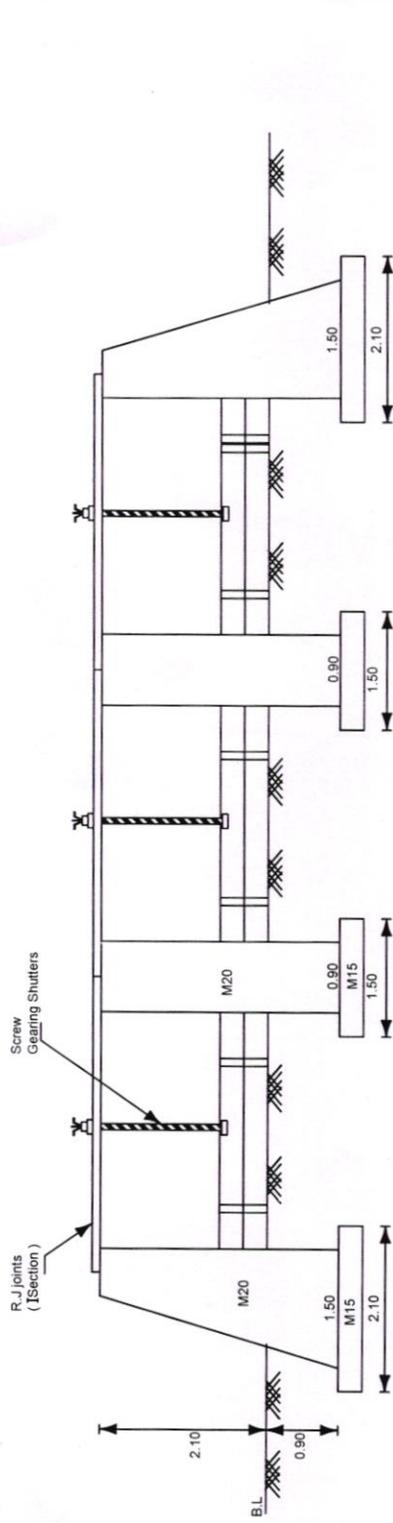
Assistant Exec Engineer
 Irrigation Section
 Chittamur

17/8/18

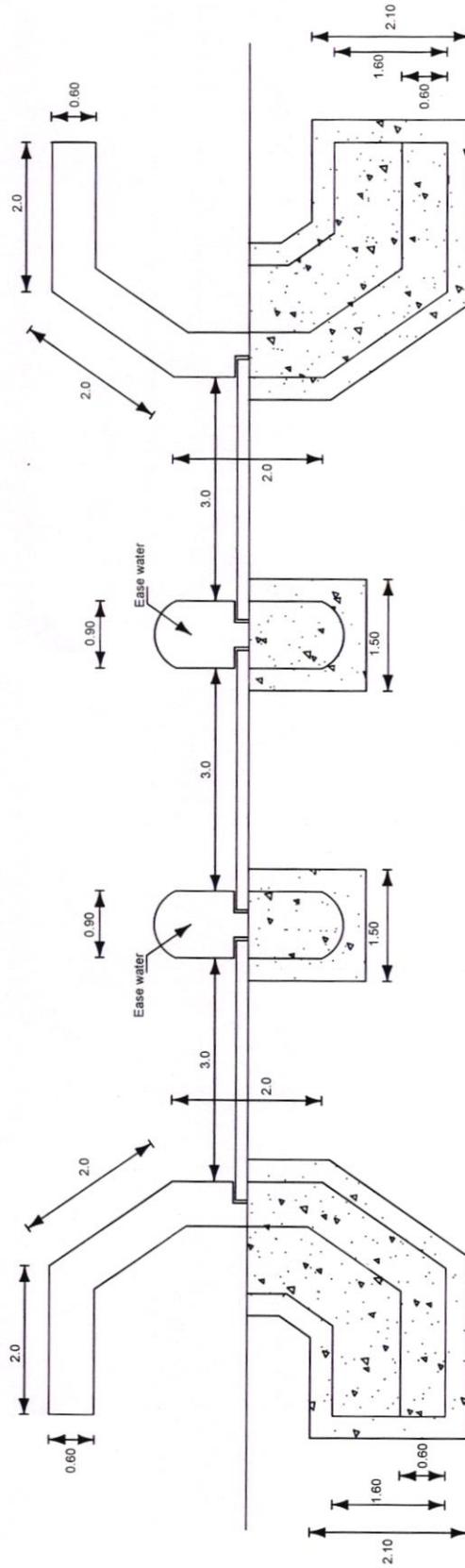
Deputy Executive Engineer
 Irrigation Sub-Division
 Vakadu

17/8/12

Executive Engineer
 Nellore South Division
 Gudur



LONGITUDINAL SECTION



HALF PLAN AT BOTTOM AND HALF PLAN AT TOP

y. sruddy 16/8
/AEE.

S. Srinivasan 12/8/16
Deputy Executive Engineer
IRRIGATION SUB DIVISION
VAKADU.

S. Srinivasan 12/8/16
EXECUTIVE ENGINEER
IRRIGATION DIVISION, Gudur

Southern Power Distribution Company of AP., Limited

From
Sri SK. Ismail Ahmed, M.Tech., M.B.A.,
Executive Engineer,
Operation, SPDCL
Gudur.

To
1. The Hon'ble National Green Tribunal
Chennai.
2. The Revenue Divisional Officer,
Gudur.

Lr.No.EE/O/GDR/AE/T/F.No..... D.No.1400/21 Dt:19-8-2021

Sir,

Sub:- APSPDCL - Chittamur Mandal - Pittivanipalli,
Ranganadapuram and Padartivarikandriga Villages -
Implementation of orders of the Hon'ble National Green
Tribunal, Chennai issued vide OA No.114/2020 to
122/2020 Dt:10-6-2021 - Disconnection of unauthorized
Electrical Connections - Report submitted - Reg.

Ref:- Orders of the Hon'ble National Green Tribunal, Chennai
issued vide OA No.114/2020 to 122/2020 Dt:10-6-2021

I invite kind attention to the reference cited.

It is submitted that in obedience to the orders of the Hon'ble National Green Tribunal, Chennai issued vide OA No.114/2020 to 122/2020 Dt:10-6-2021 the Fisheries Department had noticed total 167 aqua farmers are having unauthorized ponds. During field verification it was brought to light that some of the farmers of unauthorized aqua ponds had approached the Hon Hon'ble High Court on the action of the aqua authorities of demolishing of aqua ponds and they are pending before the Hon'ble High Court and some are authorized ponds. After excluding those ponds which are involved in court cases before the Hon'ble High Court and authorized ponds , it had been evaluated that there are totally 119 aqua ponds farmers are there for which action has to be initiated for disconnecting the Electrical Connections.

For the 119 aqua ponds farmers had got total 61 service connections. The details of the aqua ponds for which electrical service connections were disconnected are as follows:

ACTION TAKEN REPORT ON AQUA PONDS IN PITTIVANIPALLI of Chittamur Mandal

ACTION TAKEN REPORT ON AQUA PONDS IN PITTIVANIPALLI of Chittamur Mandal									Electricity Department
S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	As per the Fisheries Department (Authorized/Unauthorized)	Action taken by the Fisheries Department (Demolished or Not Demolished)	Status on Disconnection of Electrical Services	ACQUUSC NO
1	Konduru Baskar		Konduru Village Vakadu Mandal	3	0.95	Unauthorized	Demolished	Disconnected	140
2	Chintha Reddy Parandhama Reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	3	0.79	Unauthorized	Demolished	Disconnected	130
3	Chintha reddy Kota reddy	Chintha reddy Chenga reddy	Muttembaka Vakadu	4-1,2	1.58	Unauthorized	Demolished	Disconnected	134
4	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	5-1,2,3	1.74	Unauthorized	Demolished	Disconnected	151
5	Puchalapalli Sudarshanamma	Gopalrao	Vidyanagar Kota	6	0.13	Unauthorized	Demolished	Disconnected	127
6	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	8-1,2	0.89	Unauthorized	Demolished	Disconnected	122
7	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	9-P	1.8	Unauthorized	as per the orders of the HHC WP No:14232/2021		
8	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	9-A,A3,B,C	3.22	Authorized	as per the orders of the HHC WP No:14232/2021		
9	Pitti Hanumanthaiah	Ramanaiah	Pittivanipalli Chittamur Mandal	10	0.26	Unauthorized	Demolished	Disconnected	181
10	Devalayama Land	-	-	11	0.33	Unauthorized	Demolished	No service	
11	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	12	1.85	Authorized	Authorized		
12	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	20-1,3	1.32	Authorized	Authorized		
13	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	14-1,2	1.75	Unauthorized	Demolished	Disconnected	124
14	Manubolu Sailaja	Manubolu Satheesh	Pittivanipalli Chittamur Mandal	15	1.02	Authorized	Authorized		
15	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	17-1,2	0.65	Authorized	Authorized		

16	Kaluva		-	19	0.12	Unauthorised	Demolished		
17	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	20-1,3	1.32	Unauthorised	Demolished	Disconnected	66
18	Rangaiah	Eswaraiah	Muttembaka Vakadu	20-1A, 2B	1.29	Unauthorised	Demolished	Disconnected	172
19	Krishna reddy		vidya nagar Kota	21	1.47	Unauthorised	Demolished	Disconnected	189
20	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	22-1A,2,3	1.19	Unauthorised	Demolished	Disconnected	135
21	Rangaiah	Eswaraiah	Muttembaka Vakadu	23-1,2,5,6,8,9	2.03	Unauthorised	Demolished	Disconnected	173
22	P Chandraiah		Pittivanipalli Chittamur Mandal	24-1,2,3,4,5,6	1.77	Unauthorised	Demolished	Disconnected	167
23	T.Seenaiah		-	25	1.03	Unauthorised	Demolished	Disconnected	137
24	Manubolu Venkaiah	Peda Pitchaiah	Pittivanipalli Chittamur Mandal	27-1,2,3,4,5,6,7,8,9	2.32	Authorised	Authorised		
25	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-2	0.92	Authorised	Authorised		
26	Manubolu Sathesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	28-1	1.06	Authorised	Authorised		
27	Muni Baskar		Siddiguntapalem Vakadu	29-1,2,4,5	0.95	Unauthorised	Demolished	Disconnected	95
28	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	30-2A	1.52	Unauthorised	Demolished	Disconnected	72
29	P.Baskar	chengaiah	Pittivanipalli Chittamur Mandal	30-2B	0.36	Unauthorised	Demolished	Disconnected	95
30	Malli Seenaiah		venkannapalem Kota	31-5A,5B,6A,6B	0.74	Unauthorised	Demolished	Disconnected	122
31	T.Seenaiah		-	31-1,2,7	0.51	Authorised	Authorised		
32	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-1,3,4,6,7	0.98	Unauthorised	Demolished	Disconnected	122
33	Kalluru Prabakar	Sesha reddy	Kalluru Vakadu Mandal	32-5	0.23	Authorised	Authorised		
34	Siva kumar reddy		Allipuram Nellore	33-1A,1B2	0.99	Unauthorised	Demolished	Disconnected	61
35	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	33-1C	0.98	Unauthorised	Demolished	Disconnected	94

36	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	34	0.16	Unauthorised	Demolished	Disconnected	94
37	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	36-12,1D,1E	1.21	Unauthorised	Demolished	Disconnected	66
38	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	36-1A	0.41	Unauthorised	Demolished	Disconnected	137
39	T.Seenaiah		-	37	0.32	Unauthorised	Demolished	Disconnected	63
40	T.Seenaiah		-	38-1,1A,2,3,3A,4,4A,5,6,6A	2.4	Unauthorised	Demolished	Disconnected	63
41	Sai Reddy		kota Kota mandal	39-2,4A	0.45	Unauthorised	Demolished	Disconnected	138
42	T.Seenaiah		-	39-4,4B1	0.85	Unauthorised	Demolished	Disconnected	63
43	Sai Reddy		kota Kota mandal	39-1	1.09	Authorised	Authorised		
44	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	40	0.06	Unauthorised	Demolished	Disconnected	66
45	Manubolu Satheesh	Manubolu Anandh	Pittivanipalli Chittamur Mandal	41	0.73	Unauthorised	Demolished	Disconnected	66
46	Jaya Balaiah	Rama Kistaiah	Singanalthuru DV.Sathram	41	0.83	Unauthorised	Demolished	Disconnected	147
47	Nunjala Madhu	Rajaiah	Pittivanipalli Chittamur Mandal	41	0.56	Unauthorised	Demolished	Disconnected	94
48	Manubolu Venkateswarlu	Papaiah	Pittivanipalli Chittamur Mandal	41	0.94	Unauthorised	Demolished	Disconnected	141
49	Chiranjeevi	Narasaiah	Pittivanipalli Chittamur Mandal	41	0.68	Unauthorised	Demolished	Disconnected	132
50	Beedu (Kalava)		Pittivanipalli Chittamur Mandal	41	0.22	Unauthorised	Demolished		
51	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	41	0.57	Unauthorised	Demolished	Disconnected	147
52	Malli Seenaiah	Malli Kistaiah	venkannapalem Kota	13	0.66	Unauthorised	Demolished	Disconnected	122
53	Kalluru Seshareddy		Kalluru Vakadu Mandal	49-1,2	0.85	Unauthorised	Demolished	Disconnected	171
54	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	50-2	0.43	Authorised	Authorised		

55	Teruvayi Mani	venkataiah	Pittivanipalli Chittamur Mandal	50-2A	0.13	Unauthorised	Demolished	Disconnected	79
56	Teruvayi Chandraiah	venkataiah	Pittivanipalli Chittamur Mandal	50-2B, 1A,1B,1C	0.19	Unauthorised	Demolished	Disconnected	147
57	Nunjala Madhu	rajaiah	Pittivanipalli Chittamur Mandal	50-1,11,5,9	0.12	Unauthorised	Demolished	Disconnected	94
58	kaluva		-	59	0.12	Unauthorised	Demolished		
59	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	60-1,10,10A,4A,4C,7	1.21	Unauthorised	Demolished	Disconnected	137
60	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	61	0.75	Unauthorised	Demolished	Disconnected	129
61	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	62	0.08	Unauthorised	Demolished	Disconnected	129
62	Kalluru Prabakar reddy		-	63-2	0.4	Unauthorised	Demolished	Disconnected	122
63	Duvvuru Dayakar Reddy		Mallam Chittamur Mandal	63-2	0.74	Unauthorised	Demolished	Disconnected	129
64	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	64	0.05	Unauthorised	Demolished	Disconnected	153
65	Duvvuru Madhu Reddy		Mallam Chittamur Mandal	65	1.43	Authorised	Authorised		
66	Krishna reddy		Vidya Nagar Kota Mandal	66	1.09	Unauthorised	Demolished	Disconnected	199
67	Mallikarjun		-	66	0.346	Unauthorised	Demolished	Disconnected	175
68	Beedu (No Culture)		-	67	0.1	Unauthorised	Demolished		
69	Parri Vijayakumar	Ramanaiah	Mallam Chittamur Mandal	68-1,1B,4	0.29	Unauthorised	Demolished	Disconnected	77
70	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	68-2,3	0.56	Authorised	Authorised		
71	Kapuluru Varalakshmi	Sundaraiah	Pittivanipalli Chittamur Mandal	69-3	0.49	Authorised	Authorised		
72	Parri Koteswaramma	Sundaraiah	Mallam Chittamur Mandal	69-1	0.28	Authorised	Authorised		
73	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	70-1,3A,3B,3D,3E,3F	0.85	Unauthorised	Demolished	Disconnected	89

74	Teruvayi Tirupalu	srinivasulu	Pittivanipalli Chittamur Mandal	71-1,2	0.18	Unauthorised	Demolished	Disconnected	89
75	Pitti Chandramma	Parandamaiah	Pittivanipalli Chittamur Mandal	73	0.27	Unauthorised	Demolished	Disconnected	189
76	Beedu (No Culture)	Parandamaiah	Pittivanipalli Chittamur Mandal	75	0.3	Unauthorised	Demolished		
77	Beedu (No Culture)		-	75	0.18	Unauthorised	Demolished		
78	Kaluva		Pittivanipalli Chittamur Mandal	76	0.45	Unauthorised	Demolished		
79	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	78-1,2	0.26	Authorised	Authorised		
80	Prabhakar Reddy	Sesha reddy	Kalluru Vakadu Mandal	78	1.77	Unauthorised	Demolished	Disconnected	72
81	Parri Koteswaramma	Ramanaiah	Mallam Chittamur Mandal	79-3,4,5	0.75	Authorised	Authorised		
82	Parri Ramanaiah	Subbaramaiah	Mallam Chittamur Mandal	80-7,8,9,10	1.07	Unauthorised	Demolished	Disconnected	77
83	Geetha reddy		-	94-1,3,4,7,8	1.88	Unauthorised	Demolished	Disconnected	167
84	Kalluru Mallikarjun		Kalluru Vakadu Mandal	95-3,4,5A,6	0.67	Unauthorised	Demolished	Disconnected	179
85	Geetha reddy		-	105-5	0.17	Unauthorised	Demolished	Disconnected	167
86	Allipudi Babu	Babu	Chittamu	100	0.06	Unauthorised	Demolished	Disconnected	157
87	Allipudi Babu	Babu	Chittamu	101	0.69	Unauthorised	Demolished	Disconnected	157
88	Allipudi Babu	Babu	Chittamu	103-1,2A	0.47	Unauthorised	Demolished	Disconnected	157
89	Geetha reddy		-	104-1B,2A	0.38	Unauthorised	Demolished	Disconnected	167
90	Geetha reddy		-	112,112-2	1.13	Unauthorised	Demolished	Disconnected	167
91	Teruvayi Bujamma	Mani	Pittivanipalli Chittamur Mandal	1-1	1.01	Unauthorised	Demolished	Disconnected	79
92	Nunjala Sumathi	Nunjala Madhu	Pittivanipalli Chittamur Mandal	1-1A	0.4	Unauthorised	Demolished	Disconnected	94
93	Malli Guravaiah		Pittivanipalli Chittamur Mandal	1-3	0.5	Unauthorised	Demolished	Disconnected	171
94	Beedu (No Culture)		-	1	0.45	Unauthorised	Demolished	No service	
95	Pakam Chengaiah		Palli palem Vakadu Mandal	1-1	0.61	Unauthorised	Demolished	Disconnected	98

96	Venkatasubbai ah		Muttembaka Vakadu Mandal	1-1	0.4	Unautho rised	Demolished	Disconnec ted	681
97	Pandi Kotaiah	Chenga reddy	Muttembaka Vakadu Mandal	1-1	0.4	Unautho rised	Demolished	Disconnec ted	282
98	Putta Subramanyam	Kasthuraiah	Muttembaka Vakadu Mandal	1-1	0.4	Unautho rised	Demolished	Disconnec ted	545
99	Kalluru Sessa reddy		Kalluru Vakadu Mandal	45-1	0.4	Unautho rised	Demolished	Disconnec ted	353

ACTION TAKEN REPORT ON AQUA PONDS IN PADARTHYVARI KANDRIGA Village of Chittamur Mandal

S.No	Name of the Aquafarms	Father Name	Address	Survey Numbers	Exten t in Ha	As per the Firsheries Departme nt (Authoris ed/ Unauthor ized)	Action taken by the Fishries Departme nt (Demolishe d or Not Demolishe d)	Electricity Dept	
								Status on Disconnection of Electrical Services	ACQU QSC NO
1	Konduru Krishna reddy	Pattbira mi Reddy	Vidya Nagar Kota Mandal	3,4	1.64	Unautho rised	Demolish ed	Disconnecte d	150
2	Konduru Krishna reddy	Pattbira mi Reddy	Vidya Nagar Kota Mandal	5-2	0.4	Unautho rised	Demolish ed	Disconnecte d	189
3	Konduru Krishna reddy	Pattbira mi Reddy	Vidya Nagar Kota Mandal	5-3	0.61	Unautho rised	Demolish ed	Disconnecte d	199
4	Konduru Krishna reddy	Pattbira mi Reddy	Vidya Nagar Kota Mandal	5-1A	0.71	Unautho rised	Demolish ed	Disconnecte d	190
5	Beedu (No Culture)			6	0.97	Unautho rised	Demolish ed		
6	Beedu (No Culture)			8	1.21	Unautho rised	Demolish ed		
7	Beedu (No Culture)			10	2.08	Unautho rised	Demolish ed		
8	Mohan kumar		Vijayawada	11- 1A,,11-2	0.71	Unautho rised	Demolish ed	Disconnecte d	187
9	Mohan kumar		Vijayawada	12-3,4,5	0.68	Authoris ed	Authorise d		
10	Mohan kumar		Vijayawada	13- 3,2,5,1A	0.94	Unautho rised	WP No: 3342/202 0		
11	Mohan kumar		Vijayawada	13-2,3	0.15	Authoris ed	Authorise d		
12	Mohan kumar		Vijayawada	15-4D, 15-6	2.53	Authoris ed	Authorise d		
13	Parwath Reddy Venkatara mana	Narayan a Reddy	Mallam, chit tamuru mandal	16- 2A,16- 2B	0.7	Unautho rised	WP No: 14646/20 21		

	Reddy								
14	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	17-2C,2B	0.85	Authorised	Authorised		
15	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	18-2B1	0.99	Unauthorised	WP No: 3342/2020		
16	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	18-2A,2A2	0.25	Authorised	Authorised		
17	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	19	0.94	Unauthorised	WP No: 3342/2020		
18	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	20-1,2	1.19	Authorised	Authorised		
19	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	21-5,6	0.75	Authorised	Authorised		
20	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	21	0.93	Unauthorised	WP No: 14646/2021		
21	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	22-1,2,3,4,5	1.13	Unauthorised	WP No: 14646/2021		
22	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	23-2	0.72	Authorised	Authorised		
23	Parwath Reddy Venkatakri shna Reddy	Narayana Reddy	Mallam,chitamurumandal	23-2	0.61	Authorised	Authorised		
24	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	23-1	1.12	Authorised	Authorised		
25	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	24	0.36	Unauthorised	Demolished	Disconnected	191
26	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	25	0.08	Unauthorised	Demolished	Disconnected	191
27	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	27-P1,P2	1.01	Authorised	Authorised		
28	Valipi Seenaiah	Valipi Ankaiah	Venkannapalem,kotamandal	27-1,3,4,5,6,8,9,2	3.35	Unauthorised	WP No: 13368/2021		

ACTION TAKEN REPORT ON AQUA PONDS IN RANGANADHAPURAM Village of Chittamur Mandal

								Electricity Dept	
S.No	Name of the Aquafarmers	Father Name	Address	Survey Numbers	Extent in Ha	Authorised/Unauthorised	Demolished or Not Demolished	Status on Disconnection of Electrical Services	ACQU Q SC NO

1	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	78-1,2	4.35	Unauthorised	Demolished	Disconnected	61
2	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-B	0.49	Unauthorised	Demolished	Disconnected	62
3	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	81-3,4	1.21	Unauthorised	Demolished	Disconnected	63
4	Marri Siva Reddy	Balakrishna reddy	Vidya Nagar Kota mandal	79-1,2	0.78	Unauthorised	Demolished	Disconnected	64
5	Nalajam Manjula	Munikistiah	Mallam Chittamur Mandal	79	0.43	Unauthorised	Demolished	Disconnected	61
6	Nalajam Syamala	Mallikarjuna	Mallam Chittamur Mandal	79	0.3	Unauthorised	Demolished	Disconnected	62
7	Poluru Bujamma		Mallam Chittamur Mandal	79	0.4	Unauthorised	Demolished	Disconnected	64
8	Pulasa Kotaiah		Vidya Nagar Kota mandal	100	3.79	Unauthorised	Demolished	Disconnected	56
9	Pulasa Kotaiah		Vidya Nagar Kota mandal	80	1.42	Unauthorised	Demolished	Disconnected	57
10	Ramanai ah		Mallam Chittamur Mandal	91	4.1	Unauthorised	Demolished	Disconnected	1467, Mallam
11	Ramanai ah		Mallam Chittamur Mandal	97	1.56	Unauthorised	Demolished	Disconnected	1468, Mallam
12	Sivalanki Sudhakar		Vidya Nagar Kota mandal	97	8.1	Unauthorised	Demolished	Disconnected	877 Kogili
13	Balaji		Kota	90	1.56	Unauthorised	WP No: 13615/2021		
14	Balaji		Kota	92	0.49	Unauthorised	WP No: 13615/2021		
15	Gudur Subbarao		Vidya Nagar Kota mandal	92	2.39	Unauthorised	WP No: 13615/2021		
16	Gudur Subbarao		Vidya Nagar Kota mandal	89-2,3,4	3.11	Unauthorised	WP No: 13615/2021		
17	Gopala Krishna		Kota	89-1	0.4	Unauthorised	Demolished	Disconnected	60
18	Gopala Krishna		Kota	82-1,2	1.52	Unauthorised	Demolished	Disconnected	60
19	Gudur Subbarao		Vidya Nagar Kota mandal	88	3.66	Unauthorised	WP No: 13615/2021		
20	Purnamali Venkatas		Kota	87	1.99	Unauthorised	Demolished	Disconnected	205, Pallam parthi

	ubbaiah								
21	Beedu			93	0.34	Unaut horise d	Demolis hed	Disconnec ted	205, Pallam parti
22	Seshu Reddy		Mallam Chittamur Mandal	111	0.95	Unaut horise d	Demolis hed	Disconnec ted	956, Malla m
23	Seshu Reddy		Mallam Chittamur Mandal	107-1,2	2.31	Unaut horise d	Demolis hed	Disconnec ted	957, Malla m
24	Seshu Reddy		Mallam Chittamur Mandal	108	0.28	Unaut horise d	Demolis hed	Disconnec ted	957, Malla m
25	Valipi Seenaiah		Venkannap alem Kota mandal	10,10-2	0.66	Unaut horise d	Demolis hed	Disconnec ted	191
26	Valipi Seenaiah		Venkannap alem Kota mandal	9-2,3	1.01	Unaut horise d	Demolis hed	Disconnec ted	191
27	Valipi Seenaiah		Venkannap alem Kota mandal	11- 1,2,3	1.4	Unaut horise d	Demolis hed	Disconnec ted	191
28	Valipi Seenaiah		Venkannap alem Kota mandal	12	1.04	Unaut horise d	Demolis hed	Disconnec ted	192
29	Valipi Seenaiah		Venkannap alem Kota mandal	7	0.53	Unaut horise d	Demolis hed	Disconnec ted	192
30	Valipi Seenaiah		Venkannap alem Kota mandal	6-1,3,7	0.18	Unaut horise d	Demolis hed	Disconnec ted	192
31	Bala Krishna Reddy			84	0.4	Unaut horise d	Demolis hed	Disconnec ted	193
32	M.Ravan a Reddy			84	0.76	Unaut horise d	Demolis hed	Disconnec ted	193
33	Maram Reddy Chiranjee vi reddy	Narayan a Reddy	Naidupeta	84-1	3.64	Autho rised	WP No: 13652/2 021		
34	Maram Reddy Kasthur reddy	Jayarami Reddy	Naidupeta	84-1A	1.82	Autho rised	WP No: 13652/2 021		
35	Kami reddy Chandra Reddy	Jayarami Reddy	Naidupeta	84-1A, 1P-2, 2-2	1.82	Autho rised	WP No: 13652/2 021		
36	Purnamal li Venkatas ubbaiah		Kota	85	2.57	Unaut horise d	WP No: 13615/2 021		
37	Bala Krishna Reddy			83- 1,2,4	1.72	Unaut horise d	Demolis hed	Disconnec ted	193
38	Purnamal li Venkatas ubbaiah		Kota	86	3.38	Unaut horise d	WP No: 13615/2 021		

39	Maram Reddy Chiranjeevi reddy	Narayana Reddy	Naidupeta	85	3.17	Unauthorised	WP No: 13615/2021		
40	Valipi Seenaiah	valipi Ankaiah	Venkannapalem Kotamandal	1-1	1.11	Unauthorised	Demolished	Disconnected	192

Abstract of the service connections in the unauthorized aqua ponds which got disconnected.

Sl.No	Name of the Village	No of services disconnected
1	Pittivanipalli	39
2	Padartivarikandriga	6
3	Ranganadapuram	16
	TOTAL	61

As the remaining service connections which are yet to be disconnected are in the aqua ponds which are involved in the Hon'ble High Court, AP, Vijayawada, soon after receiving verdict on the above court cases necessary steps will be taken for disconnection of the electrical services subject to the outcome of the verdict.

This is submitted for kind information and necessary action.

Yours faithfully



Executive Engineer,
Operation, SPDCL
Gudur

Government of Andhra Pradesh
Panchayat Raj & Rural Development Dept.,
Office of the Divisional Panchayat Officer, Gudur

From

To,

Sri P.Venkataramana, M.Com.,
Divisional Panchayat Officer,
Gudur.

The District Panchayat Officer,
S.P.S.R.Nellore District.

Roc. No. 523 / 2021- D, Dated :18.08.2021

Sir,

Sub : Implementation of Hon'ble National Green Tribunal orders-
Issued in O.A.No.122 of 2020- Instructions issued by the Sub-
Collector, Gudur in the meeting conducted by the Sub- Collector,
Gudur on 03.07.2021- Report Submitted regarding contamination
of drinking water sources with caused due to effluents
discharged from the illegal shrimp culture -Report-Submitted.

- Ref : 1. Rc.No.1053/2019, Dated 03.7.2021 of the Sub-Collector, Gudur.
2. Report of the Assistant Engineer, R.W.S, Chittamur Mandal Dated
16.07.2021 along with report of issued by the Water quality
monitoring laboratory, Gudur. (Received on 21.07.2021)
3. Statements of the Panchayat Secretary, Mallam and
Ranganathapuram Gram Panchayats of Chittamur Mandal
dated 22.7.2021.
4. Instructions of the Revenue Divisional Officer, Gudur dated
18.08.2021.

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I submit that, as per the instructions issued by the Revenue Divisional Officer, Gudur in the reference first cited, the Assistant Engineer, R.W.S., Chittamur has informed that, out of the Padarthivarikandriga, Ranganathapuram and Pittuvanipalli villages of Chittamur Mandal, there is no population living in the Padarthivarikandriga and Ranganadhapuram Vilages. Hence, there is only one village of Pittuvanipalli is inhabitant with population of 299 as per 2020. Further he informed that, the said village having one (1) PWS Scheme and source of the scheme is at 3 Km distance from the village and aqua ponds or shrimp farming area. The drinking water sample collected at source of the PWS Scheme of the Pittuvanipalli village and as per the analysis report, the TDS values are in the range of 1203 mg / lit ; and physical parameters such as color, Turbidity, odor, PH Ranges, Electrical conductivity all are in safe range and the results indicate that, there is a no Physical and Chemical parameters are affected due to shrimp culture. He enclosed the report issued by the Water quality monitoring laboratory, Gudur.

Further, I submit that, I have enquired with the Panchayat Secretaries of Mallam in which the padarthivari kandriga village is situated and Ranganathapuram Gram Panchayat, in which the said Ranganathapuram and pittuvanipalli villages are

...P.T.O...

-2-

situated, regarding any instances noticed about the drinking water contamination and any allegations leveled against the quality of drinking water such as, color, taste and smell etc., of drinking water supplied by the Gram Panchayats and also any complaints noticed regarding health conditions of the villagers due to consumption of drinking water supplied by the Gram Panchayats.

Further I submit that, The Panchayat Secretary, Mallam Gram Panchayat has informed through his statement stating that, there is no population residing in 1. Padarthivarikandriga 2. Devunikandriga 3. Kothapalem villages and in the remaining Villages of Mallam Gram Panchayat, i.e., 1. Mallam 2. Kotigunta 3. Sri Vallipuram 4. Kokkupalem and 5. Jalapeddipalem villages of Mallam Gram Panchayat, the Ground water is salty in taste and the water in the said villages is not feasible for drinking purpose and there are no open wells or bore well water is being used for drinking water purpose. Hence the drinking water is being supplied from the source from the Bore well at Vakadu Village through pipeline. The area in which the Prawn culture is cultivating is at 3 Kms distance to the Gram Panchayat and the water supply pipeline is not passing through the shrimp culture areas. There are no open wells or bore wells were being used for drinking water purpose in the Gram Panchayat. Further he informed that, there are no complaints received regarding contamination of drinking water supplied by the Gram Panchayat.

Further I submit that, the Panchayat Secretary, Ranganathapuram Gram Panchayat of Chittamur Mandal has informed through her statement stating that, there are two (2) villages were in the Ranganathapuram Gram Panchayat and out of the two (2) villages, there is no population residing in the Ranganathapuram village. The Ground water in the said village is not feasible for drinking water purpose. Hence, the drinking water is being supplied from the Chittamur village through pipeline and the pipeline for which the supply of drinking water to the Pittuvanipalli village is not passing through the shrimp culture ponds. The area in which the Prawn culture is cultivating is at 3 Kms distance to the said village. There are no open wells or no Bore wells being using for drinking water purpose in the said village. Further informed that, there are no allegations received against the contamination of drinking water or quality of drinking water supplied by the Gram Panchayat. Sanitation work in the said village is also maintaining.

Hence, in view of the report of the Assistant Executive Engineer, R.W.S. Dept., Chittamur Mandal in the reference first cited, and as per the written statements of the Panchayat Secretaries of the Mallam and Ranganathapuram Gram Panchayats of Chittamur Mandal in the reference third cited, I submit that, the allegation is leveled about Three (3) Villages, i.e., 1. Padarthivarikandriga village of Mallam Gram Panchayat, 2. Ranganathapuram village and 3. Pittuvanipalli village of Ranganathapuram Gram Panchayat. But, there is no population residing at Padarthivarikandriga Village of Mallam G.P. and Ranganathapuram village of Ranganathapuram G.P, and there is only one village of Pittuvanipalli village having population and ground water is not feasible for drinking water purpose in that village

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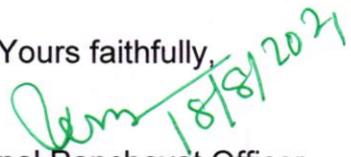
-3-

and there are no open well or bore well water is being used for drinking water purpose. The drinking water is being supplied through a pipeline from a Bore well point situated in Chittamur Village to the Pittuvanipalli village of Chittamur Mandal. The said pipeline which is supplied drinking water is not passing through the prawn culture ponds. Further there are no allegations received against the contamination of drinking water or quality of drinking water supplied in the Pittuvanipalli village of Ranganathapuram Gram Panchayat of Chittamur Mandal.

Hence, as per the instructions of the Revenue Divisional Officer, Gudur in the reference fourth cited, it is submitted for kind perusal with a request to submit to the Hon'ble National Green Tribunal, Southern Zone, Chennai.

Encl : copy of reference 3rd cited.

Yours faithfully,


Divisional Panchayat Officer,
Gudur.


18/8/21

Copy submitted to the Revenue Divisional Officer, Gudur for favour of information.

తేది 22.07.2021

గౌరవ సెక్షన్ ఆఫ్ కలెక్షనర్, సౌత్ జిల్లా, చిత్తూరు వారికి O.A. No. 114 to 122/2020 నుంచి బాధితులకు ఉపకారం చేయాలని కోరుతున్నాము. దీనిని పరిష్కరించాలని ప్రార్థన. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని కోరుతున్నాము.

1. చిత్తూరు, రంగనాథపురి గ్రామ పంచాయతీ నుంచి ఈ కింది 2 ముఖ్య అంశాలు తెలుపు.

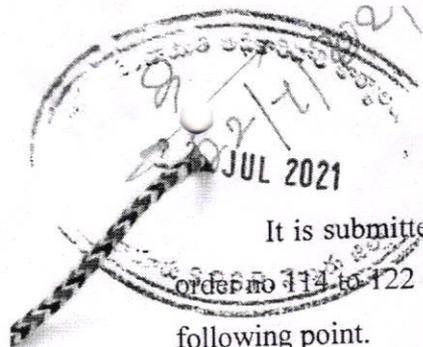
- 1. రంగనాథపురి
- 2. చిత్తూరు

2. కాగా, రంగనాథపురి గ్రామ పంచాయతీ కింది విషయాలను తెలుపు.

3. చిత్తూరు, రంగనాథపురి గ్రామ పంచాయతీ, గ్రామీణుల సాగునీటి సౌకర్యం అందజేయాలని కోరుతున్నాము. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని ప్రార్థన. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని ప్రార్థన. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని ప్రార్థన.

4. గ్రామ పంచాయతీకి అనుబంధ వనరులను అభివృద్ధి చేయాలని కోరుతున్నాము. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని ప్రార్థన. సాగునీటి సౌకర్యం లేకుండా ఉండటం వల్ల వ్యవసాయం పంటలు పండకపోవడం వల్ల బాధితులకు ఉపకారం చేయాలని ప్రార్థన.

K. Lakshmi
Panchayath Secretary
Ranganadhapuram Gramapanchayath
Chittamur Mandal SPSR Nellore Dist

It is submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai vide order no 114 to 122 of 2021, Dated 10.06.2021 had directed to submit the detailed report on the following point.

The villages Pittuvanipalli, Padarthivarikandriga, Ranganathapuram in that Pittuvanipalli is only inhabitant with population as per 2020 is 299, the village is having 1 PWS scheme, the source of the scheme is 3 km away from the village and aqua ponds or shrimp farming area. The drinking water sample collected at source as per analysis report, the TDS values are in the range of 1203 mg/lit ; and physical parameters such as colour, Turbidity, Odour, PH Ranges, Electrical conductivity all are in safe range.

The results indicate that there is a no Physical and chemical parameters are affected due to shrimp culture.

Encloser: water sample report enclosed.

A. Anavind
16/07/21
Acc/PWS/Chittanur